

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.3760
TO BE ANSWERED ON 09.08.2016

Mines in Forest Area

3760. Dr. SWAMI SAKSHIJI MAHARAJ

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of mines located in dense forests in the country including Uttar Pradesh, State-wise;
- (b) the metals being extracted from these mines;
- (c) whether production/extraction of metals from these mines is likely to damage dense forests; and
- (d) if so, the reaction of the Government thereto?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT FORESTS, AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE)

- (a) & (b) Details of Mining projects for different minerals approved for diversion of forest land from 1980 to July, 2016 in the country is at Annexure –I.
- (c) & (d) The production /extraction of metals from the mines damages dense forest. In lieu of forest diverted, the user agency give equal non-forest area and get it mutated in favour of forest department prior to commencement of mining in forest land. The area is planted under compensatory afforestation scheme at the cost of user agency. Other mitigative measure are taken to improve the forest cover so that the damage could be minimized.

**Abstract: Details of Mining Projects received at FC Division
(MoEF&CC) from 1980 to July 2016**

S. No.	State	No. of Proposals	Area (in Ha.)
1	Andaman and Nicobar	9	22.72
2	Andhra Pradesh	140	4948.3868
3	Arunachal Pradesh	14	181816.075
4	Assam	82	164.576
5	Bihar	13	430.805
6	Chhattisgarh	132	42925.8345
7	Goa	57	2128.1117
8	Gujarat	55	9872.278
9	Haryana	1	0.1452
10	Himachal Pradesh	63	1363.7072
11	Jharkhand	136	18153.6017
12	Karnataka	170	12350.8486
13	Kerala	1	29.196
14	Madhya Pradesh	262	29784.5762
15	Maharashtra	124	3783.5842
16	Meghalaya	2	254.703
17	Orissa	200	25757.40442
18	Punjab	1	0.001657
19	Rajasthan	180	6571.3947
20	Sikkim	1	0.0464
21	Tamil Nadu	30	379.7536
22	Telangana	75	28122.732
23	Tripura	14	24.399
24	Uttar Pradesh	5	2006.44
25	Uttarakhand	19	296.6553
26	West Bengal	9	454.85
Grand Total		1795	371642.8262

Details of Mining Projects received at FC Division (MoEF&CC) from 1980 to July 2016

S. No.	State Name	File No.	Proposal Name	Area (in Ha.)
1	Andaman and Nicobar	8-141/1986-FC	STONE QUARRY BY BRTF	5
2	Andaman and Nicobar	8-39/1987-FC	STONE QUARRY & ROAD BY BRO	6.9
3	Andaman and Nicobar	8-200/1987-FC	STONE QUARRY AT PANCHWATI	1.4
4	Andaman and Nicobar	8-38/1987-FC	OPRATION OF STONE QUARRY AT KAMARTA BY BRTF	3
5	Andaman and Nicobar	8B-5/11/93-FCE	ESTABLISHMENT OF STONE QUARRY AT CHIDIYATAPUT	0.9
6	Andaman and Nicobar	8-30/1993-FC	STONE QUARRY LEASE	0.9
7	Andaman and Nicobar	8B-1/11/93-FCE	ESTABLISHMENT OF STONE QUARRY AT KALAPAHAR	0.5
8	Andaman and Nicobar	11-29/FCE	STONE QUARRY NEAR 29 KM OF NORTH-SOURTH ROAD	0.99
9	Andaman and Nicobar	5-AIB036/2010-BHU	DIVERSION OF 3.13 HA OF FOREST LAND FOR STONE QUARRY AT HUT BAY BY ALHW	3.13
10	Andhra Pradesh	8-82/1981-FC	MINING LEASE TO M/S SWAMMY & COMPANY	5
11	Andhra Pradesh	F(C)A/11.1/15/RO	QUARRYING BLACK GRANITE IN F/O SWAMY & CO.	5
12	Andhra Pradesh	8-110/1981-FC	MINING LEASE TO M/S KAKATIYA CEMENT COMPANY	150
13	Andhra Pradesh	8-118/1982-FC	EXTRACTION OF LIME STONE BY RAMAKRISHNA & SONS	25
14	Andhra Pradesh	F(C)A/11.1/18/RO	RELEASE OF FL TO EXTRACT CLAY FROM A TANK	2.3
15	Andhra Pradesh	F(C)A/11.2/1/RO-AP	RENEWAL OF MINING LEASE FOR GRAPHITE IN F/O M/S GOPALAKRISHNA RAJU	0.5
16	Andhra Pradesh	8-44/1991-FC	MINING LEASE TO M/S BHARAT GOLD MINES LIMITED	10
17	Andhra Pradesh	F(C)A/11.1/68/RO	ML OF GOLD & SILVER IIN F/O BHARAT GOLD MINES	10
18	Andhra Pradesh	8-231/1992-FC	MINING LEASE TO G. RAM MOHAN REDDY	25.98
19	Andhra Pradesh	8-70/1993-FC	MINING LEASE TO Y.K. KRISHNA RAO	29.48
20	Andhra Pradesh	F(C)A/11.2/8/RO	ML FOR LIMESTONE CALCITE AND SERPENTINE IN GULAMALIBAGH NORTH BLOCK IN F/O BRAMARAMBHA MINERALS	1.765
21	Andhra Pradesh	F(C)A/11.2/9/RO	MINING OF STATITE, WHITE CLAY AND DOLAMITE IN JALAKALAVA IN F/O BRAHMARAMBA MINERALS	4.68
22	Andhra Pradesh	F(C)A/11.2/7/RO	ML OF QUARTZ FROM POOLBAGH IN F/O V. MANIKYAM	0.99
23	Andhra Pradesh	8-96/1994-FC	MINING LEASE TO M/S HINDUSTAN ZINC LIMITED	200

24	Andhra Pradesh	F(C)A/16.1/26/RO	RENEWAL OF ML IN F/O SOUTH INDIA CO. LTD., FOR STATITE AND DOLOMITE IN JULAKALAVA	8.5
25	Andhra Pradesh	8-24/1988-FC	MINING LEASE TO KESORAM CEMENT	230.66
26	Andhra Pradesh	F(C)A/16.1/36/RO	RENEWAL OF ML IN F/O K.T. MINES	2.69
27	Andhra Pradesh	F(C)A/16.1/28/RO	ML FOR MICO IN SY. NO. 530 TO 534 OF MOLAKALAPUNDLA IN F/O KRISHNA MINING CO.	18.9
28	Andhra Pradesh	8-78/1997-FC	ML TO M/S BELLARY IRON ORE (P) LIMITED	27.12
29	Andhra Pradesh	F(C)A/11.2/57/MIN/AP	RENEWAL OF ML SRI M. CHANGAL REDDY FOR CHINA CLAY OVER AN EXTENT OF 2.00 ACRES IN GALELA RF, OBULAVARIPALLI(V)	0.8094
30	Andhra Pradesh	F(C)A/11.2/44/RO	RENEWAL OF MINING LEASE FOR CHINA CLAY AND WHILE SHALE IN F/O V. SATHYAM YADAV	2.82
31	Andhra Pradesh	F(C)A/11.2/44/MIN/AP	M&M - RENEWAL OF ML FOR CHINA CLAY & WHITE SHALE TO AN EXTENT IN PATUR RF OF VONTIMITTA RANGE CUDDAPAH DIVN IN F/O SRI V. SATYAM YADAV.	1.62
32	Andhra Pradesh	8-36/1998-FC	MINING LEASE TO Y. MAHABALESWARAPPA & SONS	20.24
33	Andhra Pradesh	F(C)A/11.2/57/RO	RENEWAL OF MINING LEASE IN F/O M. CHANGAL REDDY FOR CHINA CLAY	0.81
34	Andhra Pradesh	F(C)A/16.1/29/RO	ML FOR MICA IN SY. NO.612, 826 TO 827 OF MOLAKALAPUNDLA IN F/O KRISHNA MINING CO.	19.91
35	Andhra Pradesh	F(C)A/16.1/30/RO	ML IN F/O NAVABHARAT FERRO ALLOYS IN BLOCK NO. 33 OF KALVAPALLY RANGE	4.8
36	Andhra Pradesh	F(C)A/16.1/42/RO	ML FOR STEATITE, DOLAMITE ETC. IN F/O NARSU & CO.	9.85
37	Andhra Pradesh	F(C)A/16.1/23/RO	MINING LEASE MICA, FELSPAR, QUARTS & VERMICULATE S.NO 504&505&528 OF KKALAPUNDLA	19.91
38	Andhra Pradesh	8-28/1998-FC	ML TO M/S RASHTRIYA ISPAT NIGAM LIMITED	900
39	Andhra Pradesh	F(C)A/16.1/40/RO	MINING FOR STEATITE, WHITE SHALE IN F/O SOUTH INDIA MINING CO.	2.833
40	Andhra Pradesh	8-96/1998-FC	MINING LEASE TO KCP LTD	18.14
41	Andhra Pradesh	F(C)A/16.1/43/RO	RENEWAL OF MINING LEASE IN F/O TELLABODU CO.	17.63
42	Andhra Pradesh	F(C)A/16.1/46/RO	QUARTZ-MICA AND VERMIALATE IN SY. NO. 675 PEMULLOPADU - THAMMALA R.F. RAIPUR TQ	12.14
43	Andhra Pradesh	8-87/1999-FC	ML OF LIME STONE IN FAVOUR OF M/S MADRAS CEMENT LIMITED IN VIJAYAWADA DIVISION	60.72
44	Andhra Pradesh	F(C)A/16.1/59/RO	KONDAVIDU RF - QUARRYING ROAD METAL & BUILDING STONE IN F/O SRI KOTESWARA RAO	7.74

45	Andhra Pradesh	F(C)A/11.2/69/RO	QUARRY LEASE FOR ROAD METAL AND BUILDING STONE IN F/O SRI D. SHIVA KUMAR REDDY	2
46	Andhra Pradesh	F(C)A/11.2/69/AP/MIN	APPLICATION FOR GRANT OF LEASE FOR ROAD METAL & BUILDING STONE OVER AN EXTENT OF 3.485 HA. IN SY.NO.135 OF PALICHERLAPADU VILLAGE IN VADLAPUDI RF IN F/O SRI D. SIVAKUMAR REDDY.	2
47	Andhra Pradesh	F(C)A/16.1/31/RO	ML IN F/O SRI V. RAMESH KUMAR FOR MINING OF GRANITE	8.65
48	Andhra Pradesh	8-50/2000-FC	MINING LEASE TO M/S A.P. MINERALS DEVELOPMENT CORPORATION	110
49	Andhra Pradesh	F(C)A/11.2/84/RO	MINING LEASE FOR SATELITE AND DOLAMITE IN F/O SRI PERAM NAGIREDDY OF SRI SAI MINIERALS	4.05
50	Andhra Pradesh	F(C)A/11.2/88/RO	ML FOR SATELITE IN F/O SMT. A. SUMANA OF TADAPATRI	2
51	Andhra Pradesh	F(C)A/11.2/88/AP/MIN	DIVERSION OF FL FOR EXTRACTION OF BARYTES IN MUTCHUKOTA RF IN F/O SMT. A. SUMANA OF TADIPATRI	2
52	Andhra Pradesh	F(C)A/11.2/72/AP/MIN	ML APPLICATION OF M/S SRINIVASA MINERALS CO. FOR STEATITE OVER AN EXTENT OF 4.05 HA. FL IN MUTCHUKOTA RFU	4.05
53	Andhra Pradesh	8-35/2002-FC	MINING LEASE IN FAVOUR OF M/S KCP LIMITED IN MANDADI RESERVE FORESTS BLOCK-II	34.98
54	Andhra Pradesh	F(C)A/11.2/85/AP/MIN	DIVERSION OF FL FOR GRANT OF ML FOR QUARRYING COLOUR GRANITE OVER AN EXTENT OF 4.00 HA. IN THUMMALA RF IN FAVOUR OF M/S SRI RAGHU GRANITES.	4
55	Andhra Pradesh	F(C)A/11.1/8/RO	MINING LEASE IN F/O KCP LTD., MACHARLA	18.14
56	Andhra Pradesh	F(C)A/16.1/65/RO	GRANTING OF QUARRY LEASE FOR BLACK GRANITE IN F/O TIRUMALA GRANITES, CHITTOOR	8
57	Andhra Pradesh	F(C)A/16.1/27/RO	RENEWAL OF ML FOR IRON ORE IN F/O ANANTHAPUR MINING CORPN.	6.5
58	Andhra Pradesh	F(C)A/11.2/116/AP/MIN	MINES & MINERALS - APPLICATION OF SRI. T.S. MALLIKARJUNA RAO, FOR GRANT OF QUARRY LEASE	3.61
59	Andhra Pradesh	F(C)A/11.2/89/AP/MIN	DIVERSION OF 4.00 HA. OF FL FOR PURPOSE OF ML FOR EXTRACTION OF BARYTES IN F/O MEHABOOB MINERALS.	4
60	Andhra Pradesh	F(C)A/16.1/25/RO	RENEWAL OF ML IN BATRAPALAM OF MADINAPADU IN F/O SWAMY KASI RATNAM	4.85
61	Andhra Pradesh	8-44/2002-FC	MINING LEASE TO KAKATIYA CEMENT SUGAR INDUSTRIAL	121.46
62	Andhra Pradesh	FCA/11.2/119/AP/RO	EXTRACTION OF BLACK GRANITE IN FAVOUR OF M/S SRI LAKSHMI GRANITES & EXPORTS.	3.25

63	Andhra Pradesh	F(C)A/11.2/119/AP/MIN	DIVERSION OF FL IN BASAVAPALLI RF OF CHITTOOR DISTRICT FOR EXTRACTION OF BLACK GRANITE IN FAVOUR OF M/S SRI LAKSHMI GRANITES & EXPORTS	3.187
64	Andhra Pradesh	4-APC004/2004-BAN	DIVERSION OF FOREST LAND FOR EXTRACTION OF BLACK GRANITE IN FAVOUR OF M/S NAGAMANI GRANITES	5.4
65	Andhra Pradesh	FCA/11.2/137/AP/MIN	APPLICATION OF DR. B. SANJEEV REDDY, NANDYAL FOR LEASE FOR STEATITE & DOLOMITE	4.96
66	Andhra Pradesh	4-APC079/2005-BAN	DIVERSION OF 18.00 HA. OF FL FOR EXTRACTION OF IRON ORE IN SY.NO.1(P) OF MALAPANAGUDI(V), BELLARY RF OF ANANTHAPUR DIVISION IN F/O S.R. MINERALS	18
67	Andhra Pradesh	4-APB084/2005-BAN	DIVERSION OF FL FOR GRANT OF STATE STONE IN NAIDUPALEM BEAT OF VINUKONDA RANGE IN F/O DR. KADIYALA RAJENDRA, HYDERABAD.	2
68	Andhra Pradesh	4-APB085/2005-BAN	M&M - DIVERSION OF FL FOR EXTRACTION OF STATE STONE MATERIAL IN BOLLAPALLI RF OF VINUKONDA RANGE IN F/O SMT. INDU YADAV OF MARKAPUR.	2
69	Andhra Pradesh	F(C)A/11.1/8/AP	RENEWAL OF MINING LEASE OVER 1.41 HA. OF FOREST LAND IN MANDADI BLOCK II RF FOR THE PURPOSE OF STACKER AND RECLAIMER AND 6.77 HA. OF FOREST LAND IN KANDLA GUNTUR EXTN I RF FOR THE PURPOSE OF AERIAL ROPEWAY IN FAVOUR OF M/S KCP LTD. IN GUNTUR DISTRICT.	8.18
70	Andhra Pradesh	F(C)A/11.2/61/MIN/AP	M&M- ML FOR BARYTES IN COMPT.NO.755 OVER AN EXTENT OF 1.97 HA. IN TURIMELLA RANGE, GIDDALUR DVN., PRAKASAM DISTT. - PROPOSALS OF SRI. S. SHANKARA REDDY.	2.69
71	Andhra Pradesh	F(C)A/11.2/61/RO	ML FOR BARYTES IN F/O SRI S. SHANKAR REDDY	2.69
72	Andhra Pradesh	4-APB046/2004-BAN	DIVERSION OF FOREST LAND FOR GRANITE OF MINING LEASE FOR EXTRACTION OF BLACK GRANITE IN FAVOUR OF M/S.PRASHANTI GRANITES.	3.8
73	Andhra Pradesh	4-APB007/2004-BAN	MINING LEASE FOR EXTRACTION OF BLACK GRANITE IN FAVOUR OF M/S SHIVASAKTHI GRANITES	2.5
74	Andhra Pradesh	F(C)A/11.2/137/AP/MI	DIVERSION OF FL - APPLICATION OF DR. B. SANJEEV REDDY, NANDYAL FOR LEASE FOR STEATITE & DOLOMITE IN KURNOOL DVN.	4.96
75	Andhra Pradesh	4-APC189/2006-BAN	DVERSION OF FL IN BELLARY RF OF KALYANADURG RANGE FOR MINING OF IRON ORE IN F/O OBULAPURAM MINING, ANANTHAPUR DISTT.- 39.50 HA.	39.5

76	Andhra Pradesh	4-APB155/2006-BAN	DIVERSION OF 1.387 HA. OF FOREST LAND IN KONDAVEEDU RF OF AMEENABAD BEAT, GUNTUR DIVISION FOR QUARRYING OF ROAD METAL IN FAVOUR OF SRI N. SIVA RAMA PRASAD OF PERECHERLA(V), GUNTUR DISTRICT	1.387
77	Andhra Pradesh	4-APB014/2004-BAN	GRANT OF QUARRY LEASE IN VINUKONDA FB IN FAVOUR OF M/S JURASSIC STONES	3.625
78	Andhra Pradesh	F(C)A/11.2/60/MIN/AP	ML FOR QUARTZ, VERMICULATE, MICA, FELSER OVER AN EXTENT OF 2.00 HA. IN SY.NO.553 OF CHAGNAM VILLAGE, SYDAPURAM MANDAL, NELLORE DISTRICT IN F/O SMT. S.K. BIBIJAN.	2
79	Andhra Pradesh	8-APA038/2006-FCD	MINING OF IRON ORE IN BELLARY RESERVE FOREST OF KALYANADURG RANGE IN ANANTAPUR DIVISION IN FAVOUR OF M/S OBULAPURAM MINING	68.5
80	Andhra Pradesh	F(C)A/11.2/113/AP/MI	DIVERSION OF FOREST LAND FOR QUARRYING OF GRANITE METAL IN FAVOUR OF SMT. T. SATHYAVATHI OF MUGADA(V)	1.25
81	Andhra Pradesh	4-APB062/2005-BAN	DIVERSION OF FL FOR APPLICATION FOR GRANT OF ML FOR EXTRACTION OF BLACK GRANITE OVER AN EXTENT OF 2.50 HA. IN COMPT.NO.218 OF VEERSETTIPALLI-B RF, CHITTOOR (W) DVN IN F/O M/S VISHNU GRANITES.	2.5
82	Andhra Pradesh	4-APB045/2004-BAN	DUVERSION OF FOREST LAND FOR GRANT OF MINING FOR EXTRACTION OF BLACK GRANITE IN FAVOUR OF VAISHNAV GRANITES.	4.9
83	Andhra Pradesh	F(C)A/11.2/138/AP/MI	MINING LEASE FOR EXTRACTION OF BLACK GRANITE IN FAVOUR OF M/S JYOTHEESWARAN GRANITES IN RAGIMENUPENTA RF OF KANTHALACHERUVU(V)	2.25
84	Andhra Pradesh	4-APB073/2005-BAN	DIVERSION OF FOREST LAND IN VEERASETTIPALLI RF OF RACHUR BEAT IN CHITTOOR WEST DIVISION FOR GRANT OF MINING LEASE FOR EXTRACTION OF BLACK GRANITE IN FAVOUR OF M/S.JAYASHREE GRANITES.	3.2
85	Andhra Pradesh	4-APC335/2007-BAN	RENEWAL OF MINING LEASE OVER AN AREA OF 25.98 HA. OF FOREST LAND FOR THE EXTRACTION OF IRON ORE IN S.NO.1/P OF M/S OBULAPURAM MINING (PVT) LTD., D. HIRECHAL MANDAL, ANANTHAPUR DISTRICT.	25.98
86	Andhra Pradesh	4-APB099/2005-BAN	DIVERSION OF FOREST LAND FOR EXTRACTION OF SLATE STONE MATERIAL IN FAVOUR OF SRI R. SRINIVASA RAO, M/S NEW INDIA STONES, VINUKONDA	2.09

87	Andhra Pradesh	F(C)A/11.2/109/AP/MI	DIVERSION OF 4.00 HA OF FL FOR GRANT OF ML FOR BLACK GRANITE IN FAVOUR OF M/S SATYAM MINING CORPORATION IN CHITTOOR DISTRICT.	4
88	Andhra Pradesh	4-APB063/05-BAN	DIVERSION OF 4.50 HA. OF FL FOR GRANT OF ML FOR EXTRACTION OF BLACK GRANITE IN RAGINAMUPENTA RF IN FAVOUR OF M/S VISHNU GRANITES	4.5
89	Andhra Pradesh	4-APB268/2006-BAN	APPLICATION FOR GRANT OF MINING LEASE FOR BLACK GRANITE OVER AN EXTENT OF 3.00 HA. OF FOREST LAND IN COMPT.NO.213 OF PARADARMI RF OF CHITTOOR WEST DVN. IN F/O M/S PADMAVATHI GRANITES, CHITTOOR.	3
90	Andhra Pradesh	4-APB016/2004-BAN	GRANT OF ML FOR EXTENSION OF BLACK GRANITE IN FAVOUR OF M/S SHIVA GRANITES	5
91	Andhra Pradesh	FCA/11.2/133/AP/MIN	MINES & QUARRIES- LEASE TO SRI. P. KARUNAKAR	2.429
92	Andhra Pradesh	F©A/11.2/134/AP/MIN	DIVERSION OF 1.406 HA. OF FOREST LAND IN R.S.NO.1, KONDAPALLY VILLAGE, IBRAHIMPATNAM MANDAL, VIJAYAWADA DIVISION OF KRISHNA DISTRICT FOR QUARRYING OF ROAD METAL IN FAVOUR OF SHRI S. RAGHURAM.	1.406
93	Andhra Pradesh	F©A/11.2/132/AP/MIN	DIVERSION OF 3.643 HA. OF FOREST LAND IN R.S.NO.1, KONDAPALLY VILLAGE, IBRAHIMPATNAM MANDAL, VIJAYAWADA DIVISION OF KRISHNA DISTRICT FOR QUARRYING OF ROAD METAL IN FAVOUR OF M/S CHAITANYA GRANITE METAL WORKS.	3.643
94	Andhra Pradesh	F(C)A/11.2/133/AP/MIN	DIVERSION OF FL - LEASE TO SRI P. KARUNAKAR.	2.429
95	Andhra Pradesh	F(C)A/11.2/131/AP/MI	DIVERSION OF 2.024 HA. OF FOREST LAND IN R.S.NO.1, KONDAPALLY VILLAGE, IBRAHIMPATNAM MANDAL, VIJAYAWADA DIVISION OF KRISHNA DISTRICT FOR QUARRYING OF ROAD METAL IN FAVOUR OF SHRI S. KEDARESWARA RAO.	2.024
96	Andhra Pradesh	F(C)A/11.2/130/AP/MIN	DIVERSION OF 1.620 HA. OF FOREST LAND IN R.S.NO.1, KONDAPALLY VILLAGE, IBRAHIMPATNAM MANDAL, VIJAYAWADA DIVISION OF KRISHNA DISTRICT FOR QUARRYING OF ROAD METAL IN FAVOUR OF M/S VENKATARAMANA GRANITE METAL WORKS.	1.62
97	Andhra Pradesh	F(C)A/11.2/129/AP/MI	DIVERSION OF 1.406 HA. OF FOREST LAND IN R.S.NO.1, KONDAPALLY VILLAGE, IBRAHIMPATNAM MANDAL, VIJAYAWADA DIVISION OF KRISHNA DISTRICT FOR QUARRYING OF ROAD METAL IN FAVOUR OF M/S BAJIBABU CONSTRUCTIONS.	1.406

98	Andhra Pradesh	F(C)A/11.2/128/AP/MI	DIVERSION OF 1.620 HA. OF FOREST LAND IN R.S.NO.1, KONDAPALLY VILLAGE, IBRAHIMPATNAM MANDAL, VIJAYAWADA DIVISION OF KRISHNA DISTRICT FOR QUARRYING OF ROAD METAL IN FAVOUR OF SHRI S. KEDARESWARA RAO.	1.62
99	Andhra Pradesh	F(C)A/11.2/127/AP/MI	DIVERSION OF 2.429 HA. OF FOREST LAND IN R.S.NO.1 KONDAPALLY(V), IBRAHIMPATNAM MANDAL OF KRISHNA DISTRICT FOR QUARRYING OF ROAD METAL IN FAVOUR OF M/S VENGAMAMBA ENGINEERING COMPANY.	2.429
100	Andhra Pradesh	F(C)A/11.2/126/AP/MI	DIVERSION OF 2.429 HA. OF FOREST LAND IN R.S.NO.1, KONDAPALLY VILLAGE, IBRAHIMPATNAM MANDAL, VIJAYAWADA DIVISION OF KRISHNA DISTRICT FOR QUARRYING OF ROAD METAL IN FAVOUR OF M/S SWARUPA GRANITE METAL WORKS.	2.429
101	Andhra Pradesh	4-APB010/2004-BAN	APPLICATION OF M/S NAGALINGESWARA MINES AND MINERALS	4
102	Andhra Pradesh	F(C)A/16.1/73/AP/MIN	MINING LEASE IN FAVOUR OF M/S JAURASSIC STONES PRIVATE LIMITED FOR GRANT OF QUARRY LEASE IN BOLLAPALLI RF	8.215
103	Andhra Pradesh	8-APA013/2008-FCD	PERMISSION FOR SURVEY AND EXPLORATION OF URANIUM AND OTHER ATOMIC MINERALS IN GANDI - MADYALABODU AREAS OF IDUPULAPAYA - REDLACHERUVU RF OF KADAPA DIVISION IN FAVOUR OF DEPARTMENT OF ATOMIC ENERGY / ATOMIC MINERALS DIRECTORATE (DAE/AMD)	150
104	Andhra Pradesh	4-APB145/2005-BAN	DIVERSION OF FOREST LAND FOR QUARRY OF GRANITE STONE & METAL IN PEDDAKONDA FB IN FAVOUR OF SRI. V. VENUGOPAL NAIDU, BOBBILI, VIZIANAGARAM DISTT. - 1.153 HA.	1.2
105	Andhra Pradesh	4-APB452/2008-BAN	DIVERSION OF 5.00 HA. OF FL FOR EXTRACTION OF BLACK GRANITE IN COMPT.NO.209 OF RAGIMENUPENTA RF IN FAVOUR OF M/S SRI SAI ROCKS.	5
106	Andhra Pradesh	4-APC396/2007-BAN	RENEWAL OF ML AREA FOR IRON ORE OVER AN EXTENT OF 19.00 HA. IN COMPT.NO.77, EMBOY RF RAMALLAKOTA BEAT IN FAVOUR OF SRI. P.B. JOSHI, M/S B.V. JOSHI MINES & MINERALS, SECUNDERABAD.	19
107	Andhra Pradesh	4-APB272/2007-BAN	DIVERSION OF 3.50 HA. OF FL FOR EXTRACTION OF BLACK GRANITE IN CHITTAPPARA RF IN F/O SRI VENKATESHWARA GRANITES, CHITTOOR (W) DIVN.	3.5
108	Andhra Pradesh	4-APB568/2009-BAN	DIVERSION OF 4.00 HA. OF FOREST LAND IN COMPT.NO.28, KONDAPALLI RF FOR EXTRACTION OF ROAD METAL & GRAVEL IN FAVOUR OF M/S SRINIVASA STONE CRUSHERS, PROP: SRI N. RAMESH.	4

109	Andhra Pradesh	4-APC571/2009-BAN	DIVERSION OF 7.40 HA. OF FOREST LAND FOR EXTRACTION OF BLACK GRANITE IN FAVOUR OF M/S D.C.R. GRANITES.	7.4
110	Andhra Pradesh	4-APB460/2008-BAN	DIVERSION OF 4.90 HA. OF FOREST LAND IN COMPT.NO.213 OF PARADARMI RF OF CHITTOOR (W) DVN. OF CHITTOOR DISTRICT FOR QUARRYING OF BLACK GRANITES IN FAVOUR OF M/S SRINIVASA GRANITES, CHITTOOR.	4.9
111	Andhra Pradesh	4-APB057/2005-BAN	DIVERSION OF FOREST LAND FOR EXTRACTION OF BLACK GRANITE IN FAVOUR OF M/S MARUTI GRANITES	2
112	Andhra Pradesh	4-APB559/2008-BAN	DIVERSION OF 3.50 HA. OF FOREST LAND FOR EXTRACTION OF BLACK GRANITE IN COMPT.NO.199 OF PEDDAKONDA RF IN FAVOUR OF M/S PRASAD & RAMESH GRANITES PVT. LTD.	3.5
113	Andhra Pradesh	4-APB425/2007-BAN	DIVERSION OF 4.90 HA. OF FL FOR EXTRACTION OF BLACK GRANITE IN COMT.NO.213 OF PARADARMI RF IN CHITTOOR(W) DVN. IN FAVOUR OF M/S DEVAKI GRANITES.	4.9
114	Andhra Pradesh	4-APC468/2008-BAN	RENEWAL OF MINING LEASE FOR IRON ORE AND RED OXIDE OVER AN EXTENT OF 31.16 HA. IN COMPT.NO.77, EMBOY RF IN FAVOUR OF SMT.T. SUBBAMMA, M/S RAMAKRISHNA MINERALS, VELDURTHY.	31.16
115	Andhra Pradesh	F(C)A/11.2/1/MIN/AP	DIVERSION OF FOREST LAND FOR RENEWAL OF GRAPHITE MINING LEASE IN BHADRACHALAM SOUTH DIVISION IN FAVOUR OF GOPALRAJU MINING WORKS (LEASE HAS BEEN SUBSEQUENTLY TRANSFERRED TO SRI. A. JAGAN, M/S VIJAYA MEGHANA GRAPHITES, KHAMMAM) .	0.5
116	Andhra Pradesh	4-APB718/2010-BAN	DIVERSION OF 2.625 HA. OF FOREST LAND IN COMPT.NO.313, GULAMALIABAD SOUTH RF OF DHONE RANGE, KURNOOL DIVISION & DISTRICT FOR GRANT OF QUARRY LEASE FOR ROAD METAL IN FAVOUR OFSRI.Y.BALATHIMMA REDDY.	2.625
117	Andhra Pradesh	4-APB717/2010-BAN	DIVERSION OF 2.911 HA. OF FOREST LAND IN COMPT.NO.313, GULAMALIABAD SOUTH RF OF DHONE RANGE, KURNOOL DIVISION & DISTRICT FOR GRANT OF QUARRY LEASE FOR ROAD METAL IN FAVOUR OF D.SIVASANKAR REDDY.	2.911
118	Andhra Pradesh	4-APB716/2010-BAN	DIVERSION OF 2.6624 HA. OF FOREST LAND IN COMPT.NO.313, GULAMALIABAD SOUTH RF OF DHONE RANGE, KURNOOL DIVISION & DISTRICT FOR GRANT OF QUARRY LEASE FOR ROAD METAL IN FAVOUR OF M/S G.M.R. STONE CRUSHERS, PROP. SRI G. MADDILETY REDDY.	2.6624

119	Andhra Pradesh	4-APB432/2007-BAN	DIVERSION OF 4.90 HA. OF FL FOR EXTRACTION OF BLACK GRANITE IN COMPT.NO.213 OF PARADARMI RF IN FAVOUR OF M/S DIVYA GRANITES, HYDERABAD.	4.9
120	Andhra Pradesh	4-APB198/2006-BAN	DIVERSION OF 5.0 HA. OF FOREST LAND FOR GRANT OF ML FOR EXTRACTION OF BLACK GRANITE IN CHEEMAKURTHI RF OF ONGOLE RANGE IN FAVOUR OF SRI. KANUDULA RAMI REDDY, GIDDALUR DVN., PRAKASAM DT.	5
121	Andhra Pradesh	4-APB463/2008-BAN	DIVERSION OF 4.596 HA. OF FOREST LAND IN COMPT.NO.33 OF BOLLAPALLI RF RAVULAPURAM BEAT FOR QUARRYING OF SLATE STONE IN FAVOUR OF M/S YAMUNA SLATE INDUSTRIES, MARKAPUR.	4.596
122	Andhra Pradesh	4-APB671/2009-BAN	RENEWAL OF MINING LEASE OVER AN EXTENT OF 4.95 HA. FOR STEATITE AND DOLOMITE IN SY.NO.300/1 (P), COMPT.NO.595 & 596 OF MUTCHUKOTA RF, JULAKALVA (V), SINGANAMALA (M), ANANTHAPUR DISTRICT IN FAVOUR OF M/S NARSU & COMPANY, KADAPA.	4.95
123	Andhra Pradesh	4-APB405/2007-BAN	DIVERSION OF 4.8 HA. OF FOREST LAND IN COMPT.NO.457 OF BASAVAPALLI RF FOR EXTRACTION OF BLACK GRANITE IN FAVOUR OF M/S VISHNU GRANITES & EXPORTS IN CHITTOOR (E) DIVISION, CHITTOOR DISTRICT.	4.8
124	Andhra Pradesh	4-APC591/2009-BAN	DIVERSION OF 24.32 HA. OF FOREST LAND IN COMPT.NO.82, MANDADI RF, MACHERLA RANGE OF GUNTUR DIVISION FOR MINING LEASE FOR LIMESTONE IN FAVOUR OF M/S K.C.P. LTD., MACHERLA.	24.32
125	Andhra Pradesh	8-93/2010-FC	DIVERSION OF 629.22 HA IN SY. NO. 376 (COMPT. NOS. 5-6) OF BUDAWADA R.F., KRISHNA DIVISION FOR LIME STONE MINING IN FAVOUR OF M/S JAYPEE BALLAJI CEMENT PROJECT, DISTRICT KRISHNA, ANDHRA PRADESH	629.22
126	Andhra Pradesh	8-APA056/2005-FCD	MINING OF LIME STONE IN FAVOUR OF M/S MADRAS CEMENTS IN BUDAVADA RESERVE FOREST	160
127	Andhra Pradesh	F(C)A/16.1/58/RO	RENEWAL OF MINING LEASE IN F/O DECCAN LIMESTONE MIN. CO. (P) LTD., DHONE	18.62
128	Andhra Pradesh	4-APB742/2010-BAN	DIVERSION OF 4.00 HA. OF FOREST LAND FOR QUARRYING OF BLACK GRANITE IN COMPT.NO.440 OF PANAPAKAM EXTN. RF IN CHITTOOR EAST WL DIVISION IN FAVOUR OF M/S ARUNA GRANITES, PROP. SRI Y. RAMANARAYANA REDDY.	4

129	Andhra Pradesh	8-11/2012-FC	DIVERSION OF 75.228 HA OF FOREST LAND IN COMPARTMENT NO. 703 IN GIRIJANAPURAM R.F AND COMPARTMENT NO. 589 OF LINGAMPARTHI R.F., LINGAMPARTHI BEAT, YELESWARAN SECTION & RANGE OF KAKINADA DIVISION FOR CLUSTER MINING FOR EXTRACTION OF LATERRITE IN FAVOUR OF EIGHT (8) DIFFERENT APPLICATIONS IN EAST GODAWARI DISTRICT OF ANDHRA PRADESH.	75.228
130	Andhra Pradesh	4-APB916/2012-BAN	Diversion of 4.90 Ha. of forest land in Compt No.456 of Basavapalli Extn RF in Chittoor East Wildlife Management Division in Chittoor District for extraction of Black Granite in favour of M/s. Sai Sonu Granites, Prop. Sri. V. Parthasarathi Naidu-Reg.	4.9
131	Andhra Pradesh	4-APB374/2007-BAN	DIVERSION OF 4.90 HA. OF FOREST LAND FOR EXTRACTION OF BLACK GRANITE IN COMPT.NO.213 OF PARADARMI RF OF CHITTOOR (WEST) DIVISION, YADAMARRI (M) OF CHITTOOR DISTRICT IN FAVOUR OF M/S SIDDARTH GRANITES.	4.9
132	Andhra Pradesh	4-APC512/2008-BAN	DIVERSION OF 7.00 HA. OF FOREST LAND IN COMPT.NO.228 OF KEENATAMPALLI RF, CHITTOOR (WEST) DVN., CHITTOOR DISTT. FOR EXTRACTION OF BLACK GRANITES IN FAVOUR OF M/S GULSHAN GRANITES.	7
133	Andhra Pradesh	4-APB479/2008-BAN	DIVERSION OF 3.00 HA. OF FOREST LAND IN COMPT.NO.218 OF VEERASETTIPALLI 'B' RF IN CHITTOOR WEST DIVISION IN FAVOUR OF M/S SAKKU GRANITES.	3
134	Andhra Pradesh	4-APB478/2008-BAN	DIVERSION OF 4.00 HA. OF FOREST LAND FOR EXTRACTION OF BLACK GRANITE IN COMPT.NO.222 OF CHITTAPARA RF, GUDIPALA(M) IN FAVOUR OF M/S HARISH GRANITES.	4
135	Andhra Pradesh	4-APC882/2012-BAN	Renewal of Mining lease for grant of black granite quarry lease over an extent of 6.10 Ha. of forest land in Compt.No.217&218 of Veershettipalli "B" Rf, Chittoor West Forest Division, for extraction of Black Granites in favour of M/s Thirumala Granites, Chittoor-Reg.	7.56
136	Andhra Pradesh	8-APA091/2007-FCD	BAUXITE MINING IN FAVOUR OF M/S A.P.M.C. LIMITED IN SILERU FOREST BLOCK, JERRELA (V) & NARSIPATNAM FOREST DIVISION	1212
137	Andhra Pradesh	4-APB933/2013-BAN	Renewal of Mining lease for extraction of Steatite, White Shale and Dolomite over an extent of 4.680 Ha. in Sy.No.3001/1 of Julakalva (V), Mutchukota RF, Singanamala Mandal, Ananthapur District & Forest Division in favour of M/s. Bramarambha Mineral Company-Reg.	4.68
138	Arunachal Pradesh	8-123/1985-FC	DIVERSION FOR OIL EXPLORATION BY OIL INDIA LIMITED	1.53
139	Arunachal Pradesh	8-5-31/96/RO	COAL MINING IN NAMCHIK-NAMPHUK COALFIELD (COAL MINING)	4.55

140	Arunachal Pradesh	8-9(47-52) 2001/ RO	9 RIVER BED QUARRIES IN KHELLONG FOREST DN.	3.5
141	Arunachal Pradesh	8-9(30-32,36-37)RO	5 RIVER BED QUARRIES IN KHONSA PROJECT DN & BANDERDEWA FOREST DN.	4.65
142	Arunachal Pradesh	8-ANA023/2006-FCD	PERMISSION FOR 2D SEISMIC SURVEY OPERATION IN AND AROUND PASIGHAT AND POBA RESERVE FOREST AREAS FOR PETROLEUM EXPLORATION BY OIL INDIA LIMITED	69500
143	Arunachal Pradesh	8-ANA022/2006-FCD	2D AND 3D SEISMIC SURVEY OPERATION IN GENERAL AREA OF NAMPONG FOREST DIVISION OF CHANGLANG DISTRICT FOR OIL AND GAS EXPLORATION	29500
144	Arunachal Pradesh	8-69/2003-FC	MINING LEASE TO APMDTCL FOR COAL MINING IN NAMCHIK - NAMPHUK COAL FIELDS (COAL MINING)	39.02
145	Arunachal Pradesh	8-5-17/96/RONE-AP	PROPOSAL FOR DIVERSION OF 128.97 HA OF FOREST LAND FOR OPEN CAST COILMINING PROJECT IN NAMCHIK-NAMPHUK COAL FIELDS IN CHALANG DISTRICT OF ARUNACHAL PRADESH. (COAL MINING)	39.02
146	Arunachal Pradesh	8-ANA017/2006-FCD	SEISMIC SURVEY OPERATIONS FOR PETROLEUM EXPLORATION IN FAVOUR OF OIL INDIA LIMITED IN MANABUM, NOA DIHING, NAMSIAI, KORIAPANI, KOTHA AND MIAO	9250
147	Arunachal Pradesh	3-AN B 049/2006-SHI	DIVERSION OF FOREST LAND FOR OIL DRILLING LOCATION NSA	2.675
148	Arunachal Pradesh	3-AN B 005/2008-SHI	DIVERSION OF FOREST LAND FOR PREPARATION OF EXPLORATORY DRILLING AT LOCATION JP3-L1	2.55
149	Arunachal Pradesh	8-ANA089/2006-FCD	2D SEISMIC SURVEY OPERATIONS FOR PETROLEUM EXPLORATION TO BE CARRIED OUT BY M/S OIL INDIA LIMITED IN AND AROUND KHARSANG-SHONKING AREA IN NAMCHIK-NAMPHUK RESERVED FOREST	19400
150	Arunachal Pradesh	3-AN B 122/2008-SHI	EXPLORATORY DRILLING JRM-'B' INFAVOUR OF GEO-PETROL INTERNATIONAL INCORPORATION	1.78
151	Assam	8-11/38/92/RO	GRANITE STONE QUARRY BY AMDC	0.98
152	Assam	8-5-41/94/RO	QUARRYING FOR BOULDER BY AMDC.	20
153	Assam	8-5-6/94/ RO	6 YEAR LEASE FOR ROCK QUARRY IN FAVOUR OF M/S ROCK PRODUCT TRADERS.	5
154	Assam	8-5-41/2003/RO	STONE/ SAND MAHAL MINING UNDER NAGAON SOUTH DIVISION	3.1
155	Assam	8-5-61/2003/RO	RENEWAL OF SAND MAHALS	6
156	Assam	8-5-60/2003/RO	MAKRIJHORA SAND AND GRAVEL MAHAL UNDER DHUBRI FOREST DIVISION	3
157	Assam	8-5-38/2003/RO	SAND MAHAL MINING UNDER DHEMAJI DIVISION	4
158	Assam	8-5-49/2003/RO	RENEWAL OF 6 SAND & GRAVEL MAHALS	5.985

159	Assam	8-5-48/2003/RO	RENEWAL OF SAND MAHALS	9
160	Assam	8-5-50/2003/RO	RENEWAL OF RIVERBED MAHALS	4
161	Assam	8-5-42/2003/RONE-AS	RENEWAL APPROVAL OF NAKKATI HILL STONE QUARRY NO. 1 AND NAKKATI HILL STONE QUARRY NO. 3 UNDER AIE VALLEY DIVISION	2
162	Assam	8-5-39/2003/RONE-AS	RENEWAL APPROVAL OF NAKKATI HILL STONE QUARRY NO. 2 UNDER AIE VALLEY DIVISION	0.5
163	Assam	8-5-32/2003/RONE-AS	PROPOSAL FOR OPENING UP OF FRESH MAHALS IN KATHALGURI STONE QUARRY MAHAL NO. 1 (B) UNDER NAGAON DIVISION	0.25
164	Assam	8-5-31/2003/RONE-AS	PROPOSAL FOR OPENING UP OF FRESH MAHALS IN KATHALGURI STONE QUARRY MAHAL NO. 1 UNDER NAGAON DIVISION	0.25
165	Assam	8-5-22A/2003/RONE-AS	OPENING UP OF 2 NEW MAHALS AT DUDHNATH STONE MAHAL NO. 4 AND DUDHNATH STONE MAHAL NO. 5 UNDER DHUBRI FOREST DIVISION	2
166	Assam	8-5-22/2003/RONE-AS	RENEWAL APPROVAL OF DUDHNATH HILL STONE MAHAL NO. 1 UNDER DHUBRI FOREST DIVISION	0.5
167	Assam	8-5-33/2003/RONE-AS	OPENING UP OF KATHALGURI STONE QUARRY MAHAL NO. 2	0.25
168	Assam	8-5-59/2003/RO	RENEWAL OF 10 NUMBER OF STONE MAHALS AND 9 NUMBER OF SAND MAHAL	12.8
169	Assam	8-5-58A/2003/RONE-AS	RENEWAL APPROVAL OF DHOLPAHAR STONE QUARRY NO. 3 AND BORJONG STONE QUARRY NO. 1 UNDER NAGAON FOREST DIVISION	0.5
170	Assam	8-5-38A/2003/RONE-AS	PROPOSAL FOR OPENING UP OF JAGI ROAD STONE QUARRY MAHAL NO. F (2) UNDER SONAIKUCHI RF	1
171	Assam	3-AS B 022/2005-SHI	DIVERSION OF 1.99 HA OF FOREST LAND FOR DRILLING LOCATION ELAB UNDER GOLAGHAT DIVISION	1.99
172	Assam	3-AS B 021/2005-SHI	DIVERSION OF 1.735HA OF FOREST LAND FOR DRILLING LOCATION KPAA UNDER GOLAGHAT DIVISION	1.735
173	Assam	8-5-38(B)/2003/RONE-AS	OPENING UP OF NEW STONE QUARRY OF JAGI ROAD STONE QUARRY MAHAL NO. F (1) UNDER SONAIKUCHI RF	1
174	Assam	3-AS B 041/2005-SHI	COLLECTION OF STONE MATERIALS FROM RIVER BED UNDER DIBRUGARH DIVISION	2.5
175	Assam	3-AS B 017/2005-SHI	DIVERSION OF FOREST LAND FOR DRILLING LOCATION DEP BY OIL INDIA LTD UNDER DOOM DOOMA DIVISION	2.944

176	Assam	8-5-52/2003/RONE-AS	RENEWAL APPROVAL OF 4 NOS OF SAND AND GRAVEL MAHALS UNDER KACHUGAON FDLE. HEL RIVER SAND & GRAVEL MAHAL, GARUFELA RIVER SAND & GRAVEL MAHAL, MALBHOG RIVER SAND & GRAVEL MAHAL & BORGHOPA BOULDER GRAVEL MAHAL IN KOKRAJHAR DISTRICT	3.5
177	Assam	3- AS B 026/2005-SHI	FATASIL1,2&3; DEOCHUTAL C&B; CHAMATA A&B (FRESH) - NATUN RANI, HELAGOG (RENEWAL) APPROVAL OF 8 NOS OF STONE MAHALS UNDER KAMRUP DISTRICT	0.5
178	Assam	3-AS B 026A/2005-SHI	RENEWAL APPROVAL OF HELAGOG STONE MAHAL IN MATA PAHAR RF	0.5
179	Assam	8-5-59B/2003/RONE-AS	RENEWAL APPROVAL OF STONE MAHAL I.E DHOLPAHAR STONE QUARRY NO. 2 UNDER NAGAON FOREST DIVISION	0.25
180	Assam	8-5-58/2003/RONE-AS	RENEWAL APPROVAL OF STONE MAHAL AT DHOLPAHAR STONE QUARRY NO. 3 UNDER DHOLPAHAR RF	0.25
181	Assam	8-5-41A/2003/RONE-AS	PROPOSAL FOR RENEWAL APPROVAL OF STONE AND SAND MAHALS VIZ, BURIGANGA SAND MAHAL, MODERTOLI STONE MAHAL & BHOGIRAM BASTI STONE MAHAL	2.3
182	Assam	8-5-43A/2003/RONE-AS	RENEWAL APPROVAL OF KULSI BAGAPANI RIVER SAND MAHAL UNDER KULSI R.F OF KAMRUP WEST FOREST DIVISION	0.8
183	Assam	3-AS B 026B/2006-SHI	RENEWAL APPROVAL OF NATIN RANI STONE MAHAL IN NATUIN RANI RESERVE FOREST UNDER KAMRUP EAST DIVISION	0.5
184	Assam	3-AS B 026B/2005-SHI	PROPOSAL FOR RENEWAL APPROVAL OF NATUN RANI STONE MAHAL IN NATUN RANI RF UNDER KAMRUP EAST DIVISION	0.5
185	Assam	3-ASB 026B/2005-SHI	PROPOSAL FOR RENEWAL APPROVAL OF NATUN RANI STONE MAHAL IN NATUN RANI RESERVE FOREST UNDER KAMRUP EAST DIVISION	0.5
186	Assam	3-AS B 026C/2005-SHI	PROPOSAL FOR APPROVAL OF DEOCHUTAL STONE MAHAL IN RANI RESERVE FOREST UNDER KAMRUP EAST DIVISION	0.5
187	Assam	3-AS B 026C/2005-SH	PROPOSAL FOR APPROVAL OF DEOCHUTAL STONE MAHAL NO. C IN NATUN RANI RESERVE FOREST UNDER KAMRUP FOREST DIVISION	0.5
188	Assam	3-AS B 026(C)/2005-S	APPROVAL OF DEOCHUTAL STONE MAHAL NO. C IN RANI RESERVE FOREST UNDER KAMRUP EAST DIVISION	0.5
189	Assam	3-AS B 026D/2005-SHI	PROPOSAL FOR RENEWAL APPROVAL OF FATASIL STONE MAHAL NO. 2 UNDER KAMRUP EAST DIVISION IN KAMRUP DISTRICT	1
190	Assam	8-5-49A/2003/RONE-AS	PROPOSAL FOR RENEWAL APPROVAL OF 18TH MILE STONE MAHAL UNDER SONITPUR WEST DIVISION	1

191	Assam	8-5-50A/2003/RONE-AS	PROPOSAL FOR RENEWAL APPROVAL OF SAMUKHA RIVER SAND AND GRAVEL AND BOULDER MAHAL UNDER HALTUGAON DIVISION IN KOKRAJHAR DISTRICT	1
192	Assam	3-5-38A/2003/RONE-AS	PROPOSAL FOR RENEWAL APPROVAL OF UPPER SUBANSIRI SAND/GRAVEL MAHAL UNDER DHEMAJI DIVISION	1
193	Assam	3-AS B 059/2005-SHI	DIVERSION OF FOREST LAND FOR DRILLING LOCATION IN SOUTH NAMBAR R.F. UNDER GOLAGHAT DIVISION	5.5
194	Assam	3-AS B 058/2005-SHI	PROPOSAL FOR DIVERSION OF FOREST LAND FOR DRILLING LOCATION DAYANG R.F. UNDER GOLAGHAT DIVISION	1.91
195	Assam	3-AS B 026F/2006-SHI	PROPOSAL FOR RENEWAL APPROVAL OF FATASIL STONE MAHAL NO. 3 UNDER KAMRUP EAST DIVISION	0.5
196	Assam	3-AS B 026E/2006-SHI	PROPOSAL FOR RENEWAL APPROVAL OF FATASIL STONE MAHAL NO. 1 UNDER KAMRUP EAST DIVISION	1
197	Assam	8-5-49B/2003/RONE-AS	PROPOSAL FOR RENEWAL APPROVAL OF 16TH MILE SAND AND BOULDER MAHAL UNDER SONITPUR WEST DIVISION IN SONITPUR DISTRICT	0.998
198	Assam	3- AS B 016/2005-SHI	DIVERSION OF FOREST LAND FOR DRILLING LOCATION HQQ BY OIL INDIA LTD UNDER DIGBOI DIVISION	2.038
199	Assam	8-5-49C/2003/RONE-AS	PROPOSAL FOR RENEWAL APPROVAL OF UPPER CHATTAI NALA SAND, GRAVEL & BOULDER MAHAL UNDER BALIPARA RESERVE FOREST IN SONITPUR DIVISION	0.995
200	Assam	8-5-49D/2003/RONE-AS	PROPOSAL FOR RENEWAL APPROVAL OF SONAI NALA SAND & STONE MAHAL UNDER BALIPARA RF	1
201	Assam	3-AS B 023A/2005-SHI	PROPOSAL FOR RENEWAL APPROVAL OF BORVITA STONE QUARRY NO. 2 & CHITALMARI STONE QUARRY UNDER GOALPARA DIVISION	2
202	Assam	3- AS B 023/2005-SHI	PROPOSAL SEEKING RENEWAL APPROVAL FROM THE GOVERNMENT OF INDIA, MINISTRY OF ENVIRONMENT & FORESTS UNDER FOREST (CONSERVATION) ACT, 1980 UNDER GOALPARA DIVISION.	5
203	Assam	8-5-48A/2003/RONE-AS	RENEWAL APPROVAL OF KANANADI GRAVEL MAHAL & KIMIN SAND & GRAVEL MAHAL UNDER LAKHIMPUR DIVISION	2
204	Assam	8-5-59D/2003/RONE-AS	RENEWAL APPROVAL OF BORJONG STONE QUARRY NO. 3 IN SONAIKUCHI RF UNDER NAGAON DIVISION	0.2
205	Assam	8-5-59C/2003/RONE-AS	RENEWAL APPROVAL OF BORJONH STONE QUARRY NO. 4 IN SONAIKUCHI RF UNDER NAGAON DIVISION	0.2

206	Assam	8-5-38C/2004/RONE-AS	OPENING UP OF NEW STONE QUARRY AT BARGHARA STONE QUARRY MAHAL NO. 10 IN TETELIA-BAGHARA RF UNDER NAGAON DIVISION	1
207	Assam	3-AS B 018/2007-SHI	PROPOSAL FOR FOREST CLEARANCE IN AGYATHURI RF FOR STONE MATERIALS FROM AGYATHURI STONE QUARRY UNDER NORTH KAMRUP DIVISION, RANGIA	0.9
208	Assam	8-5-47/2004/RONE-AS	PROPOSAL FOR RENEWAL APPROVAL OF BARNADI SAND AND STONE MAHALS NO. 1 UNDER NORTH KAMRUP DIVISION	0.6
209	Assam	8-5-43B/2003/RONE-AS	PROPOSAL FOR RENEWAL APPROVAL OF BATHA SAND MAHAL NO. 1 UNDER KAMRUP WEST DIVISION	1
210	Assam	3-AS B 026G/2006-SHI	PROPOSAL FOR RENEWAL APPROVAL OF DEOCHOTAL STONE MAHAL NO.B UNDER KAMRUP EAST DIVISION OF KAMRUP DISTRICT	0.5
211	Assam	8-5-59E/2003/RONE-AS	PROPOSAL FOR RENEWAL APPROVAL OF BIPIN STONE MAHAL IN DABAKA RF UNDER NAGAON DIVISION	1
212	Assam	3-AS B 077/2007-SHI	DRILLING LOCATION REL-13 UNDER DOYANG RESERVE FOREST	1.8
213	Assam	3-AS B 076/2007-SHI	DRILLING LOCATION KPAB UNDER DOYANG RESERVE FOREST	1.73
214	Assam	3-AS B 061/2007-SHI	DRILLING LOCATION KSAB UNDER NAMBOR RESERVE FOREST	1.8
215	Assam	3-AS B 060/2007-SHI	DRILLING LOCATION MRAH UNDER DOYANG	1.8
216	Assam	3-AS B 053/2007-SHI	DRILLING LOCATION	2.896
217	Assam	8-5-59F/2003/RONE-AS	PROPOSAL FOR RENEWAL APPROVAL OF BORJONG STONE QUARRY NO. 2 IN SONAIKUCHI RESERVE FOREST UNDER NAGAON DIVISION	0.25
218	Assam	3-AS B 045/2007-SHI	PROPOSAL FOR DIVERSION OF FOREST LAND FOR STONE MINING AT GOPESWAR STONE QUARRY NO. I IN GOPESWAR RESERVE FOREST	1
219	Assam	3-AS B 046/2007-SHI	DIVERSION OF FOREST LAND TO OPEN A RIVER-BED STONE MAHAL IN RESPECT OF LANKAJURI STONE MAHAL WITHIN DABAKA RF UNDER NAGAON DIVISION	0.9
220	Assam	8-5-59G/2003/RONE-AS	PROPOSAL FOR RENEWAL APPROVAL OF DHOLPAHAR STONE QUARRY MAHAL NO. 1 IN NAGAON DIVISION	0.25
221	Assam	3-AS B 047/2007-SHI	PROPOSAL FOR STONE MINING AT GOPESWAR RESERVE FOREST FROM GOPESWAR STONE QUARRY NO. 3	1
222	Assam	8-5-52B/2003/RONE-AS	RENEWAL APPROVAL OF HEL RIVER SAND AND GRAVEL MAHAL UNDER KACHUGAON FOREST DIVISION	0.9
223	Assam	8-5-38D/2004/RONE-AS	OPENING UP OF BAGHARA STONE QUARRY NO. 14 UNDER NAGAON DIVISION	0.45

224	Assam	3-AS B 134/2007-SHI	DIVERSION OF FOREST LAND FOR OPENING OF KATHALGURI STONE MAHAL NO. 3 IN KATHALGURI LALPAHAR PRF UNDER NAGAON DIVISION	1
225	Assam	3-AS B 098/2008-SHI	DRILLING LOCATION KHAR UNDER GOLAGHAT DIVISION BY ONGC LTD	1.7
226	Assam	3-AS B 069/2008-SHI	DRILLING LOCATION GKBK INSIDE GALEKI R.F. UNDER SIVASAGAR DIVISION	2.49
227	Assam	3-AS B 068/2008-SHI	DRILLING LOCATION GKBK INSIDE GALEKI R.F. UNDER SIVASAGAR DIVISION	4.09
228	Assam	3-AS B 084/2007-SHI	DIVERSION OF FOREST LAND FOR TOKHRABANDA HILL STONE QUARRY NO. 2 UNDER DHUBRI DIVISION	1
229	Assam	3-AS B 116/2008-SHI	PROPOSAL FOR DIVERSION OF 1.795 HA OF FOREST LAND FOR DRILLING LOCATION KHAT UNDER ONGC.	1.795
230	Assam	3-AS B 088/2008-SHI	QUARRY OF STONE MATERIALS FOR A MAXIMUM OF 10 YEARS FROM TOKRABANDHA HILL STONE QUARRY NO. 6 IN DHUBRI DIVISION	1
231	Assam	3-AS B 091/2009-SHI	OPENING OF JAGI ROAD STONE QUARRY NO. F (3) I NAGAON DISTRICT	1
232	Assam	3-AS B 083/2007-SHI	DIVERSION OF FOREST LAND FOR OPENING OF AGYATHURI STONE QUARRY NO. 2 IN AGYATHURI RF UNDER NORTH KAMRUP DIVISION	1
233	Bihar	8-177/1987-FC	OIL EXPLORATION BY ONGC	2.32
234	Bihar	10-28/FCE	OIL EXPLORATION BY ONGC	2.32
235	Bihar	8-211/1988-FC	MINING LEASE TO RAMESH PD. VERMA	82
236	Bihar	8-02/1994-FC	RENEWAL OF ML OF BRIJ MOHAN SHARMA	20
237	Bihar	8-114/1996-FC	MINING LEASE TO PPCL	297.06
238	Bihar	10(21)3/2002-FCE	DIVERSION OF 2.247 OF FOREST LAND IN PLOT NO 2 THANA NO 484 AT VILLAGE PAHARPUR FOR STONE MINING	2.247
239	Bihar	10-252/FCE	STONE QUARRY BY AJAY JHANJHRI	4.98
240	Bihar	10-251/FCE	STONE QUARRY BY VIVEK JHANJHRI	2.31
241	Bihar	10-250/FCE-I	1ST RENEWAL OF 4.33 HA OF FOREST LAND FOR STONE QUARRY IN FAVOUR OF SMT. PREM JAIN	4.33
242	Bihar	10-250/FCE	STONE QUARRY BY SMT. PREM JAIN	4.33
243	Chhattisgarh	8-128/1982-FC	MINING LEASE TO M/S ORISSA CEMENT LIMITED	10
244	Chhattisgarh	8-610/1984-FC	MINING LEASE TO ASHOK KUMAR	1
245	Chhattisgarh	8-64/1987-FC	MINING LEASE TO ORISSA CEMENT LIMITED	10
246	Chhattisgarh	8-186/1989-FC	MINING LEASE TO BHILAI STEEL PLANT	121.76

247	Chhattisgarh	8-187/1989-FC	MINING LEASE TO BHILAI STEEL PLANT	377.19
248	Chhattisgarh	8-19/1993-FC	MINING LEASE TO M/S ORISSA CEMENT LIMITED	34.6
249	Chhattisgarh	8-501/1989-FC	MINING LEASE TO ASHOK KUMAR	2
250	Chhattisgarh	8-433/1985-FC	MINING LEASE TO M/S WCL (COAL MINING)	31.088
251	Chhattisgarh	8-464/1985-FC	MINING LEASE TO M/S WCL (COAL MINING)	5.02
252	Chhattisgarh	8-92/1994-FC	MINING LEASE TO M/S SECL (COAL MINING)	137.178
253	Chhattisgarh	8-87/1993-FC	MINING LEASE TO M/S SECL (COAL MINING)	1050.823
254	Chhattisgarh	8-171/1992-FC	MINING LEASE TO DIPKA EXPANSION OPEN CAST PROJECT OF GEVRA AREA,IN FAVOUR OF M/S SECL (COAL MINING)	33.84
255	Chhattisgarh	8-64/1991-FC	MINING LEASE TO M/S SECL FOR CHURCHA WEST COAL MINE PROJECT (COAL MINING)	541.787
256	Chhattisgarh	8-24/1995-FC	MINING LEASE TO HINDALCO INDUSTRIES LIMITED	124.109
257	Chhattisgarh	8-23/1995-FC	MINING LEASE TO HINDALCO INDUSTRIES LIMITED	514.019
258	Chhattisgarh	8-288/1985-FC	MINING LEASE TO M/S BHILAI STEEL PLANT	155
259	Chhattisgarh	8-43/1997-FC	MINING LEASE TO M/S SECL (COAL MINING)	82
260	Chhattisgarh	8-39/1997-FC	MINING LEASE TO NMDC LIMITED	309.34
261	Chhattisgarh	8-83/1997-FC	MINING LEASE TO NMDC LIMITED	142.8
262	Chhattisgarh	8-42/1998-FC	MINING LEASE TO SOUTH EASTERN COAL FIELDS LIMITED(RAJENDRA PROJECT) (COAL MINING)	36.364
263	Chhattisgarh	8-428/1985-FC	MINING LEASE TO M/S WCL (CHIRIMIRI PROJECT) (COAL MINING)	160.234
264	Chhattisgarh	8-39/1998-FC	MINING LEASE TO SOUTH EASTERN COAL FIELDS LIMITED(SHIVANI PROJECT) (COAL MINING)	268
265	Chhattisgarh	8-86/1998-FC	MINING LEASE TO SOUTH EASTERN COAL FIELDS LIMITED (NEW KUMDA PROJECT) (COAL MINING)	83
266	Chhattisgarh	8-38/1997-FC	MINING LEASE TO NMDC LIMITED	322.368
267	Chhattisgarh	8-41/1997-FC	MINING LEASE TO NMDC LIMITED	322.368
268	Chhattisgarh	8-40/1997-FC	MINING LEASE FOR BAILADILA IRON ORE PROJECT (14 NMZ MINE) TO NMDC LIMITED	506.742
269	Chhattisgarh	8-98/1997-FC	MINING LEASE TO NMDC LTD. BAILADILA IRON -ORE PROJECT	1767.14
270	Chhattisgarh	8-46/1999-FC	MINING LEASE TO SOUTH EASTERN COAL FIELDS LIMITED(NAWAPURA PROJECT) (COAL MINING)	71.98
271	Chhattisgarh	420/1997-ROBHO	OPEN CASTE MINING LEASE BY SECL (COAL MINING)	9.6
272	Chhattisgarh	8-69/1998-FC	MINING LEASE TO M/S MANET ISPAT LIMITED	340.6
273	Chhattisgarh	8-31/1997-FC	MINING LEASE TO BALCO	376.924
274	Chhattisgarh	8-90/1999-FC	MINING LEASE TO M/S SECL (COAL MINING)	547.012

275	Chhattisgarh	591/1998-ROBHO	RENEWAL OF MINING LEASE (DEEPIKA) BY SECL LTD.	16.794
276	Chhattisgarh	8-11/2000-FC	ML TO M/S SECL FOR AMARPURA UNDERGROUND COAL MINE (COAL MINING)	297.608
277	Chhattisgarh	8-84/1997-FC	MINING LEASE TO M/S SECL (COAL MINING)	124.54
278	Chhattisgarh	8-47/1999-FC	UNDERGROUND MINING FOR RANI ATARI COAL MINE IN FAVOUR OF SECL (COAL MINING)	1619.813
279	Chhattisgarh	37/1999-ROBHO	CONSTRUCTION OF FLY ASH DYKE BY MPEB	20
280	Chhattisgarh	8-53/2000-FC	MINING LEASE TO M/S RAIPUR ALLOYS & STEEL	83.59
281	Chhattisgarh	423/1997-ROBHO	RENEWAL OF MINING LEASE BY SECL	2.32
282	Chhattisgarh	8-116/1995-FC	MINIG LEASE TO NAGPUR ALLOYS CASTINGS LTD	25
283	Chhattisgarh	14/1999-ROBHO	OPEN CASTE MINING LEASE BY SECL (COAL MINING)	15.42
284	Chhattisgarh	8-40/2003-FC	PROSPECTING OF MINING LEASE TO RAIPUR ALLOYS & STEEL LTD	124.32
285	Chhattisgarh	8-19/2002-FC	MINING LEASE TO BHILAI STEEL PLANT	84
286	Chhattisgarh	576/1998-ROBHO	RENEWAL OF MINING LEASE BY M/S. OCL INDIA LTD	9.8
287	Chhattisgarh	8-64/2003-FC	PROSPECTING OF MINING LEASE TO M/S ISPAT GODOWARI LTD	200
288	Chhattisgarh	8-112/2002-FC	MINING LEASE TO JAYASWAL NECO LTD	419.887
289	Chhattisgarh	8-59/2003-FC	PROSPECTING OF MINING LEASE IN F/O M/S LAFARGE INDIA LIMITED	92.165
290	Chhattisgarh	8-120/2003-FC	PROSPECTING OF IRON-ORE MINING BY HEG LIMITED	326
291	Chhattisgarh	8-58/2003-FC	MINING LEASE FOR PANDRI DALLI - RAJHARA HILL MINES OF BHILAI STEEL PLANT IN FAVOUR OF STEEL AUTHORITY OF INDIA LTD. (SAIL)	100.76
292	Chhattisgarh	8-57/2003-FC	MINING LEASE FOR DALLI RAJHARA MINES OF BHILAI STEEL PLANT IN FAVOUR OF STEEL AUTHORITY OF INDIA LTD. (SAIL)	283.6
293	Chhattisgarh	8-60/2003-FC	MINING LEASE FOR MAYURPANI MINES OF STEEL AUTHORITY OF INDIA (SAIL)	100
294	Chhattisgarh	8C/21/2003-ROBHO	MINING LEASE TO M/S SECL (COAL MINING)	19
295	Chhattisgarh	8-16/2004-FC	PROSPECTING OF MINING IN F/O SHREE RADHA INDUSTRIES LIMITED	200
296	Chhattisgarh	8-95/2003-FC	MINING LEASE TO M/S JINDAL POWER LIMITED	48.208
297	Chhattisgarh	8C/13/2003-ROBHO	OPENCAST MINING IN F/O SECL, WEST CHIRMIRI	30.55
298	Chhattisgarh	8-101/2003-FC	PROSPECTING OF IRON ORE IN FAVOUR OF NMDC	83
299	Chhattisgarh	8C/44/2000-FCW	MINING LEASE IN FAVOUR OF SHRI JEEVAN LAL JAIN FOR MINING OF IRON ORE IN VILLAGE BARBASPUR	14.714

300	Chhattisgarh	8-CTA025/2005-FCD	PROSPECTING OF IRON ORE MINING IN COMPARTMENT NO. 321 IN FAVOUR OF M/S PRAKASH INDUSTRIES LIMITED BILASPUR	137
301	Chhattisgarh	8-CTA026/2005-FCD	PROSPECTING OF IRON ORE MINING IN COMPARTMENT NO. 364 AND 365 IN FAVOUR OF M/S BAJRANG METALIC PRIVATE LIMITED	75
302	Chhattisgarh	8-CTA071/2004-FCD	PROSPECTING MINING IN COMPARTMENT NO. 252, 267, 268 AND 269 IN CHHOTE DONGER RESERVE FOREST IN FAVOUR OF SH BAJRANG METTALIC PRIVATE LIMITED	57
303	Chhattisgarh	8-CHA35/2005-FCD	PROSPECTING OF IRON ORE MINING IN COMPARTMENT NO. 334(P) IN FAVOUR OF M/S MINERALS AND LOGISTICS	71
304	Chhattisgarh	8-CHA036/2005-FCD	PROSPECTING OF IRON ORE MINING IN COMPARTMENT NO. 338, 339 IN FAVOUR OF M/S NAVBHARAT FUSE COMPANY LIMITED	400
305	Chhattisgarh	8-CHA034/2005-FCD	PROSPECTING OF IRON ORE MINING IN COMPARTMENT NO. 334, 337 IN FAVOUR OF M/S VIZA INDUSTRIES LIMITED IN VILLAGE RASULI, TEHSIL BHANUPRATAPPUR	180
306	Chhattisgarh	8-86/2003-FC	PROSPECTING OF SOAP STONE TO SUSHIL SACHDEVA IN COMPARTMENT NO 724	3.642
307	Chhattisgarh	6-CHC014/2005-BHO	STONE QUARRY AT VILL. DIHIPARA IN V/O MEMBER SECRETARY, PROJECT IMPLIMENTATION UNIT	0.92
308	Chhattisgarh	6-CHC013/2005-BHO	STONE QUARRY AT VILL. PIPRA IN FAVOUR OF EXECUTIVE ENGINEER, PROJECT IMPLEMENTATION UNIT	0.5
309	Chhattisgarh	6-CHC028/2005-BHO	STONE MINING UNDER PM GRAM SADAK YOJANA AT VILL. DILMILI	0.4
310	Chhattisgarh	6-CHC027/2005-BHO	MURUM MINING UNDER P.M. GRAM SADAK YOJANA AT VILL. CHIPAWAND	0.4
311	Chhattisgarh	6-CHC023/2005-BHO	GITTI (STONE) MINING AT VILL. KARATHI ALWAD UNDER PRADHAN MANTRI GRAM SADAK YOJNA (PMGSY)	1
312	Chhattisgarh	6-CHC032/2005-BHO	STONE MINING UNDER PM GRAM SADAK YOJANA AT VILL. UDIYAPAL	0.6
313	Chhattisgarh	6-CHC031/2005-BHO	CONSTRUCTION OF GITTI MINING LEASE IN FAVOUR OF PRADHAN MANTRI GRAM SADAK YOJANA (PMGSY)	1.4
314	Chhattisgarh	8-CHA002/2006-FCD	PROSPECTING OF IRON ORE IN HAHALDDI AREA, MICHGAON-LOHATTAR R.F. BY M/S. PUSH P STEELS & MINING PVT LTD.	705.33
315	Chhattisgarh	8-85/2003-FC	PROSPECTING OF SOAP STONE TO P.S. KEHRA	3.328
316	Chhattisgarh	8-ACH083/2005-FCD	PROSPECTING OF IRON ORE MINES IN COMPARTMENT NO. 355 & 356 IN HAHALDDI FOREST DEPARTMENT IN FAVOUR OF M/S AKSHAY INVESTMENT	63

317	Chhattisgarh	8-CHA032/2005-FCD	PROSPECTING OF IRON ORE IN VILLAGE HAHALADDI COMPARTMENT NO. 357, 358, 359, 362, 364 & 384 IN FAVOUR OF M/S IND AGRO SYNERGY LIMITED, RAIPUR	515
318	Chhattisgarh	8-CHA095/2006-FCD	PROSPECTING OF EXPLORATORY DRILLING FOR ATOMIC MINERALS, ESPECIALLY URANIUM AROUND KARICHHAPAR, BHAGORA AND SARAIPALI VILLAGES IN SARAIPALI-BHAGORA PROTECTED FOREST UNDER RAIGARH FOREST DIVISION	352
319	Chhattisgarh	8-CHA101/2006-FCD	PROSPECTING / SURVEY AND EXPLORATION FOR URANIUM IN PARTS OF SAKTI FOREST DIVISION IN COMPARTMENT NO. 2442 TO 2448 AND 2478 IN FAVOUR OF DEPARTMENT OF ATOMIC ENERGY (T.S. NO. 54J/16)	1200
320	Chhattisgarh	8-CHA108/2006-FCD	PROSPECTING FOR IRON ORE MINING IN COMPARTMENT NO. 384, 385, 386 & 389 IN FAVOUR OF M/S S. K. SARAWAGI & COMPANY LIMITED.	182
321	Chhattisgarh	8-CHA102/2005-FCD	BAROUD EXPANSION OPENCAST MINING OF COAL OF GHARGHODA RANGE IN FAVOUR OF M/S SOUTH EASTERN COALFIELDS LIMITED (SECL) (COAL MINING)	123.899
322	Chhattisgarh	8-31/1999-FC	MINING LEASE TO JAYASWALS NECO LIMITED (NAGPUR ALLOY CASTING LTD)	35.74
323	Chhattisgarh	8C/13/1999-FCW	EXTRACTION OF CORANDAM MINING LEASE IN F/O MINERAL DEVELOPMENT CORPN. LTD.	1.9545
324	Chhattisgarh	13/1999-ROBHO	RENEWAL OF CORUNDUM MINING LEASE BY MP MINING CORPORATION	3.7
325	Chhattisgarh	8-03/1990-FC	KALWAR-NAGUR MINING LEASE TO BHILAI STEEL PLANT	17
326	Chhattisgarh	8-CHA033/2005-FCD	MINING LEASE IN FAVOUR OF M/S SOUTH EASTERN COALFIELDS LIMITED FOR GEVERA OPENCAST PROJECT (COAL MINING)	100.898
327	Chhattisgarh	8-CTA008/2005-FCD	AMERA OPENCAST COAL MINING PROJECT IN VILLAGE AMERA, KATKONA, PARSODIKALA AND PUHPUTARA IN FAVOUR OF M/S SOUTH EASTERN COALFIELDS LIMITED (COAL MINING)	51.989
328	Chhattisgarh	8-CHA063/2006-FCD	HALDIBARI UNDERGROUND MINING PROJECT IN HASDEO AREA BY SOUTH EASTERN COALFIELDS LIMITED (SECL) (COAL MINING)	205.6
329	Chhattisgarh	8-CHA073/2007-FCD	PROSPECTING OF IRON ORE MINING INCLUDING DRILLING OF BORE HOLES IN BAILADILLA RANGE, DANTEWADA DIVISION, JAGDALPUR FOREST CIRCLE IN FAVOUR OF M/S TATA STEEL LIMITED	2500

330	Chhattisgarh	8-CHA029/2008-FCD	PROSPECTING OF 70 BORE HOLES FOR COAL MINING IN SOUTH SARGUJA FOREST RANGE IN FAVOUR OF RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED (RRVUNL) (COAL MINING)	2110.519
331	Chhattisgarh	8-CHA005/2007-FCD	DIVERSION OF FOREST LAND FOR IRON ORE MINING IN ARIDONGRI THAHSIL BHANUPRATAPPUR IN FAVOUR OF M/S GODAWARI POWER AND ISPAT LTD.	106.6
332	Chhattisgarh	8-CHA020/2006-FCD	DIVERSION OF FOREST LAND FOR IRON ORE MINING IN COMPARTMENT NO. 535/536 OF KHARGAON PROTECTED FOREST UNDER BOREA TIBBU IRON ORE PROJECT IN FAVOUR OF M/S ISPAT GODAVARI LIMITED SILTARA	110
333	Chhattisgarh	8-CHA125/2006-FCD	DIVERSION OF FOREST LAND FOR SETTING UP OF STEEL PLANT IN FAVOUR OF M/S PUSHP STEEL AND MINING PRIVATE LIMITED	57.5
334	Chhattisgarh	8-CHA074/2007-FCD	PROSPECTING OF IRON ORE MINES IN RAJNAND GAON IN FAVOUR OF M/S JAYASWALS NECO LIMITED	76
335	Chhattisgarh	8-CHA020/2007-FCD	PROSPECTING OF IRON ORE MINING IN FAVOUR OF ESSAR STEEL CHATTISGARH LTD. (ESCL)	2284.1
336	Chhattisgarh	8-CHA037/2009-FCD	COAL MINING OF DURGAPUR-II TARAIMAR COAL BLOCK IN FAVOUR OF M/S BHARAT ALUMINUM COMPANY LIMITED (COAL MINING)	365.056
337	Chhattisgarh	8-CHA113/2008-FCD	PROSPECTING OF FOREST LAND FOR AARIDONGRI IRON ORE MINING IN FAVOUR OF CHHATTISGARH MINERAL DEVELOPMENT CORPORATION LIMITED	327.4
338	Chhattisgarh	8-CHA083/2008-FCD	PROSPECTING OF FOREST LAND FOR OPEN CAST MINING LEASE FOR IRON ORE IN FAVOUR OF M/S SHARDA ENERGY AND MINERALS LIMITED	150
339	Chhattisgarh	8-CHA035/2009-FCD	PROSPECTING OVER 948.256 HA OF FOREST LAND FOR EXPLORATION OF COAL IN SOUTH SARGUJA FOREST DIVISION BY M/S CHHATTISGARH STATE ELECTRICITY BOARD (COAL MINING)	948.256
340	Chhattisgarh	8-CHA044/2005-FCD	PROSPECTING OF ROWGHAT IRON ORE MINES OF M/S BHILAI STEEL PLANT	883.22
341	Chhattisgarh	6-CHC059/2008-BHO	EXTRACTION OF IRON ORE PROJECT IN VILLAGE-LAYANDONGRI (BARBASPUR) IN FAVOUR OF M/S JAYSWAL NECO LTD.	14.4
342	Chhattisgarh	6-CHC024/2008-BHO	RENEWAL OF MINING LEASE RED SOIL ALREADY APPROVED (ADDITIONAL REQUIREMENT) IN FAVOUR OF M/S SHYAM MINERALS	2

343	Chhattisgarh	8-86/2009-FC	PROSPECTING OF DIVERSION OF 1987.912 HA OF FOREST LAND FOR PERMISSION OF EXPLORATORY DRILLING OF 2 INCH 235 BORE HOLE IN FAVOUR OF M/S GUJARAT MINERAL DEVELOPMENT CORPORATION LTD.	1987.912
344	Chhattisgarh	6-CHC063/2006-BHO	RENEWAL OF EXPLOSIVE MAGAZINE IN F/O SECL (COAL MINING)	2.792
345	Chhattisgarh	8-CHA064/2005-FCD	DIVERSION OF FOREST LAND FOR UNDERGROUND / OPEN CAST MINING PROJECT IN FAVOUR OF M/S PRAKASH INDUSTRIES LIMITED (COAL MINING)	960.286
346	Chhattisgarh	8-CHA038/2009-FCD	OPEN CAST COAL MINING AT TARA COAL BLOCK OF HASDEO - ARAND COALFIELD IN FAVOUR OF M/S CHHATTISGARH MINERAL DEVELOPMENT CORPORATION IN SOUTH SURGUJA FOREST DIVISION (COAL MINING)	2301.26
347	Chhattisgarh	8-CHA121/2005-FCD	RENEWAL OF MINING LEASE FOR UNDERGROUND MINING IN COMPARTMENT NO. 531-P TO 538-P, 540-P TO 541-P UNDER CHIRIMIRI COLLIERY IN FAVOUR OF SECL (COAL MINING)	989.4
348	Chhattisgarh	8-9/2006-FC (VOL.1)	DIVERSION OF ADDITIONAL 194.728 HA OF FOREST LAND FOR MANIKPUR OPEN CAST MINING PROJECT PF M/S SECL IN KORBA FOREST DIVISION OF KORBA DISTRICT OF CHHATTISGARH. (COAL MINING)	194.728
349	Chhattisgarh	8-31/2010-FC	DIVERSION OF 1654.109 HA OF REVENUE FOREST LAND 244.219 HA TOTAL FOREST LAND 1898.328 HA OF FOREST LAND FOR PARSA EAST AND KENTE BASAN CAPTIVE COAL BLOCK OPEN CAST MINING PROJECT IN FAVOUR OF M/S RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED.(COAL MINING)	1898.328
350	Chhattisgarh	8-CHA075/2007-FCD	DIVERSION OF FOREST LAND FOR COAL MINING IV/8 SUB BLOCK OF GARE-PALMA BLOCK, RANGE-TAMNAR IN FAVOUR OF M/S JAYASWAL NECO LIMITED SILTARA-RAIPUR (COAL MINING)	224.22
351	Chhattisgarh	8-91/2010-FC	DIVERSION OF 197.727 HA OF FOREST LAND FOR COAL MINING PLAN FOR GARE PELMA SECTOR-III COAL BLOCK IN FAVOUR OF M/S GOA INDUSTRIAL DEVELOPMENT CORPORATION (COAL MINING).	197.727
352	Chhattisgarh	8-18/2012-FC	Diversion of 766.393 ha of forest land for Talaipalli Coal Mining project and construction of railway line, Raigarh, Chattisgarh in favour of National Thermal power Corporation (NTPC)	766.393
353	Chhattisgarh	8-48/2012-FC	Diversion of 290.399 ha of forest land (60.83 reserved forests+229.566 revenue forests) for coal mining in f/o D.B.Power Limited in Dharmajaigarh Forests division, raigarh district, Chhattisgarh.	290.399

354	Chhattisgarh	8-CHA034/2009-FCD	DIVERSION OF FOREST LAND FOR MINING OF IRON ORE IN COMPARTMENT NO. 364 AND 365 IN FAVOUR OF M/S BAJRANG METALLIC AND POWER LIMITED	76.5
355	Chhattisgarh	8-61/2009-FC	DIVERSION OF 93.566 HA FOREST LAND FOR COAL MINING OF OPEN CAST MINES IN FAVOUR OF M/S JINDAL STEEL & POWER LIMITED. (COAL MINING)	93.566
356	Chhattisgarh	8-36/2012-FC	DIVERSION OF 32.36 HA FOREST LAND FOR IRON ORE MINING IN FOREST COMPARTMENT NO. RF 139(608) IN VILLAGE KACHHE, DIST.UTTAR BUSTAR, KANKER IN FAVOUR OF M/S GODAWARI POWER AND ISPAT LTD., RAIPUR, CHHATTISGARH	32.36
357	Chhattisgarh	8-CHA081/2006-FCD	GEVRA OPEN CAST MINING PROJECT IN FAVOUR OF M/S. SOUTH EASTERN COALFIELDS LIMITED (SECL) (COAL MINING)	46.198
358	Chhattisgarh	8-CHA079/2006-FCD	GEVRA OPEN CAST COAL MINING UNDER KATGHORA FOREST DIVISION IN FAVOUR OF M/S SECL (COAL MINING)	564.885
359	Chhattisgarh	8-CHA077/2006-FCD	GEVRA OPEN CAST MINING PROJECT IN FAVOUR OF M/S. SOUTH EASTERN COALFIELDS LIMITED (SECL) (COAL MINING)	192.046
360	Chhattisgarh	8-559/1989-FC	MINING OF IRON ORE AT DULKI-MAHAMAYA AREA IN FAVOUR OF BHILAI STEEL PLANT (SAIL)	60
361	Chhattisgarh	8-CHA018/2006-FCD	MINING PURPOSE IN SARAIPALI O/C PROJECT OF KORBA AREA IN FAVOUR OF SECL (COAL MINING)	40.534
362	Goa	F(C)A/11.2/1/RO/GOA	QUARRY LEASE IN F/O JOAQUIM D'SOUZA	0.63
363	Goa	8-539/1989-FC	MINING LEASE NO - 84/53 TO M/S DAMODAR MANGALJI & COMPANY	46.79
364	Goa	F(C)A/16.1/2/RO/GOA	RENEWAL OF ML NO. 29/54 IN F/O V.M. SALGOKAR & BROS. LTD.	11.3125
365	Goa	8-541/1989-FC	RENEWAL OF MINING LEASE NO 31/54 IN FAVOUR OF M/S CHOWGULE OF VASCO	72.2289
366	Goa	8-73/1994-FC	MINING LEASE NO - 26/60 TO DAMODAR MANGALJI	23.4
367	Goa	F(C)A/16.1/9/RO/GOA	RENEWAL OF ML NO. 44/1956 IN F/O SALGAONKAR & BROS.	16.47
368	Goa	8-27/1994-FC	RENEWAL OF MINING LEASE NO 55/53 IN FAVOUR OF SHRI ZACARIA ANTAO	15.3918
369	Goa	8-75/1994-FC	MINING LEASE NO - 46/56 TO DAMODAR MANGALJI & COMPANY	28.1513
370	Goa	8-72/1994-FC	MINING LEASE TO ATMA RAM PALONDIKAR TC No. 17/49	44.69
371	Goa	8-566/1989-FC II	MINING LEASE NO 42/57 IN F/O CHOWGULE & COMPANY	45.16
372	Goa	8-566/1989-FC	MINING LEASE NO - 40/57 TO CHOWGULE & COMPANY LIMITED	57.96
373	Goa	8-88/2002-FC	MINING LEASE 53/52 IN F/O SH. ASHOK KUDCHADKAR	6.34
374	Goa	8-92/2002-FC	MINING LEASE 100/53 IN F/O ASHOK KUDCHADKAR	3.32

375	Goa	8-536/1989-FC	RENEWAL OF MINING LEASE 29/55 IN F/O ATCHUTA V. S. VELINGKAR	17.37
376	Goa	8-142/1997-FC	MINING LEASE NO - 67/52 TO A.V.S. VELINGKAR	36.38
377	Goa	8-81/2002-FC	MINING LEASE NO 60/51 TO SH MINGUEL MASCARENHAS	16.7
378	Goa	8-75/2002-FC	MINING LEASE 30/50 IN F/O DR. PRAFULLA R. HEDE	30.5688
379	Goa	8-GOA062/2006-FCD	RENEWAL OF DEEMED MINING LEASE IN SHIGAO MINE UNDER T.C. NO. 87/53 IN FAVOUR OF PANDURONGA TIMBLO INDUSTRIES	12.7021
380	Goa	8-GOA029/2006-FCD	RENEWAL OF DEEMED IRON ORE MINING LEASE UNDER T.C. NO. 143/53 IN FAVOUR M/S SOCIEDADE TIMBLO IRMAOS LTD.	26.8582
381	Goa	8-68/2002-FC	MINING LEASE FOR IRON AND MANGANESE ORE MINING T.C. NO. 63/51 IN FAVOUR OF SH CHANDRAKANT F. NAIK	38.6001
382	Goa	8-78/2002-FC	RENWAL OF MINING LEASE UNDER T.C. NO. 10/51 IN VILLAGE SULCORNIA AND VICHUNDREM OF SANGUEM TALUKA FOR MINING OF IRON ORE IN FAVOUR OF M/S HAIDER KASSIM KHAN	71.8992
383	Goa	8-GOA095/2007-FCD	RENEWAL OF IRON ORE DEEMED MINING LEASE UNDER T.C. NO. 75/52 (CHUNIMOLO OR GOTIFONDA TEMBO MINE) IN FAVOUR OF SHRI AJIT V. M. KADNEKAR (IRON ORE MINING)	34.1887
384	Goa	8-76/2002-FC	RENEWAL OF MINING LEASE FOR IRON ORE OPEN CAST MINING LEASE T.C. NO. 13/1955 IN FAVOUR OF V.M. SALGAOCAR BROTHERS LIMITED	56.236
385	Goa	8-74/2002-FC	RENEWAL OF MINING LEASE 8/41 IN F/O G. N. AGGARWAL	78.23
386	Goa	8-80/2002-FC	RENEWAL OF MINING LEASE UNDER T.C. NO. 50/53 IN FAVOUR OF V. M. SALGAONKAR BROTHERS PRIVATE LIMITED	40.5555
387	Goa	8-492/1989-FC	RENEWAL OF MINING LEASE NO 83/52 FOR MINING OF IRON ORE BY M/S V. M. SALGAONCAR & BROTHERS LTD OF VASCO	62.068
388	Goa	8-20/1995-FC	RENEWAL OF MINING LEASE TC NO - 88/1952 LOCATED AT SIGAO VILLAGE OF SANGUEM TALUKA IN FAVOUR OF M/S SOCIEDADE TIMBLO IRMAOS LIMITADA	88.6
389	Goa	8-538/1989-FC	RENEWAL OF MINING LEASE NO 35/52 IN FAVOUR OF V. S. DEMPO	64.75
390	Goa	8-545/1989-FC	RENEWAL OF MINING LEASE UNDER TC NO - 40/1954 & 3/1951 LOCATED AT VILLAGE SULCORNIA AND CURPEM OF QUEPEM AND SANGUEM TALUKA IN FAVOUR OF M/S V.S. DEMPO & COMPANY PRIVATE LIMITED	135.6175
391	Goa	8-490/1989-FC	RENEWAL OF MINING LEASE UNDER TC NO - 21/1954 LOCATED AT SURLA VILLAGE OF IN FAVOUR OF M/S V.S. DEMPO	24.981

392	Goa	F(C)A/16.1/1/RO/GOA	RENEWAL OF DEEMED ML NO. 21/54 IN F/O V.S. DEMPO & CO.LTD.	24.981
393	Goa	8-18/1995-FC	RENEWAL OF MINING LEASE UNDER T.C. NO. 23/53 IN VILLAGE COLLEM, MOLLEM AND SIGAO OF SANGUEM TALUKA FOR MINING OF IRON ORE IN FAVOUR OF M/S EMCO GOA PRIVATE LIMITED	57.97
394	Goa	8-14/1993-FC	MINING LEASE NO - 2/51 TO MS TALAULIKAR & SONS (P) LIMITED	33.247
395	Goa	F(C)A/11.3/21/GOA	DIVERSION OF 34.1796 HA. OF FOREST LAND IN SOUTH GOA DIVISION FOR RENEWAL OF MINING LEASE FOR EXTRACTION OF IRON AND MANGANESE ORE UNDER T.C.NO.17/49 IN COLOMBA & CURPEM VILLAGES OF SANGUEM TALUKA IN FAVOUR OF /S ATMARAM C. POI PALONDICAR.	34.1796
396	Goa	8-GOA058/2006-FCD	PROPOSAL FOR RENEWAL OF MINING LEASE UNDER T.C. 1/37 IN FAVOUR OF M/S. ELRAY MINERALS AND CO. (IRON & MANGANESE MINING)	17.8356
397	Goa	8-69/2002-FC	DIVERSION OF RENEWAL OF MINING LEASE UNDER TC NO. 14/1952 IN FAVOUR OF M/S BADDRUDIN HUSSAINBHAI MAVANI	71.4128
398	Goa	8-491/1989-FC	RENEWAL OF MINING LEASE NO - 29/54 IN FAVOUR OF M/S V.M. SALGAOKAR BROTHERS PRIVATE LIMITED	27.9845
399	Goa	8-79/2002-FC	DIVERSION OF FOREST LAND FOR RENEWAL OF MINING LEASE UNDER TC NO. 45/1954 LOCATED AT VILLAGE SANGOD OF SANGUEM TALUKA IN FAVOUR OF M/S SOVA	80.2233
400	Goa	8-GOC051/2007-FCD	RENEWAL OF DEEMED MINING LEASE UNDER T.C. NO. 12/53 IN FAVOUR OF SHRI AJIT V. M. KADNEKAR.	14.3449
401	Goa	4-GOC377/2007-BAN	RENEWAL OF DEEMED ML UNDER T.C.NO.12/53 IN FAVOUR OF SH. AJIT V. M. KADNEKAR	14.3449
402	Goa	8-GOA026/2008-FCD	RENEWAL OF DEEMED MINING LEASE UNDER T.C. NO. 62A/52 IN FAVOUR OF SMT. SHASHIKALA KAKODKAR AND OTHERS, HEIRS OF LATE SHRI D.B. BANDODKAR AND LATE SMT. SUNANDA BANDODKAR (IRON ORE MINING)	44.07
403	Goa	8-GOA031/2007-FCD	RENEWAL OF DEEMED MINING LEASE UNDER T.C. NO. 29/52 AND 34/50 IN FAVOUR OF M/S SOCIEDADE TIMBLO IRMAOS LIMITADA	109.943
404	Goa	8-33/2010-FC	DIVERSION OF ALREADY BROKEN UP 10.8805 HA OF FOREST LAND FOR RENEWAL OF DEEMED MINING LEASE (COVERING 66.7630 HA AREA) UNDER TC NO. 19/58 IN VILLAGE SATTARI TALUKA FOR MINING OF IRON ORE IN FAVOUR OF M/S V. M. SALGAOCAR BROTHERS PRIVATE LIMITED	10.8805

405	Goa	8-GOA040/2009-FCD	RENEWAL OF MINING LEASE UNDER T.C. NO. 62B/52 IN VILLAGE VELGUEM OF BICHOLIM TALUKA IN FAVOUR OF M/S V.M. SALGAOCAR & BROS. PVT. LTD	44.985
406	Gujarat	8-17/1982-FC	MINING LEASE TO M/S DIGVIJAY CEMENT COMPANY LIMITED	280.05
407	Gujarat	8-266/1988-FC	MINING LEASE TO M/S BARODA QUARRY ASSOCIATION	2.02
408	Gujarat	8-188/1987-FC	MINING LEASE TO S. C. CHOKSHI	5.29
409	Gujarat	8-08/1988-FC	MINING LEASE TO M/S BALD RAM CEMENT LIMITED	48
410	Gujarat	8-609/1984-FC	MINING LEASE TO GMDC LTD	31.2
411	Gujarat	207/1994	QUARTIZE MINING BY ALEMBIC GLASS INDUSTRY	19.3
412	Gujarat	8-302/1988-FC	MINING LEASE TO ALIHUSAIN HAJI MOHAMMADALI	18.88
413	Gujarat	8-62/1992-FC	MINING LEASE TO SANCTUARY CHEMICALS FOR MANUFACTURING SALT	742.6
414	Gujarat	8-355/1988-FC	MINING LEASE TO MARBLE INDUSTRIES AT AMBAJI	190
415	Gujarat	8-38/1992-FC	RML TO NATIONAL SALT WORKS	141.23
416	Gujarat	8-40/1992-FC	RML TO SHAH SALT & CHERU WORKS	141.23
417	Gujarat	8-39/1992-FC	RML TO GAYATRI SALT & CHERRU WORKS	134.15
418	Gujarat	8-37/1992-FC	RML TO MARUTI SALT WORKS	60.7
419	Gujarat	8-36/1992-FC	RML TO SHRI RAM SALT WORKS	101.17
420	Gujarat	8-35/1992-FC	RML TO VARUN SALT WORKS	60.7
421	Gujarat	8-34/1992-FC	RML TO SALT & ALLIED INDUSTRY	955.88
422	Gujarat	8-33/1992-FC	RML TO SAURASTRA CHEER SALT WORKS	588.63
423	Gujarat	8-32/1992-FC	RML TO SIKKA SALT WORKS	202.34
424	Gujarat	8-31/1992-FC	RML TO SAURASTRA CHEERE SALT WORKS	496.95
425	Gujarat	8-30/1992-FC	RML TO BALLARPUR INDUSTRIES LIMITED	1214.04
426	Gujarat	8-28/1992-FC	RML TO SAURASTRA CHEEU SALT WORKS	671.6
427	Gujarat	8-27/1992-FC	RML TO NAVANAGAR SALT AND CHEMICAL INDUSTRIES	509.08
428	Gujarat	8-26/1992-FC	RML TO DWARKA DAS VALAJI SALT WORKS	162.73
429	Gujarat	8-25/1992-FC	RENEWAL OF MINING LEASE FOR MANUFACTURE OF SALT IN FAVOUR OF M/S SAURASHTRA CHEMICALS LIMITED	679.44
430	Gujarat	8-09/1996-FC	MINING LEASE TO M/S COMMERCIAL STORE SUPPLYING COMPANY	5
431	Gujarat	8-127/1997-FC	FLUORSPAR MINING LEASE AT VILLAGE AMBADUNGAR TO M/S GUJRAT MINERALS DEVELOPMENT CORPORATION (GMDC)	31.2
432	Gujarat	8-64/1992-FC	RML TO CHOWGLE(P) LTD	2023.5
433	Gujarat	502/1997	MINING LEASE BY AMBALAL M PATEL	1.9121

434	Gujarat	515/1997	MINING LEASE BY INDUBHAI C PATEL	3.97
435	Gujarat	514/1997	MINING LEASE BY CHANDRAKANT C PATEL	0.87
436	Gujarat	512/1997	MINING LEASE BY JAYANTIBHAI D PATEL	0.4856
437	Gujarat	509/1997	MINING LEASE BY RAMESH CD PATEL	0.9611
438	Gujarat	507/1997	MINING LEASE BY CHANDRAKANT C PATEL	0.46
439	Gujarat	506/1997	MINING LEASE BY SMT.CHANDRIKABEN V SHAH	2.02
440	Gujarat	505/1997	MINING LEASE BY RAMESH CD PATEL	1.2849
441	Gujarat	504/1997	MINING LEASE BY CHANDRAKANT C PATEL	2.02
442	Gujarat	522/1997	MINING LEASE BY DATTUBAI M PATEL	0.8903
443	Gujarat	520/1997	MINING LEASE BY SMT.GIRJABEN G PATEL	4.95
444	Gujarat	519/1997	MINING LEASE BY PM JADEJA	0.9814
445	Gujarat	517/1997	MINING LEASE BY M/SGUJARAT STONE	2.0234
446	Gujarat	501/1997	MINING LEASE BY CHANDRAKANT C PATEL	1.46
447	Gujarat	500/1997	MINING LEASE BY DAYALJIBHAI R VADGAMA	1.8617
448	Gujarat	498/1997	MINING LEASE BY SMT. PRABHAVATIBEN J PARMAR	0.66
449	Gujarat	486/1997	MINING LEASE BY KANTILAL A PATEL	1.2141
450	Gujarat	497/1997	MINING LEASE BY JAYANTIBAI D PATEL	1.98
451	Gujarat	496/1997	MINING LEASE BY SMT.PRABHAVATIBEN J PARMAR	1.902
452	Gujarat	492/1997	MINING LEASE BY AMBALAL M PATEL	2.0234
453	Gujarat	488/1997	MINING LEASE BY KANTILAL AMBALAL	2.0234
454	Gujarat	487/1997	MINING LEASE BY KB KANSARA	4.7146
455	Gujarat	499/1997	MINING LEASE BY SMT. CHANDRABEN V SHAH	0.07
456	Gujarat	6-GJC016/2005-BHO	RENEWAL OF FLUOROISPAR MINING LEASE AT VILL. AMBADUNAGAR IN F/O M/S GUJARAT MINERAL DEV. CORPN.	31.2
457	Gujarat	8-108/1993-FC	RENEWAL OF MINING LEASE FOR BASE METAL TO M/S GUJARAT MINERAL DEVELOPMENT CORPORATION LTD. (GMDC)	171.43
458	Gujarat	8-100/1999-FC	MINING LEASE TO GUJRAT MINERALS DEVELOPMENT CORP.	32
459	Haryana	9-HRB285/2011-CHA	ACCES TO STONE CRUSHER STIE NEAR VILALGE NARAINI (HP) THROUGH VILALGE MALLAH KHUD FOR HEAVY VEHICLES (KHUD RUNS THROUGH RF 68)	0.1452
460	Himachal Pradesh	8B/11/5-88/90F	LEASE FOR COLLECTION OF STONES AT AMRUIN HURLA RANGE OF PARBATI FOR 10 YRS.	0.3
461	Himachal Pradesh	8-232/1991-FC	SETTING UP OF CEMENT PLANT BY HIMACHAL AMBUJA CEMENT ON LEASE	102.8
462	Himachal Pradesh	8-53/1993-FC	DIVERSION OF FOREST LAND ON LEASE TO CEMENT CORPORATION OF INDIA (MINING OF SAND)	0.257

463	Himachal Pradesh	8-53/1993-FC/HP	RENEWAL OF MINING LEASE IN F/O M/S LAXMI STONE CRUSHER.	0.78
464	Himachal Pradesh	8-40/1993-FC	F. LAND ON LEASE TO CEMENT CORPORATION OF INDIA.	0.257
465	Himachal Pradesh	8-58/1997-FC/HP	MINING LEASE IN F/O CEMENT CORP. OF INDIA LTD. RAJBAN FOREST DIVISION PAONTA SAHIB	242.3
466	Himachal Pradesh	8-58/1997-FC	ML TO M/S CEMENT CORP OF INDIA	172.3
467	Himachal Pradesh	9-682/99-RO	F.LAND IN F/O HP INDUSTRIES CORP. LTD.(ON LEASE FOR 20 YRS.) VILL. KOGI TEHSILSADAR.	4.68
468	Himachal Pradesh	9-471/97-RO	LEASE OF 10 YRS. IN F/O ASHOK KUMARSOOD PROP. HIMALYAN CRUSHER & QUARRY RAMPUR	0.19
469	Himachal Pradesh	9-468/97-RO	ESTT.OF STONE CRUSHER & QUARRY IN F/OSH.ASHOK SOOD, VILL.CHUHEBAGH,TEHSIL RAMPUR.	0.96
470	Himachal Pradesh	9-960/00-RO	MINING & INSTALLATION OF STONE CRUSSHER IN F/O ABHISHEK THAKUR R/O VILL.	0.35
471	Himachal Pradesh	8-21/2000-FC/HP	F.LAND IN F/O GAGAL CEMENT WORKSBILASPUR HP FOR MINING.	103.02
472	Himachal Pradesh	8-21/2000-FC	MINING LEASE TO M/S GAGAL CEMENT WORKS	103.02
473	Himachal Pradesh	9-1209/01-RO	EXTRACTION OF SLATES BY INDUSTRIES DEPTT.IN MAUZA GEHARA F.DIVNCHAMBA	1.392
474	Himachal Pradesh	9-681/99-RO	F.LAND IN F/O CCI RAJBAN CEMENT FACTORY FOR MINING OF SANDSTONEFOREST DIVISION PAONTA SAHIB.	0.075
475	Himachal Pradesh	9-414/97-RO	F.LAND IN F/O M/S BUSHAIR LAGU UDYOG PASHADA FOREST DIVISION RAMPUR LEALSE FOR 10 YEARS.	0.5348
476	Himachal Pradesh	9-476/97-RO	STONE CRUSHER/QUARRY IN F/O M/S MEHTA CRUSHERS,RAMPUR TEHSIL	1.13
477	Himachal Pradesh	9-1436/02-RO	FOREST LAND FOR CRUSHER QUARRY ANDDUMPING SITES IN F/O NATHPA JHAKRI	48.1304
478	Himachal Pradesh	9-1216/01-RO	RENEWAL OF MINING LEASE IN F/O M/SLUXMI STONE CRUSHER IN DISTT.MANDI.	0.78
479	Himachal Pradesh	8-121/1999-ROC	MINING OF LIME STONE BY M/S GUJRAT AMBUJA CEMENT LIMITED	19.38
480	Himachal Pradesh	9-1417/02-RO	F.LAND IN F/O RAJINDER SINGH FOR EXTRACTION OF SAND IN FOREST DIVISION SOLAN	0.552
481	Himachal Pradesh	8-102/1999-FC	SLATE MINING BY INDUSTRIES DEPARTMENT	25
482	Himachal Pradesh	9-1526/2002-RO	MINING OF LIME STONES IN FAVOUR OF SH. SANT RAM VILLAGE BHARWANA	1.5

483	Himachal Pradesh	9-2006/2004-ROC	STONE QUARRY FOR FEEDING STONE CRUSHER, M/S ASHA PURI STONE CRUSHER FROM CHAGOLA IN KOT-DANDI-III HURLA FOREST RANGE KULLU ON 30 YEAR LEASE.	0.4
484	Himachal Pradesh	9-2006/2001-ROC	QUARRYING OF STONE CURSHER IN FAVOUR OF M/S ASHAPURI STONE CURSHER, HURLA, PARBATI FOREST DIVISION	0.4
485	Himachal Pradesh	9-2007/2004-ROC	STONE QUARY FOR FEEDING M/S BHUVNESHWARI STONE CRUSHER FROM CHAGOLA, PARBATI FOREST DIVISION KULLU.	1.2
486	Himachal Pradesh	9-2032/04-RO	MINING LEASE IN FAVOUR OF SMT. CHANDAL NAGAR R/O CHAMBA	0.4842
487	Himachal Pradesh	9-2032/2004-ROC	RENEWAL OF MINING OF LEASE FOR EXTRACTION OF SLATES IN FOVOUR OF CHANCHAL NAYAR	0.4842
488	Himachal Pradesh	9-1885/2003-ROC	EST. OF STONE QUARRY AT BATAUR JOLE IN MANDI FOREST DIV.	0.095
489	Himachal Pradesh	9-1357/2001-ROC	EXTRACTION OF QUARTZITE FOR CEMENT MANUFACTURING IN BILLASPUR IN FAVOUR OF M./SGAGAL CEMENT WORKS	4.88
490	Himachal Pradesh	9-HPB368/1997-CHA	MINING PURPOSE IN THE ALREADY BROKEN UP AREA FOR FIVE YEARS	2
491	Himachal Pradesh	9-HPB2473/2004-ROC	INSTALLATION OF STONE CRUSHER IN FAVOUR OF M/S ORVIT MINERALS UDYOG ASSOCIATION	0.4852
492	Himachal Pradesh	9-HPB2473/2004-CHA	MINING IN FAVOUR OF M/S ORVIT MINERALS UDYOG ASSOCIATION FOR INSTALLATION OF STONE CRUSHER PALAMPUR F.D	0.4852
493	Himachal Pradesh	9-414/97-ROC	PASHADA FOR MINING & INSTALLATION OF STONE CRUSHER UNDER RAMPUR	0.2898
494	Himachal Pradesh	9-HPB505/2005-CHA	MINING & INSTALLATION OF STONE CRUSHER	0.35
495	Himachal Pradesh	9-HPB1123/2006-CHA	RENEWAL OF MINING LEASE FOR PERIOD OF 5 YEARS W.E.F.10TH JULY 2006 FOR DIVERSION OF 1.20 HC. OF FOREST LAND FOR QUARRYING OF STONES FOR CRUSHER AT HURLA	1.2
496	Himachal Pradesh	9-HPB1124/2006-CHA	QUARRYING OF STONES FOR CRUSHER	0.4
497	Himachal Pradesh	9-558/1998-ROC	INSTALLATION OF STONE CRUSHER & QUARRYIN FAVOUR OF MAHANTI DEVI , R/O VILL. PASHADA	0.455
498	Himachal Pradesh	9-HPB003/2007-CHA	EXTRACTION OF RIVER BED MINERALS I.E. SAND, STONE AND BAZRI ETC.	1.3819
499	Himachal Pradesh	9-1209/2001-ROC	RENEWAL OF MINING LEASE FOR EXTRACTION OF SLATES	1.392
500	Himachal Pradesh	9-HPB674/2007-CHA	CONST. OF PASSAGE TO STONE CRUSHER AT SERGATE, (TO BE ESTABLISHED IN PRIVATE LAND) IN FAVOUR OF M/S SUMAN ENTERPRISES,	0.0263

501	Himachal Pradesh	9-HPB381/2008-CHA	INSTALLATION OF STONE CRUSHER AND HOT MIX PLANT AT ZING-ZING-BAR IN FAVOUR OF M/S VINITA ENTERPRENEURS-1798/3/37, PUCCA BAGH ROPAR (PUNJAB)	0.5733
502	Himachal Pradesh	9-HPB010/2008-CHA	CONST. OF STONE QUARRY AT LATHAR NALLA IN FAVOUR OF SH. AMAR LAL PROP. M/S SANGLA INDUSTRIES	0.4046
503	Himachal Pradesh	9-HPB156/2008-CHA	ESTB. OF STONE CRUSHER AND MINING LEASE IN FAVOUR OF SH. NANAK CHAND, VILL NAULAKHA	0.4606
504	Himachal Pradesh	9-HPB206/2009-CHA	INSTALLATION OF CRUSHER HOT MIX PLANT & WET MIXING PLANT NEAR AKPA IN FAVOUR OF M/S AMIT SINGLA, CHANDIGARH	0.475
505	Himachal Pradesh	9-HPB2392/2004-CHA	INSTALATION OF STONE CURSHER IN FAVOUR OF RAJHAT THAKUR M/S RAJAT STONE INDUSTRIES BAKKAR KHUD SANDHOL	0.081
506	Himachal Pradesh	9-HPB176/2009-CHA	INSTALLATION OF STONE CRUSHER AND MINING LEASE IN F/O M/S GANPATI STONE CRUSHER VPO BHARDARWAR, TEHSIL SARKAGHAT FT. DIVN. JOGINDERNAGAR	1.3707
507	Himachal Pradesh	9-476/1997-ROC	STONE QUARY IN FAVOUR OF M/S MEHTA STONE CRUSHER	1.1078
508	Himachal Pradesh	9-HPB642/2007-CHA	RENEWAL OF MINING LEASE IN FAVOUR OF M/S LAXMI STONE CRUSHER IN MANDI	0.78
509	Himachal Pradesh	9-HPB157/2008-CHA	ESTB. OF STONE CRUSHER AND MINING LEASE IN FAVOUR OF MAHADEV STONE CRUSHER , VILL NALINI	0.4542
510	Himachal Pradesh	9-HPB393/2009-CHA	EXTRACTION OF SLATES IN MAUZA KUNR UNDER BHARMOUR FT. DIVN. IN F/O SH. PARKASH CHAND SHARMA	0.4087
511	Himachal Pradesh	9-HPB543/2007-CHA	ESTABLISHMENT OF STONE CRUSHER AND QUARRY FOR ROHTANG TUNNEL PROJECT IN FAVOUR OF BRO.,	3.4
512	Himachal Pradesh	9-HPB337/2010-CHA	MINING AND ACCESS TO THE CLAY BORROWS AREA IN VILLAGE JUGAHAN TEHSIL SUNDERNAGAR WITHIN JURISDICTION OF SUKET FT. DIVN. IN F/O NTPC LTD.	0.054
513	Himachal Pradesh	9-HPB207/2009-CHA	ESTABLISHMENT OF STONE CRUSHER AND EXTRACTION OF SAND, STONES & BAJRI IN F/O KAPIL NAYAR, MOHALLA UPPER JULKARI, TEHSIL & DISTT. CHAMBA	1.3638
514	Himachal Pradesh	9-HPB159/2011-CHA	ESTABLISHMENT OF STONE CRUSHER AT SANSIWALA IN FAVOUR OF HIMACHAL GRIT UDYOG AT BAROTIWALA	0.2819
515	Himachal Pradesh	8-HPA072/2005-FCD	MINING IN FAVOUR OF JAYPEE HIMACHAL CEMENT PROJECT, KUNIHAR FOREST DIVISION	239.5096

516	Himachal Pradesh	8-39/1994-FC (PT)	RENEWAL FOR DIVERSION OF 84.36 OF FOREST LAND IN FAVOUR OF M/S NATIONAL MINERAL DEVELOPMENT CORPORATION LIMITED (NMDC) IN SOLAN DISTT. H.P. FOR MINING OF LIME STONR AT ARKT. DISTT.SOLAN. H.P.	84.36
517	Jharkhand	8-432/1983-FC	MINING LEASE TO BHARAT COOKING COAL LTD (COAL MINING)	60
518	Jharkhand	8-413/1983-FC	MINING LEASE TO BHARAT COOKING COAL LTD (COAL MINING)	60
519	Jharkhand	8-251/1986-FC	MINING LEASE TO M/S INDIAN IRON & STEEL COMPANY	635.986
520	Jharkhand	8-57/1989-FC	RENEWAL OF ML OF NAWADIH IRON MINES OF TP RUNGTA	10.53
521	Jharkhand	8-172/1989-FC	PIPARWAR COAL PROJECT OF CCL (COAL MINING).	13.11
522	Jharkhand	8-303/1989-FC	RAJMAHAL OCP, CCL	17.64
523	Jharkhand	8-113/1990-FC	URIMARI OPEN CAST PROJECT IN FAVOUR OF M/S. CENTRAL COALFIELD LTD.	49.97
524	Jharkhand	10-119/FCE	RENEWAL OF ML OF M/S NIRMAL KUMRA & PRADEEP KUMAR	13.96
525	Jharkhand	8-60/1994-FC	MINING LEASE TO CCL	71.98
526	Jharkhand	8-210/1991-FC	GIDDY 'A' PROJECT OF CCL (COAL MINING)	1.44
527	Jharkhand	8-79/1990-FC	MINING LEASE TO CENTRAL COALFILEDS LIMITED FOR K.D. HESALONG COAL MINE IN FAVOUR OF M/S CENTRAL COALFIELDS LIMITED (COAL MINING).	101.41
528	Jharkhand	8-84/1990-FC	HINDGIRI PROJECT OF CCL	9.06
529	Jharkhand	10-120/FCE	RENEWAL OF ML OF M/S NIRMAL KUMRA & PRADEEP KUMAR	3.7
530	Jharkhand	8-69/1991-FC	MINING LEASE TO BOKARO STEEL PLANT (SAIL)	1936.06
531	Jharkhand	8-17/1995-FC	MINING LEASE TO GYAN CHAND JAIN	32.94
532	Jharkhand	8-56/1997-FC	KIRIBURU IRON ORE MINE IN FAVOUR OF SAIL	24
533	Jharkhand	8-82/1990-FC	TOPA OCP OF CCL (COAL MINING)	17.3
534	Jharkhand	8-126/1990-FC	MINING LEASE FOR COAL MINING IN SAUNDA 'D' PROJECT BY CCL (COAL MINING)	99.69
535	Jharkhand	8-52/1993-FC	MINING LEASE TO M/S CCL (JHARKHAND OPENCAST PROJECT) (COAL MINING)	57.94
536	Jharkhand	10-151/FCE	RENEWAL OF NOAMUNDI IRON MINES OF SK GHOSH & SK GHOSH	10.056
537	Jharkhand	10-76/FCE	MURADIHI OCP (EXPANSION) OF CCL	7.6
538	Jharkhand	10-156/FCE	RENEWAL OF ML OF M/S SINGHBHUM MINERAL CO.	18.69
539	Jharkhand	8-57/1994-FC	RENEWAL OF TULSIDAMAR MINE OF SAIL	101.32
540	Jharkhand	8-49/1997-FC	MINING LEASE TO M/S URANIUM CORP OF INDIA FOR JADUGODA MINING PROJECT	154.464
541	Jharkhand	10-163/FCE	RENEWAL OF BARAIBURU & TATIBA MINING LEASE	2.03

542	Jharkhand	8-64/1993-FC	MINING LEASE TO M/S HINDUSTAN COPPER LIMITED	203.62
543	Jharkhand	8-26/1997-FC	MINING LEASE TO HINDUSTAN COPPER LTD	203.62
544	Jharkhand	8-171/1997-FC	MINING LEASE TO M/S SAIL FOR SUKRI LUTUR	33.4
545	Jharkhand	10-193/FCE	SIKNI COAL PROJECT OF BSMDC (COAL MINING)	19.83
546	Jharkhand	8-06/1998-FC	MINING LEASE TO BSMDC FOR MING OF LIME STONE	50.69
547	Jharkhand	8-20/1998-FC	MINING LEASE TO IISCO (SAIL)	29.411
548	Jharkhand	10-164/FCE	KUNDERKOCHHA GOLD MINE PROJECT OF MM INDUSTRIES	19.5
549	Jharkhand	8-105/1995-FC	HURILUNG COAL PROJECT IN FAVOUR OF M/S CCL (COAL MINING)	782.27
550	Jharkhand	10-245/FCE	MINING LEASE OF M/S CRUSH WELL, MEERA SINGH	2.023
551	Jharkhand	8-178/1997-FC	MINING LEASE TO M/S CCL (ASHOKA OPENCAST PROJECT)	166.91
552	Jharkhand	10-248/FCE	RENEWAL OF MINING LEASE OF HARSHAVARDHAN PANDEY	1.21
553	Jharkhand	8-75/1998-FC	MINING LEASE TO IISCO (SAIL)	32.11
554	Jharkhand	10(21)3/99-FCE	FELDSPAR, QUARTZ AND MICA MINING BY SACHIN SAHANA	2.42
555	Jharkhand	8-179/1997-FC	MINING LEASE TO RUNGTA MINES PVT LTD	31.319
556	Jharkhand	8-63/1999-FC	MINING LEASE TO RUNGTRA MINS LTD	31.319
557	Jharkhand	10-256/FCE	RENEWAL OF MARBLE STONE BY M/S QUMARUDDIN & SONS	2.08
558	Jharkhand	8-48/1998-FC	MINING LEASE TO CCL (COAL MINING)	28.22
559	Jharkhand	8-172/1997-FC	MINING LEASE TO BHARAT RAJ SINGH	10.081
560	Jharkhand	8-07/1995-FC	MINING LEASE TO EASTOR COAL FIELD LTD (RAJMAHAL PROJ) (COAL MINING)	20.03
561	Jharkhand	8-97/2001-FC	MINING LEASE TO M/S SAIL	8.7
562	Jharkhand	10(21)1/2001-FCE	TAILING DAM FOR EXPANSION KIRIBURU IRON ORE M.L.	8.7
563	Jharkhand	8-54/2003-FC	MINING LEASE TO CCL	101.87
564	Jharkhand	8-22/2003-FC	KAVERI OPENCAST MINING LEASE TO CCL (COAL MINING)	77.43
565	Jharkhand	8-52/2003-FC	JHARKHAND OPENCAST MING LEASE TO CCL (COAL MINING)	96.28
566	Jharkhand	8-149/2002-FC	NEW GIDDI C OPENCAST MINING LEASE TO CCL	73.55
567	Jharkhand	8-136/2002-FC	AMLO OPENCAST MINING LEASE TO CCL (COAL MINING) (COAL MINING)	222.324
568	Jharkhand	8-89/2003-FC	MINING LEASE TO ECL FOR RAJMAHAL OPEN CAST MINING (COAL MINING)	69.75
569	Jharkhand	12(21)12/2003	STONE QUARRY IN F/O M/S JAI SHREE RAM STONE INDUSTRIES	4.994
570	Jharkhand	8-68/2003-FC	MINING LEASE TO CCL FOR PINDRA UNDERGROUND MINING PROJECT (COAL MINING)	54.79

571	Jharkhand	8-138/2003-FC	BANDHUHURANG URANIUM PROJECT IN FAVOUR OF URANIUM CORPORATION OF INDIA LIMITED	130.82
572	Jharkhand	8-57/2004-FC	MINING LEASE NO 2 IN FAVOUR OF M/S SAIL FOR KIRIBURU MEGHAHATBURU IRON ORE MINE	55.9
573	Jharkhand	8-JHA019/2005-FCD	RENEWAL OF LEASE 3 OF KIRIBURU MEGHAHATUBURU IRON ORE MINING LEASE IN FAVOUR OF M/S SAIL	24.23
574	Jharkhand	5-JHB005/2005-BHU	DIVERSION OF FOREST LAND FOR RENEWAL OF MINING LEASE IN RESPECT OF LEASE II KIRIBURU, MEGHAHATUBARU IRON ORE MINES OF SAIL	24.23
575	Jharkhand	8-127/2002-FC	MINING LEASE TO SHAH BROTHERS FOR KARAMPADA IRON AND MANGANESE ORE	24.856
576	Jharkhand	8-66/2003-FC	TAPIN NORTH OPENCAST PROJECT IN FAVOUR OF CCL (COAL MINING)	55.69
577	Jharkhand	12(21)51/2004-FCE	MINING LEASE FOR IRON ORE IN FAVOUR OF M/S USHA MARTIN INDUSTRIES IN GHATKURI FORESTS	29.4648
578	Jharkhand	10-190/FCE	RENEWAL FO BENTIBAGDA LIMESTONE PROJECT, BSMDC	9.07
579	Jharkhand	8-122/1990-FC (PT.)	TEMPORARY WORKING PERMISSION FOR SELECTED DHORI MINES OF CENTRAL COALFIELDS LIMITED (CCL) (COAL MINING)	143.05
580	Jharkhand	8-37/2003-FC	KHASMAL OPENCAST MINING LEASE TO CENTRAL COALFIELDS LIMITED (CCL) (COAL MINING)	174.48
581	Jharkhand	8-17/2004-FC	MINING LEASE IN F/O PANEM COAL MINES LIMITED	400
582	Jharkhand	8-105/2003-FC	RAJRAPPA OPENCAST MINING LEASE TO CCL (COAL MINING)	510.82
583	Jharkhand	10-219/FCE	RENEWAL OF IRON & MANGANESE ORE MINING LEASE OF DEVIKA VELJI IN AJITABURU OF SARANDA FOREST DIVISION	31.486
584	Jharkhand	8-JHA089/2005-FCD	KARAMPADA IRON MINES IN FAVOUR OF M/S MISHRILAL JAIN & SONS	49.195
585	Jharkhand	8-279/1985-FC	MINING LEASE TO TATA IRON AND STEEL CO. LTD	370.92
586	Jharkhand	5-JHB019/2006-BHU	DIVERSION OF 3.48 HA OF FOREST LAND FOR SIMLONG COLLIERY.	3.48
587	Jharkhand	8-68/2004-FC	URIMARI OPENCAST PROJECT OF M/S CENTRAL COALFIELDS LIMITED CCL (COAL MINING)	91.04
588	Jharkhand	8-66/2004-FC	SAYAL 'D' PROJECT IN FAVOUR OF M/S CENTRAL COALFIELDS LIMITED (COAL MINING)	192.32
589	Jharkhand	8-79/2003-FC	DHORI KHAS UNDERGROUND MINING LEASE TO CENTRAL COALFIELDS LIMITED (COAL MINING)	172.2
590	Jharkhand	8-74/2003-FC	NEW SELECTED DHORI UNDERGOUND PROJECT IN FAVOUR OF CENTRAL COALFIELDS LIMITED (COAL MINING)	70.568

591	Jharkhand	8-209/1991-FC	MINING LEASE TO M/S CCL FOR PAREJ OPENCAST MINING PROJECT (COAL MINING)	50.62
592	Jharkhand	8-77/2003-FC	TOPA OPENCAST PROJECT OF M/S CCL (COAL MINING)	77.3
593	Jharkhand	8-46/2004-FC	PUNDI OPENCAST PROJECT OF CCL (COAL MINING)	52.97
594	Jharkhand	8-53/2003-FC	ARGADA UNDERGROUND MINING LEASE TO CCL (COAL MINING)	90.1
595	Jharkhand	8-72/2003-FC	GIDDI C OPENCAST MINING LEASE TO CCL (COAL MINING)	237.3
596	Jharkhand	8-78/2003-FC	SIRKA OPENCAST MINING LEASE TO CCL (COAL MINING)	50.8
597	Jharkhand	8-75/2003-FC	MINING LEASE TO CENTRAL COALFIELDS LIMITED FOR SARUBERA OPENCAST MINING (COAL MINING)	196.55
598	Jharkhand	8-65/2003-FC	MINING LEASE TO CCL ARA OCP MINES (COAL MINING)	166.9
599	Jharkhand	8-67/2003-FC	MINING LEASE TO CCL RELIGARA OCP MINES PROJECT	135.66
600	Jharkhand	8-61/2003-FC	MINING LEASE TO CCL FOR KUJU PROJECT (COAL MINING)	115
601	Jharkhand	8-76/1999-FC	GHATKURI IRON ORE MINES IN FAVOUR OF ORISSA MANGANESE & MINERALS PRIVATE LIMITED	141.147
602	Jharkhand	8-114/2003-FC	MINING LEASE TO M/S CENTRAL COALFIELDS LIMITED FOR KARMA OPENCAST MINING PROJECT (COAL MINING)	132.28
603	Jharkhand	8-69/2004-FC	DHORI OPEN CAST PROJECT OF CCL	69.183
604	Jharkhand	8-28/2003-FC	MINING LEASE TO GOVINDPUR-II OPEN CAST MINING IN FAVOUR OF CCL (COAL MINING)	148.167
605	Jharkhand	8-52/2003-FC PT-1	DIVERSION OF 6.59 HA OF ADDITIONAL FOREST LAND (OVER AND ABOVE ALREADY APPROVED 96.28 HA) FOR JHARKHAND OPEN CAST MINING PROJECT IN FAVOUR OF M/S CENTRAL COAL FIELD LIMITED (CCFL). (COAL MINING)	6.59
606	Jharkhand	8-122/1997-FC	MINING LEASE TO CCL FOR TARNI OCP (COAL MINING)	55.06
607	Jharkhand	12(21)5/2002-FCE	MINING LEASE FOR IRON ORE OF M/S ANIL KHIRWAL	8.242
608	Jharkhand	8-37/2003-FC (VOL-1)	ADDITIONAL FOREST LAND FOR KHASMAHAL PHASE-II OPEN CAST MINING PROJECT TO CENTRAL COALFIELDS LIMITED (CCL). (COAL MINING)	26.94
609	Jharkhand	8-79/1990-FC (VOL-I)	MINING LEASE TO CENTRAL COALFILEDS LIMITED (CCL) FOR K.D. HESALONG COAL MINE (COAL MINING)	28.95
610	Jharkhand	8-172/1989-FC PT-1	DIVERSION OF FOREST LAND FOR ADDITIONAL LAND OF PIPARWAR COAL PROJECT IN FAVOUR OF M/S CCL (COAL MINING)	43.3
611	Jharkhand	10-237/FCE	STONE QUARRY BY UMA SHANKAR PRASAD	2.38

612	Jharkhand	8-JHA058/2007-FCD	DIVERSION OF FOREST LAND FOR MOHULDIH URANIUM MINING PROJECT IN MOUZA MOHULDIH, KUMHARI, BRAHMANDUNGRI AND TIRILDIH IN FAVOUR OF URANIUM CORPORATION OF INDIA LIMITED	44.6
613	Jharkhand	8-56/2009-FC	DIVERSION OF 1026.438 HA OF FOREST LAND FOR COAL MINING FROM PAKRIBARWADIH PROJECT IN FAVOUR OF M/S NTPC. (COAL MINING)	1026.438
614	Jharkhand	8-JHA049/2008-FCD	CHURI UNDERGROUND MINING IN FAVOUR OF M/S CENTRAL COALFIELDS LIMITED (CCL) (COAL MINING)	312.76
615	Jharkhand	8-JHA048/2008-FCD	DIVERSION OF FOREST LAND FOR AMRAPALI OPEN CAST MINING 12 MTY IN FAVOUR OF CENTRAL COALFIELDS LIMITED (CCL) (COAL MINING)	531.64
616	Jharkhand	8-JHA038/2008-FCD	MAGADH OPEN CAST PROJECT IN FAVOUR OF CENTRAL COALFIELDS LIMITED (CCL) (COAL MINING)	96.72
617	Jharkhand	8-JHA032/2008-FCD	DIVERSION OF 213.52 HA OF FOREST LAND FOR TAPIN NORTH OPEN CAST PROJECT IN MANDU BLOCK IN FAVOUR OF M/S CENTRAL COAL FIELD LIMITED (CCL) IN HAZARIBAGH DISTRICT OF JHARKHAND (COAL MINING)	213.52
618	Jharkhand	8-JHA002/2008-FCD	DIVERSION OF FOREST LAND FOR SIKNI COAL MINING IN FAVOUR OF JHARKHAND STATE MINERAL DEVELOPMENT CORPORATION (COAL MINING)	46.986
619	Jharkhand	8-JHA054/2008-FCD	DIVERSION OF FOREST LAND FOR BIRSA OPEN CAST PROJECT IN URIMARI GEOLOGICAL BLOCK OF SOUTH KARNPURA IN FAVOUR OF CENTRAL COALFIELD LIMITED (CCL) (COAL MINING)	226.51
620	Jharkhand	8-42/2010-FC	DIVERSION OF 128.82 HA OF FOREST LAND FOR CHATTI-BARIATU COAL MINING PROJECT IN FAVOUR OF M/S NTPC (COAL MINING).	128.92
621	Jharkhand	8-JHA026/2009-FCD	TOKISUD NORTH CAPTIVE COAL MINE IN FAVOUR OF M/S GVK (GOVINDWAL SAHIB) LIMITED (COAL MINING)	374.87
622	Jharkhand	5-JHB023/2007-BHU	DIVERSION OF 4.47 HA OF FOREST LAND FOR BAUXITE MINING IN FAVOUR OF HINDALCO.	4.47
623	Jharkhand	8-JHA044/2009-FCD	DIVERSION OF FOREST FOR COAL MINING OF OPEN CAST MINING PROJECT IN VILLAGE GHANODIH AND BERA IN FAVOUR OF M/S BHARAT COOKING COAL LIMITED (BCCL) (COAL MINING)	234.08
624	Jharkhand	8-55/2009-FC	DIVERSION OF 288.26 HA OF FOREST LAND MINING OF COAL FROM KONAR OC IN FAVOUR OF M/S CENTRAL COAL FIELD LIMITED (CCL) (COAL MINING)	288.26

625	Jharkhand	8-88/2007-FC (PT.)	DIVERSION OF 155.0706 HA (IN 117.0059 HA) OF FOREST LAND FOR PROSPECTING IN VIJAY-II IRON ORE MINE IN GHATKURI FOREST AREA IN FAVOUR OF M/S USHA MARTIN LIMITED UNDER SARANDA FOREST DIVISION, DISTRICT, WEST SINGHBHUM, JHARKHAND.	117.0059
626	Jharkhand	8-07/2013-FC	Diversion of 92.26 ha (91.01+1.25 ha safety zone) of forest land for Ashoka Phase-II Coal Mining Project in favour of Central Coalfield limited (CCL).(Coal Mining)	92.26
627	Jharkhand	8-251/1986-FC PT	DIVERSION OF FOREST LAND OF DUARGUIBURU IRON ORE LEASE FOR IRON ORE MINING IN FAVOUR OF M/S INDIAN IRON AND STEEL COMPANY LIMITED	1443.756
628	Jharkhand	8-279/1985-FC pt	APPLICATION FOR GRANT OF TEMPORARY WORKING PERMISSION (TWP) OF 370.92HA. BROKEN UP FOREST LAND OF NOAMUNDI IRON ORE MINING IN FAVOUR OF TATA STEEL LIMITED	370.92
629	Jharkhand	8-69/1991-FC (PT)	RENEWAL OF MINING LEASE COVERING 644.26 HA OF FOREST LAND FOR KIRIBURU-MEGHAHATUBURU GROUP OF IRON ORE MINES (TOTAL LEASE AREA 1936.06 HA) IN FAVOUR OF M/S STEEL AUTHORITY OF INDIA LIMITED (SAIL).	644.26
630	Jharkhand	8-60/1994-FC VOL-1	DIVERSION OF 74.81 HA OF FOREST LAND MINING OF COAL FROM ROHINI OCPIN FAVOUR OF M/S CENTRAL COAL FIELD LIMITED (CCL). (COAL MINING)	74.81
631	Karnataka	8-81/1983-FC	QUARRY LEASE TO M/S PREMJOITHI STONE CRUSHING INDUSTRIES	2.024
632	Karnataka	F(C)A/11.1/49/RO/KAR	QUARRYING IN F/O PREMJOYOTHI STONE CRUSHING INDUSTRY	2.024
633	Karnataka	8-135/1985-FC	MINING LEASE TO M/S PREM JOYTHI STONE CRUSHING INDUSTRIES	2.024
634	Karnataka	F(C)A/11.1/71/RO/KAR	QUARRYING OF BLACK GRANITE AT DODDAPETA EAST BY MYSORE MINERALS LTD.	2.32
635	Karnataka	8-99/1988-FC	MINING LEASE TO M/S MYSORE MINERALS	8.09
636	Karnataka	8-100/1988-FC	MINING LEASE TO M/S MYSORE MINERALS	2.3
637	Karnataka	F(C)A/11.2/4/RO	EXTRACTION OF STONES FROM QUARRY AREA FOR IMPROVEMENT OF ANKOLA - HUBLI ROAD	0.4
638	Karnataka	8-158/1991-FC	MINING LEASE TO HG RANGONAGOWDA	41.16
639	Karnataka	F(C)A/11.2/7/RO-KAR	QUARRYING OF GRANITE IN S. NO. 82A OF BEERAGADDE VILLAGE IN F/O KPC	0.4

640	Karnataka	8-160/1991-FC	MINING LEASE TO H.G. RANGANGOWDA	36.5
641	Karnataka	8-101/1991-FC	MINING LEASE TO VEERBHADRAPPA SANGOPPA & CO	17.65
642	Karnataka	8-237/1989-FC	MINING LEASE TO M/S GOGGA - GURUSANTHAIAH & BROTHERS	32.38
643	Karnataka	F(C)A/11.2/6/RO-KAR	GRANT OF QUARRY LEASE TO M/S ORIENTAL STRUCTURAL ENGINEERS LTD., YELLAPUR	0.824
644	Karnataka	F(C)A/11.2/4/RO-KAR	QUARRYING GRANITE IN F.S. NO. 50 OF BOGRIBAIL VILLAGE	0.87
645	Karnataka	F(C)A/11.2/5/RO/KAR	QUARRYING GRANITE IN F.S. NO. 401 ON MANKI VILLAGE AND F.S. NO. 312 OF BAILUR VILLAGE	0.48
646	Karnataka	8-136/1991-FC	MINING LEASE TO M/S KARNATAKA MINERALS AND MANUFACTURING COMPANY LIMITED	9
647	Karnataka	8-66/1993-FC	MINING LEASE TO KUNDREMUKH	310
648	Karnataka	F(C)A/11.2/8/RO/KAR	ESTABLISHMENT OF STONE QUARRY IN DEVKAR F.SY.NO. 87 TO NUCLEAR POWER CORPORATION IN FAVOUR OF KAIGA ATOMIC POWER PROJECT	3.7
649	Karnataka	8-91/1993-FC	QUARRY LEASE TO NUCLEAR POWER CORPORATION	3.7
650	Karnataka	8-82/1991-FC	MINING LEASE TO M/S HR GAVIAPPA & COMPANY	32
651	Karnataka	8-286/1988-FC	MINING LEASE TO M/S KUMARSWAMI MINERALS	30.8
652	Karnataka	8-199/1989-FC	MINING LEASE TO M/S KM SAROJA	150
653	Karnataka	F(C)A/11.2/37/RO/KAR	QUARRY LEASE IN F/O KPC LTD.FOR KADRA DAM PROJECT WORK	1.88
654	Karnataka	8-67/1990-FC	ML TO M/S ZEENATH TRANSPORT CO	44.13
655	Karnataka	8-81/1991-FC	MINING LEASE TO M/S S. B. MINERALS	80.94
656	Karnataka	8-107/1991-FC	RENEWAL OF MINING LEASE NO. 2396 TOWARDS DIVERSION OF FOREST LAND IN DONIMALAI RESERVE FORESTS IN FAVOUR OF NMDC LTD. (IRON ORE MINING)	608
657	Karnataka	F(C)A/11.2/38/RO/KAR	EXTRACTION OF GOLD IN F/O HUTTI GOLD MINES LTD.IN AJJANAHALLI VILLAGE	18
658	Karnataka	8-78/1991-FC	MINING LEASE TO M/S KARIGANUR MINERAL MINING INDUSTRIES	129.43
659	Karnataka	8-84/1991-FC	MINING LEASE TO M/S BHARAT MINES & MINERALS	26.2
660	Karnataka	8-100/1991-FC	MINING LEASE TO M/S P. BALASUBHA SETTY & COMPANY	44.11
661	Karnataka	8-323/1989-FC	MINING LEASE TO M/S HOTHUR TRADERS	21.11
662	Karnataka	8-83/1991-FC	ML TO M/S LAXMINARAYNA MINING COMPANY, BANGLORE	105.22
663	Karnataka	8-57/1990-FC	MINING LEASE TO ZEENATH TRANSPORT CO.	36.43
664	Karnataka	8-80/1991-FC	MINING LEASE TO M/S TRIDENT MINING COMPANY	5.26

665	Karnataka	8-79/1991-FC	MINING LEASE TO R. PAMPOPALLY TRANSFER TO SMT. R. MALLAMMA	101.5
666	Karnataka	8-180/1991-FC	MINING LEASE TO M/S RAINGHAD MINERALS	24.28
667	Karnataka	8-83/1993-FC	ML TO M/S MINERAL ENTERPRISES	105
668	Karnataka	8-77/1991-FC	MINING LEASE TO M/S MANEER ENTERPRISES	36.4
669	Karnataka	8-75/1996-FC	MINING LEASE NO. 1524 (OLD) / 2290 (NEW) IN S.M. BLOCK, SANDUR RANGE TO M/S V. S. LAD & SONS	120.137
670	Karnataka	8-11/1994-FC	MINING LEASE TO M/S SB MINERALS	40.47
671	Karnataka	8-179/1991-FC	MINING LEASE TO M/S MINERALS SALES (P) LIMITED	347.2
672	Karnataka	8-134/1991-FC	MINING LEASE TO KM PARVATHAMMA	50.59
673	Karnataka	F(C)A/11.2/1/RO/KAR	EXTRACTION OF IRON ORE IN F/O A.M. MINERALS IN SANDUR TQ.	2.032
674	Karnataka	8-12/1992-FC	ML TO SUGALAMMA GUDDA MINING & CO	10.11
675	Karnataka	8-33/1997-FC	MINING LEASE NO 1468 TO M/S GODAGI MINERALS COMPANY	39.63
676	Karnataka	8-89/1997-FC	MINING LEASE NO 1404/1903 TO SH. E . RAMAMURTHY	50.58
677	Karnataka	8-94/1997-FC	MINING LEASE NO 1481 TO SMT. K M PARVATHAMMA	31.835
678	Karnataka	F(C)A/11.2/39/RO/KAR	RENEWAL OF ML OF M/S MINERAL SYNDICATE (IRON ORE)	2.12
679	Karnataka	F(C)A/16.1/18/RO/KAR	EXTRACTION OF ORANGE QUARTZ IN HUTCHAGANAHALLI VILLAGE IN F/O VS PADMAVATHI	8.1
680	Karnataka	8-76/1991-FC	MINING LEASE TO K.C. THIMMA REDDY	80.97
681	Karnataka	8-157/1997-FC	MINING LEASE NO.122 TO TRIDENT MINERALS	32.27
682	Karnataka	F(C)A/16.1/72/RO/KAR	RENEWAL OF ML NO. 1534 (IRON AND MANGANESE ORE) IN F/O SRI DASARATHARAMAREDDY	19.95
683	Karnataka	8-46/1996-FC	MINING LEASE NO. 823/1646 TO TUNGBHADRA MINERALS LIMITED	125.58
684	Karnataka	8-52/1994-FC	MINING LEASE TO M/S AURO MINERALS	31
685	Karnataka	F(C)A/16.1/52/RO/KAR	RENEWAL OF ML (IRON ORE) NO. 1625 IN F/O SMT. K.M. PARVATHAMMA	15.24
686	Karnataka	8-485/1985-FC	MINING LEASE TO M/S WEST COAST PAPER MILLS LIMITED	80
687	Karnataka	8-62/1997-FC	MINING LEASE NO 1193 TO VIBHUTIGUDDA MINER (PVT.) LIMITED	55
688	Karnataka	8-159/1991-FC	MINING LEASE TO M/S DODDANNAVAR BROTHERS	39.2
689	Karnataka	F(C)A/16.1/73/RO/KAR	RENEWAL OF ML (IRON ORE) IN F/O MS/ MINERAL ENTERPRISE (P) LTD.	12.87

690	Karnataka	8-95/1994-FC	MINING LEASE TO M/S VEERABHADRAPPA - SANGAPPA & COMPANY	51
691	Karnataka	F(C)A/16.1/74/RO/KAR	RENEWAL OF ML NO. 625 (IRON ORE) IN F/O ASSOCIATED MINING CO.	10.12
692	Karnataka	8-61/1997-FC	MINING LEASE NO 1966 TO VISVESVARAYA IRON & STEEL LIMITED	40.12
693	Karnataka	8-114/1992-FC	MINING LEASE TO M/S MYSORE MINERALS LIMITED	80.93
694	Karnataka	8-86/1997-FC	MINING LEASE NO 1842 TO MILAN MINERALS	43.93
695	Karnataka	8-63/2000-FC	ML NO 2245 TO M/S BHARAT MINES & MINERALS	26.2
696	Karnataka	8-42/2001-FC	MINING LEASE TO M/S DODDANNAVAR BROTHERS	30.33
697	Karnataka	F(C)A/16.1/22/RO/KAR	RENEWAL OF ML NO, 109 (IRON ORE) AT VITTALAPURA VILLAGE IN F/O MEHABOOB TRANSPORT CO.	16.18
698	Karnataka	8-112/2000-FC	MINING LEASE NO 1703 TO M/S TUNGBHADRA MINERALS LIMITED	33.97
699	Karnataka	F(C)A/16.1/94/RO/KAR	EXTRACTION OF GOLD IN F/O HATTI GOLD MINES IN AJJANAHALLI - GUNGARAPET	19.94
700	Karnataka	F(C)A/16.1/11/RO-KAR	RENEWAL OF ML IN F/O OMKARAMMA (MANGANESE ORE)	5.39
701	Karnataka	F(C)A/16.1/11/RO/KAR	EXTRACTION OF MANGANESE ORE IN TONASIGERE IN F/O OMKARAMMA	5.39
702	Karnataka	8-95/2001-FC	MINING LEASE NO 1712 TO ALLAUR VEERABHADRAPPA	28.07
703	Karnataka	8-02/2002-FC	MINING LEASE NO 1584 TO K. VISHWANATH	20.23
704	Karnataka	8-69/1999-FC	MINING LEASE TO KIOCL (KUDREMUKH IRON ORE CO. LTD)	1452.74
705	Karnataka	8-32/1997-FC	MINING LEASE TO MYSORE MINERALS LTD	23.8
706	Karnataka	F(C)A/16.1/27/RO/KAR	MINING OF IRON ORE IN BELLARY DIST. IN F/O GOGGA GURUSHANTHAIAH & BROS.	15.1
707	Karnataka	8-172/1992-FC	MINING LEASE TO SA TAWAB	24.72
708	Karnataka	8-20/2002-FC	MINING LEASE NO. 2093 TO GOGGA GURUSHANTHAIAH & BROTHERS	42.9
709	Karnataka	8-73/2001-FC	MINING LEASE TO VNK MENON	22.45
710	Karnataka	8-05/2003-FC	MINING LEASE TO HG RANGANGAUD	44.46
711	Karnataka	8-85/1999-FC	RENEWAL OF MINING LEASE TO M/S HOTHUR TRADERS AT MALAGOLA VILLAGE	32.38
712	Karnataka	8-58/2000-FC	MINING LEASE NO 1659 TO MYSORE MINERALS LIMITED	38.45
713	Karnataka	8-57/2001-FC	MINING LEASE TO H.R. GAVIAPPA & CO.	34
714	Karnataka	8-02/1995-FC	MINING LEASE TO ZEENATH TRANSPORT CO.	50

715	Karnataka	F(C)A/16.1/79/RO/KAR	ML (LIMESTONE) IN F/O MYSORE CEMENTS LTD.	19.38
716	Karnataka	8-113/2003-FC	MINING LEASE IN F/O M/S B. KUMARAGOWDA	83.62
717	Karnataka	F(C)A/16.1/60/RO/KAR	EXTRACTION OF IRON ORE IN F/O BELLARY MINING CORPN.	15.8
718	Karnataka	8-28/2000-FC	MINING LEASE NO. 2002 TO M/S MYSORE MINERALS LIMITED.	176.724
719	Karnataka	8-107/2003-FC	MINING LEASE NO 1898 IN F/O M/S P. BALASUBBASETTY & SONS	44.11
720	Karnataka	8-21/2004-FC	RENEWAL OF MINING LEASE NO 130/1190 IN F/O CHOWGULE & CO. LIMITED	104.84
721	Karnataka	8-75/2000-FC	MINING LEASE NO 1634 TO M/S S.V. SRINEWASULEE	60
722	Karnataka	8-76/2000-FC	MINING LEASE NO 1046 TO P. VENGGANA SETTY & BROS	50
723	Karnataka	8-98/1999-FC	MINING LEASE NO 622 IN F/O RAMGAD MINERALS PVT. LTD	20.23
724	Karnataka	8-KRA015/2005-FCD	DIVERSION OF FOREST LAND IN FAVOUR OF M/S NADEEM MINERALS FOR IRON ORE MINING IN DONOMALAI BLOCK	53.2
725	Karnataka	F(C)A/16.1/44/RO/KAR	MINING LEASE APPLICATION OF SRI M. HANUMANTHA RAO	17.4
726	Karnataka	F(C)A/16.1/15/RO/KAR	FOR EXTRACTION OF IRON ORE IN BELAGAL RF IN F/O GAVISIDDESWARA ENTERPIRSES	5.67
727	Karnataka	F(C)A/16.1/KAR/15/MI	DIVERSION OF 5.67 HA. OF FOREST LAND FOR MINING OF IRON ORE IN FAVOUR OF M/S GAVI SIDDESWARA ENTERPRISES IN BELAGOL RF BELLARY TALUK, BELLARY DISTRICT.	5.67
728	Karnataka	8-30/2000-FC	MINING LEASE NO 432/631 TO M/S BALAJI MINES & MINERALS (P) LIMITED	22.66
729	Karnataka	8-82/1993-FC	MINING LEASE TO SMT. V. NAGAMMA	50.47
730	Karnataka	4-KRC040/2004-BAN	RENEWAL OF ML.NO.887 FOR IRON ORE MINES IN FAVOUR OF SRI.T.NARAYANA REDDY IN TUMTI VILLAGE, SANDUR TALUK	11
731	Karnataka	4-KRC032/2004-BAN	DIVERSION OF FL OF ML.NO.995 IN FAVOUR OF M/S.MYSORE MINERALS LTD, BANGALORE FOR IRON ORE MINES, SANDUR	33.6
732	Karnataka	8-KRA012/2006-FCD	DIVERSION OF EXTRACTION OF IRON ORE IN N.E. BLOCK OF SANDUR RANGE, BELLARY DISTRICT FOR MINING LEASE IN FAVOUR OF M/S ASWATHANARAYANA SINGH AND COMPANY	56.5
733	Karnataka	F(C)A/16.1/53/RO/KAR	ML FOR IRON ORE IN F/O HIND TRADERS, BELLARY	19.63
734	Karnataka	F(C)A/16.1/KAR/53/MI	DIVERSION OF 19.63 HA. OF FL FOR MINING IRON ORE IN ML NO.111 IN F/O M/S HIND TRADERS, BELLARY IN VITTALAPURA, BELLARY RF/DISTRICT.	19.63

735	Karnataka	8-KRA027/2005-FCD	DIVERSION OF FOREST LAND IN FAVOUR OF M/S NMDC DONIMALAI, SANDUR FOR IRON ORE MINES	341.2
736	Karnataka	F(C)A/16.1/101/KAR/M IN	DIVERSION OF 28.0 HA. OF FL FOR ML NO.1028 IN JOGA RF, HOSPET TALUK IN F/O M/S GOGGA GURUSHANTHAIAH & BROS.	15.1
737	Karnataka	8-81/1992-FC	MINING LEASE TO AK MADHAVATNARAYANA	163.5
738	Karnataka	4-KRC165/2006-BAN	RENEWAL OF ML NO.2150 IN NE BLOCK, SANDUR(R) FOR EXTRACTION OF IRON ORE IN F/O SRI H.G. RANGANA GOWDA, HOSPET- 36.50 HA.	36.5
739	Karnataka	4-KRC246/2006-BAN	GRANT OF MINING LEASE IN FAVOUR OF SH. H.G. RANGANAGOWDA, HOSPET TO AN EXTENT OF 23.75 HA. IN DHARMAPURA VILLAGE, S.M. BLOCK OF SANDUR TALUK, BELLARY DISTRICT.	23.75
740	Karnataka	4-KRC236/2006-BAN	RENEWAL OF ML NO.1894 FOR IRON ORE MINES IN F/O M/S RAMGHAD MINERALS IN RM BLOCK, SANDUR TALUK, BELLARY DISTT.- 24.28 HA.	26.36
741	Karnataka	8-KRA067/2006-FCD	EXTRACTION OF IRON ORE MINING UNDER DONIMALAI RESERVE FOREST OF SANDUR TALUK IN FAVOUR OF M/S M. SRINIVASLU	134
742	Karnataka	8-KRA092/2006-FCD	DIVERSION OF FOREST LAND (INCLUDING ROAD) IN VANNAHALLY VILLAGE OF SANDUR TALUK FOR EXTRACTION OF IRON ORE IN FAVOUR OF M/S VIBUTIGUDDA MINES (P) LTD.	137
743	Karnataka	4-KRC028/2004-BAN	DIVERSION OF 30.00 HA. OF ADDITIONAL FL FOR IRON ORE ML NO.2141 IN RM BLOCK OF YESWANTHANAGAR VILLAGE IN FAVOUR OF M/S KUMARASWAMY MINERAL EXPORTS IN BELLARY DISTRICT.	30
744	Karnataka	4-KRC243/2006-BAN	DIVERSION OF FL FOR RENEWAL OF ML IN F/O M/S SUGGALAMMA GUDDA MINING & CO., BELLARY FOR EXTRACTION OF IRON ORE OVER AN AREA OF 10.11 HA., BELLARY DISTT.	10.11
745	Karnataka	4-KRC162/2006-BAN	DIVERSION OF FL IN VENKATAGIRI VILLAGE OF SANDUR(T) FOR EXTRACTION OF IRON ORE IN F/O M/S LAKSHMI MINERALS, HOSPET.	24.51
746	Karnataka	4-KRC167/2006-BAN	DIVERSION OF FL IN KALLAHALLY(V) OF HOSPET(T) FOR EXTRACTION OF IRON ORE IN FAVOUR OF M/S H.N. PREM KUMAR, B'LORE- 21.97 HA.	21.97
747	Karnataka	F(C)A/16.1/KAR/49/MI	DIVERSION OF 10 HA. OF FL FOR MINING LEASE AT RAMANAMALAI RF BLOCK, DHARMAPURA VILLAGE, SANDUR TALUK, BELLARY DISTRICT IN FAVOUR OF SRI. V.N.K. MENON.	10

748	Karnataka	8-KRA022/2005-FCD	RENEWAL OF MINING LEASE NO. 2102 IN KALLAHALLI VILLAGE HOSPET TALUK IN FAVOUR OF M/S SHRI NIDHI IRON MINE	45
749	Karnataka	8-KRA107/2006-FCD	RENEWAL OF MINING LEASE NO. 1301 IN FAVOUR OF M/S S.B. MINERALS IN N.E. BLOCK, SANDUR TALUK	47.39
750	Karnataka	8-KRA103/2006-FCD	RENEWAL OF MINING LEASE NO. 1626 (SEEKING 1ST TIME F.C.) IN N.E.B. RANGE, KARADIKOLLA, SANDUR TALUK-DIVERSION OF FOREST LAND FOR MINING PURPOSE IN FAVOUR OF SRI. K. BRAHMANANDA, MINING LEASE HOLDER, HOSPET	58.725
751	Karnataka	8-KRA097/2006-FCD	RENEWAL OF M.L. NO. 1801 OF M/S MINERAL SALES (P) LIMITED, HOSPET FOR IRON ORE MINES IN VYSANAKERE VILLAGE OF HOSPET TALUK	350.78
752	Karnataka	F(C)A/16.1/56/KAR/RO	MINING LEASE IN FAVOUR OF SHRI N. SHAIKSAB IN VILLAGE SIDDEPUR	15
753	Karnataka	8-15/1994-FC	RENEWAL OF MINING LEASE NO 1952 TO M/S SMIORE LIMITED.	148.5
754	Karnataka	4-KRC161/2006-BAN	DIVERSION OF FL IN JAISINGHPUR(V) OF SANDUR(T) FOR EXTRACTION OF IRON ORE IN FAVOUR OF M/S LAKSHMI MINERALS, HOSPET.	36.42
755	Karnataka	8-17/1994-FC	RENEWAL OF MINING LEASE NO - 1179 TO M/S SMIORE LIMITED FOR MANGANESE AND IRON ORE MINING	1628.94
756	Karnataka	4-KRC277/2007-BAN	DIVERSION OF 7.85 HA. OF FL FOR RENEWAL OF ML NO.329A FOR EXTRACTION OF IRON ORE IN LAKKIHALLY SF, HOSADURGA(T) IN F/O M. CHANNAKESHAVA REDDY, CHITRADURGA DT.	7.85
757	Karnataka	4-KRC287/2007-BAN	DIVERSION OF 34.40 HA. OF FL IN KALLAHALLY(V) OF HOSPET(T) FOR EXTRACTION OF IRON ORE IN F/O SRI. K.R. KAVIRAJ, HOSPET.	34.4
758	Karnataka	4-KRC316/2007-BAN	DIVERSION OF 27.82 HA. OF FOREST LAND FOR EXTRACTION OF IRON ORE & MANGANESE AT HOSADURGA ® IN FAVOUR OF M/S CANARA MINERALS (P) LTD, BELLARY, CHITRADURGA DISTRICT.	27.82
759	Karnataka	F©A/16.1/105/KAR/MIN	DIVERSION OF 33.76 HA. OF FOREST LAND FOR ML NO.1672 IN RM BLOCK, SANDUR (T), BELLARY FOR IRON ORE MINING LEASE IN FAVOUR OF SRI KANHAIYALAL DUDHERIA.	33.76
760	Karnataka	4-KRC315/2007-BAN	DIVERSION OF 24.50 HA. OF FOREST LAND FOR EXTRACTION OF IRON ORE AND MANGANESE IN FAVOUR OF M/S CANARA MINERALS (P) LTD., BELLARY IN HOSADURGA RANGE, LAKKIHALLY RF, CHITRADURGA DT.	24.5

761	Karnataka	4-KRC404/2007-BAN	DIVERSION OF 22.94 HA. OF FL FOR EXTRACTION OF IRON ORE MANGANESE IN SY.NO.1 OF KUDREKANIVE KAVAL(V) OF HOSADURGA®, CHITRADURGA DISTT. IN FAVOUR OF M/S GARUDADHRI IMPEX PVT. LTD, BANGALORE.	22.94
762	Karnataka	4-KRB248/2006-BAN	DIVERSION OF 4.25 HA. OF FL FOR EXTRACTION OF LIMESTONE AT K.K. KAVAL RF OF HOSADURGA TALUK IN FAVOUR OF C. CHANDRASEKHAR., CHITRADURGA DT.	4.25
763	Karnataka	8-48/1996-FC	MINING LEASE TO TUNGBHADRA MINERALS LTD	36.3
764	Karnataka	8-156/1997-FC	MINING LEASE TO TUNGBHADRA MINERALS LTD	196.46
765	Karnataka	8-107/1991-FC (PT)	RENEWAL OF MINING LEASE NO. 2396 TOWARDS DIVERSION OF FOREST LAND IN DONIMALAI RESERVE FORESTS IN FAVOUR OF NMDC LIMITED	608
766	Karnataka	8-KRA080/2007-FCD	DIVERSION OF 200.73 HA OF FOREST LAND FOR THE PURPOSE OF EXTRACTION OF IRON ORE AND MANGANESE IN KUMARASWAMY RANGE, SANDUR TALUK, IN FABOUR OF M/S J.S.W. STEEL LIMITED, BANGALORE.	200.73
767	Karnataka	8-KRA027/2008-FCD	DIVERSION OF FOREST LAND FOR MINING AT SY. NO. 1 OF KUDREKANIVE KAVAL VILLAGE OF KUDREKANIVE RESERVE FOREST OF HOSADURGA RNAGE IN FAVOUR OF SRI M. SRINIVASALU (IRON ORE, YELLOW OCHER, LIME STONE, MANGANESE ORE MINING)	74.86
768	Karnataka	F(C)A/16.1/37/RO/KAR	ML (MANGANESE ORE) IN F/O JAYALAKSHMI MINERALS IN KUDREKHANIVE SF	10.2
769	Karnataka	8-KRA096/2006-FCD	MINING OF IRON ORE IN JAISINGHPUR VILLAGE, SANDUR TALUK IN FAVOUR OF M/S RAMGAD MINERALS AND MINING PRIVATE LIMITED	335.04
770	Karnataka	4-KRB267/2006-BAN	DIVERSION OF 0.49 HA. OF FL IN FSY.NO.81 OF DONGRI(V) IN RESPECT OF QUARRY LEASE FOR REMOVAL OF SAND ON GANGAVALI RIVER BED IN FAVOUR OF SRI B.T. NAYAK IN KARWAR DIVISION.	0.49
771	Karnataka	4-KRB551/2008-BAN	DIVERSION OF 0.50 HA. OF FOREST LAND IN SY.NO.78/1 OF MARPADY BLOCK IN MOOBBIDRI RANGE FOR BUILDING MATERIALS IN FAVOUR OF AITHAPPA ALVA, M/S PADMA CRUSHERS, BANTHWALA.	0.5
772	Karnataka	4-KRB754/2010-BAN	DIVERSION OF 0.494 HA. OF FOREST LAND IN F.S.NO.52A OF ARGA IN KARWAR DIVISION FOR QUARRY LEASE IN FAVOUR OF M/S RAMSHREE CONSTRUCTION COMPANY, KARWAR.	0.494

773	Karnataka	4-KRC408/2007-BAN	DIVERSION OF 30 HA. OF FOREST LAND FOR EXTRACTION OF LIMESTONE IN SY.NO.85 & 86 OF KAPPANAYAKANAHALLI (V), KUDREKANIKAVE RF, HOSADURGA (T) IN FAVOUR OF M/S MADRAS CEMENTS LTD., MATHOD.	30
774	Karnataka	4-KRC393/2007-BAN	DIVERSION OF 39.70 HA. OF FL IN JAISINGHPURA(V) OF SANDUR(T) FOR EXTRACTION OF IRON ORE IN FAVOUR OF M/S BELLARY STEELS & ALLOYS LTD., BELLARY.	39.7
775	Karnataka	8-81/1992-FC Pt	Diversion of 161.54 ha of forest land for renewal of mining lease no. 2236 and 3.25 ha for approached road i.e. for a total area of 164.79 ha in nirthadi reserve forest, holakere range, chitradurga division in favour of m/s sesa goa limited, chitradurga	164.79
776	Karnataka	4-KRB711/2010-BAN	DIVERSION OF 0.5056 HA. OF FOREST LAND IN SY.NO.30 OF SOMANAMALLAPURA VILLAGE, HONNALI TALUK FOR QUARRY PURPOSE IN FAVOUR OF SHRI B.T. GURUSHANTHAPPA, HONNALI.	0.5056
777	Karnataka	8-KRA009/2007-FCD	DIVERSION OF FOREST LAND FOR RENEWAL OF IRON ORE MINES LEASE NO. 1602 IN FAVOUR OF M/S NARAYAN MINES PRIVATE LIMITED, HOSPET IN NARAYANAPURA VILLAGE, S.M. BLOCK, SANDUR TALUK	109.27
778	Karnataka	4-KRC 1057/2015-BAN	Diversion of 12.56 ha. and 2.03 ha of forest land in Mining Lease No.1783 and 1616 for extraction of Manganese ore and 0.21 ha. for approach road totaling 14.80 ha. in Kadathi village of Alagilavada Reserve Forest, Harapanahalli Taluk, Davangere District in favour of M/s. Yerrithatha Mining Company, Hosapete.	14.8
779	Kerala	F(CA)/16.1/64/RO	COLLECTION OF RUBBLE BY LOCAL PEOPLE	29.196
780	Madhya Pradesh	8-388/1982-FC	QUARRY LEASE TO M/S BHARAT FOOD INDIA LIMITED	17.806
781	Madhya Pradesh	8-387/1982-FC	MINING LEASE TO M/S WCL (COAL MINING).	3.326
782	Madhya Pradesh	8-138/1982-FC	STONE QUARRYING TO IRRIGATION DEPARTMENT	20
783	Madhya Pradesh	8-93/1983-FC	MINING LEASE TO M/S WCL (COAL MINING).	2.589
784	Madhya Pradesh	8-362/1983-FC	MINING LEASE TO M/S WCL (COAL MINING).	9
785	Madhya Pradesh	8-203/1983-FC	MINING LEASE TO M/S WCL (COAL MINING).	2.942
786	Madhya Pradesh	8-423/1983-FC	MINING LEASE TO M/S KWALITY CEMENT INDUSTRIES	4.5
787	Madhya Pradesh	338/1995	QUALITY CEMENT WORK	4.5
788	Madhya Pradesh	8-392/1984-FC	MINING LEASE TO M/S GULAB BHAI MAGAN BHAI	7.996
789	Madhya Pradesh	8-10/1985-FC	STONE QUARRY	0.693
790	Madhya Pradesh	8-358/1985-FC	RENEWAL OF QUARRY LEASE	21.288
791	Madhya Pradesh	8-196/1984-FC	MINING LEASE TO M/S WCL (COAL MINING).	513.269

792	Madhya Pradesh	8-62/1986-FC	SURFACE RIGHT TO M/S CCL (COAL MINING).	874.146
793	Madhya Pradesh	8-194/1984-FC	MINING LEASE TO M/S CCL FOR AMLOHRI COAL MINING PROJECT (COAL MINING).	1195
794	Madhya Pradesh	8-148/1986-FC	MINING LEASE TO M/S WCL (COAL MINING).	25.967
795	Madhya Pradesh	8-147/1986-FC	MINING LEASE TO M/S WCL (COAL MINING).	24.287
796	Madhya Pradesh	8-360/1983-FC	MINING LEASE TO M/S WCL (COAL MINING)	260.026
797	Madhya Pradesh	8-150/1983-FC	MINING LEASE TO JA TRIVEDI	33
798	Madhya Pradesh	8-482/1988-FC	MINING LEASE TO GOPAL SHARAN SINGH	9.0362
799	Madhya Pradesh	8-56/1983-FC	STONE QUARRY FOR PENCH HEP	1.62
800	Madhya Pradesh	8-417/1989-FC	MINING LEASE TO M/S NCF LIMITED (COAL MINING)	83.127
801	Madhya Pradesh	8-124/1990-FC	MINING LEASE TO RAKESHWAR SINGH	1.168
802	Madhya Pradesh	8-11/1991-FC	MINING LEASE TO AJIT KUMAR GARG	1.416
803	Madhya Pradesh	8-145/1986-FC	MINING LEASE TO M/S WCL (COAL MINING).	299.44
804	Madhya Pradesh	8-20/1991-FC	MINING LEASE TO CENTRAL INDIA MINERALS PROCESSING	2.72
805	Madhya Pradesh	8-19/1991-FC	MINING LEASE TO CENTRAL INDIA MINERALS PROCESSING	2.5
806	Madhya Pradesh	8-158/1990-FC	MINING LEASE TO NCFL JAYANT OPENCAST PROJECT(COAL MINING)	100
807	Madhya Pradesh	8-67/1991-FC	MINING LEASE TO MAIHER CEMENT	5
808	Madhya Pradesh	8-48/1991-FC	MINING LEASE TO M/S MAIHAR CEMENT	14.585
809	Madhya Pradesh	8-46/1991-FC	MINING LEASE TO M/S MAIHER CEMENT	2.374
810	Madhya Pradesh	8-152/1990-FC	MINING LEASE TO M/S MEHAR CEMENT COMPANY	103.398
811	Madhya Pradesh	8-325/1987-FC	MINING LEASE TO TRISHUL TILES WORKS	4
812	Madhya Pradesh	8-91/1985-FC	MINING LEASE TO BANSAGAR DAM PROJECT	20
813	Madhya Pradesh	8-183/1991-FC	MINING LEASE TO KHUJARAHO MINERALS	2.368
814	Madhya Pradesh	8-80/1990-FC	ML TO M/S PACIFIC MINERALS (P) LIMITED	20
815	Madhya Pradesh	126/1993	RENEWAL OF DOLOMITE OPEN CATE MINING LEASE BY SECL	8.903
816	Madhya Pradesh	176/1993	RENEWAL OF MINING LEASE BY M/S. KHAJURAHO MINERALS	0.873
817	Madhya Pradesh	8-220/1991-FC	RENEWAL OF MINING LEASE FOR NAWA GAON RAJENDRA UNDERGROUND COAL MINES IN FAVOUR OF M/S SECL (COAL MINING).	113.11
818	Madhya Pradesh	138/1993	RENEWAL OF MINING LEASE BY WCL PATHEKHEDA AREA (COAL MINING)	13.118
819	Madhya Pradesh	128/1993	RENEWAL OF MINING LEASE BY SECL (COAL MINING)	11.058
820	Madhya Pradesh	48/1993	RENEWAL OF COAL MINING LEASE BY WCL AT PATHEKHEDA AREA (COAL MINING)	16.46

821	Madhya Pradesh	190/1993	RENEWAL OF MINING LEASE BY SMT. GULAB BHAI MAGAN BHAI	2
822	Madhya Pradesh	8-69/1985-FC	MINING LEASE TO M/S WCL (COAL MINING)	83.083
823	Madhya Pradesh	8-85/1994-FC	MINING LEASE TO M/S WCL (THESGERA - MA - THANI PROJECT) (COAL MINING)	215.303
824	Madhya Pradesh	283/1995	RENEWAL OF FARSI PATHAR MINING LEASE BY SHRI RAMAKANT SHARMA	1
825	Madhya Pradesh	293/1995	FARSI PATHAR MINING LEASE BY SHRI SANJAY KATARE	1
826	Madhya Pradesh	292/1995	FARSI PATHAR MINING LEASE BY SHRI SANJAY SHUKLA	1
827	Madhya Pradesh	291/1995	RENEWAL OF PARS PATHAR MINING LEASE SHRI DINESH KATARE	1
828	Madhya Pradesh	229/1994	RENEWAL OF MINING LEASE BY M/S. SWASTIK BAGDA TILES	0.364
829	Madhya Pradesh	241/1994	RENEWAL OF MINING LEASE BY SECL LTD (COAL MINING).	6.547
830	Madhya Pradesh	281/1995	RENEWAL OF MINING LEASE BY SECL LTD (COAL MINING).	18.9
831	Madhya Pradesh	199/1994	PYROPHYLITE MINING LEASE BY KHAJURAHO MINERALS	5
832	Madhya Pradesh	261/1994	RENEWAL OF DOLOMITE MINING LEASE M/S ORISSA CEMENT	19.22
833	Madhya Pradesh	8-3/1995-FC	MINING LEASE TO MAIHAR CEMENTS COMPANY	163.898
834	Madhya Pradesh	8-158/1990-FC.	MINING LEASE TO NCFL JAYANT OPENCAST PROJECT (COAL MINING)	68.29
835	Madhya Pradesh	8-130/1991-FC	MINING LEASE TO M/S WCL IN PATHAKHERA (COAL MINING).	1349.248
836	Madhya Pradesh	157/1993	RENEWAL OF SURFACE RIGHT BY SECL AT LOHAGPUR (COAL MINING).	2.902
837	Madhya Pradesh	8-28/1996-FC	MINING LEASE TO SOUTH EASTERN COAL FIELDS LTD. HASDEO AREA (COAL MINING)	55.03
838	Madhya Pradesh	323/1995	FARSI PATHAR MINING LEASE BY SHRI ARJUN SINGH YADAV	0.855
839	Madhya Pradesh	322/1995	FARSI PATHAR MINING LEASE BY SHRI AKHILESH CHOUKSEY	0.915
840	Madhya Pradesh	319/1995	FARSI PATHAR MINING LEASE BY SHRI NITESHKUMAR	0.885
841	Madhya Pradesh	8-85/1997-FC	MINING LEASE TO SOUTH EASTERN COAL FIELDS LIMITED (COAL MINING)	216.147
842	Madhya Pradesh	333/1995	FARSI PATHAR MINING LEASE IN FAVOUR OF SHRI JEEVANLAL PATEL	4.5
843	Madhya Pradesh	312/1995	RENEWAL OF DOLOMITE MINING LEASE BY SHRI SANJEEV KUMAR GUPTA	1
844	Madhya Pradesh	8-16/1997-FC	MINING LEASE TO MP STATE MINERAL CORPORATION LIMITED	50
845	Madhya Pradesh	8-15/1997-FC	MINING LEASE TO MP STATE MINERAL CORPORATION LIMITED	44.645
846	Madhya Pradesh	8-14/1997-FC	MINING LEASE TO MP STATE MINERAL CORPORATION LIMITED (MPSMC)	29.036

847	Madhya Pradesh	410/1997	FARSI PATHAR MINING LEASE BY SHRI RAJESH YADAV	1
848	Madhya Pradesh	235/1994	RENEWAL OF MINING LEASE BY SHRI GHANSHYAM YADAV	5
849	Madhya Pradesh	8-83/1992-FC	MINING LEASE TO WCL (PATHAKHEDA) (COAL MINING).	44.473
850	Madhya Pradesh	8-97/1997-FC	MINING LEASE TO M/S WCL (TAWA PROJECT) (COAL MINING)	195.2
851	Madhya Pradesh	327/1995	RENEWAL OF PHAIRO PHULITE MINING LEASE BY M.P. MINING DEPARTMENT	5
852	Madhya Pradesh	306/1995	RENEWAL OF FARSI PATHAR MINING LEASE BY M/S. DEVIK MINERALS.	4
853	Madhya Pradesh	8-55/1995-FC	MINING LEASE TO WESTERN COALFIELDS LIMITED (COAL MINING)	157.545
854	Madhya Pradesh	320/1995	FARSI PATHAR MINING LEASE BY SHRI BHUPENDRA SINGH YADAV	1
855	Madhya Pradesh	313/1995	FARSI PATHAR MINING LEASE BY SHRI RAMESH NARAYAN TIWARI	1
856	Madhya Pradesh	162/1993	RENEWAL OF SURFACE RIGHT BY SECL (COAL MINING)	12.87
857	Madhya Pradesh	8-17/1999-FC	MINING LEASE TO WESTERN COAL FIELDS LIMITED (WCL) (COAL MINING)	39.809
858	Madhya Pradesh	8-100/1997-FC	ML TO M/S NCL (AMLORHI COAL PROJECT) (COAL MINING).	300
859	Madhya Pradesh	230/1994	RENEWAL OF BAUXITE MINING LEASE BY M/S. RAMCHANDRA BANSAL	10.92
860	Madhya Pradesh	424/1997	DOLOMITE MINING LEASE BY SHRI ARUNKUMAR DONGSAREY	1.4
861	Madhya Pradesh	529/1998	RENEWAL OF MINING LEASE BY SHRI SURENDRA SINGH CHAUHAN	0.402
862	Madhya Pradesh	428/1997	DOLOMITE MINING LEASE BY KU. SAIYADHA SIPTTEN	3.4
863	Madhya Pradesh	8-104/1997-FC	MINING LEASE TO WESTERN COALFIELDS LIMITED (COAL MINING)	169.668
864	Madhya Pradesh	553/1998	RENEWAL OF MINING LEASE BY M/S. PACIFIC MINERALS PVT. LTD	10
865	Madhya Pradesh	575/1998	RENEWAL OF MINING LEASE BY M/S. JINDUTT MINERALS	12.8
866	Madhya Pradesh	8-125/1985-FC	MINING LEASE TO SECL (COAL MINING)	309
867	Madhya Pradesh	8-93/1999-FC	MINING LEASE TO NCL FOR JAYANT OCP COAL MINING (COAL MINING)	50.881
868	Madhya Pradesh	8-12/2000-FC	MINING LEASE TO M/S J.K. MINERALS	33
869	Madhya Pradesh	559/1998	RENEWAL OF MINING LEASE BY SMT. KIRANDEVI VERMA	2
870	Madhya Pradesh	8-02/2000-FC	MINING LEASE TO M/S SECL (COAL MINING)	36

871	Madhya Pradesh	8-111/1999-FC	MINING LEASE TO SOUTH EASTERN COAL FIELDS LIMITED (DHANPURI PROJECT) (COAL MINING)	351.205
872	Madhya Pradesh	8-95/2000-FC	ML TO M/S WCL FOR SHOBHAPUR UNDERGROUND COAL MINING PROJECT (COAL MINING)	42
873	Madhya Pradesh	8-37/2000-FC	MLTO M/S WCL FOR NEHARIA UNDERGROUND COAL MINES (COAL MINING)	206.562
874	Madhya Pradesh	39/2000/M.P	RENEWAL OF BLACK SAND MINING LEASE BY SHRI BABU KHA	0.85
875	Madhya Pradesh	17/2000/M.P	UNDERGROUND MINING LEASE BY SECL (KAPILDHARA) (COAL MINING)	9.286
876	Madhya Pradesh	16/2001/M.P	FOR THE DIPELRING WORK OF DHANPURI U/G MINING IN FAVOUR OF SOUTH EASTEN COAL FIELD LTD (COAL MINING).	5
877	Madhya Pradesh	9/2002M.P	EXCAVATION OF SAND BY ANIL KUMAR JAIN	0.95
878	Madhya Pradesh	8-67/2002-FC	MINING LEASE TO NCFL JAYANT OPENCAST PROJECT (COAL MINING)	100
879	Madhya Pradesh	6/2000/M.P	SAND MINING LEASE IN FAVOUR OF SHRI MANISH DIXIT	0.945
880	Madhya Pradesh	581/1998	RENEWAL OF BAUXITE MINING LEASE BY SHRI RAMESHWAR PRASAD	13.54
881	Madhya Pradesh	8-93/1998-FC	MINING LEASE TO N M D C FOR MINING OF DIAMOND	450.25
882	Madhya Pradesh	8-71/2002-FC	MINING LEASE TO SECL (COAL MINING)	126.372
883	Madhya Pradesh	8C/28/2003-FCW	RENEWAL OF DIASPHORE/PYROPHYLITE MINING LEASE IN F/O M/S KHAJURAHO MINERAL	0.873
884	Madhya Pradesh	8C/43/2002-FCW	EXCAVATION OF STONES/MURAM BY PWD IN HOSHANGABAD	1
885	Madhya Pradesh	8C/32/2002-FCW	EXCAVATION OF BAUXITE IN FAVOUR OF M.P. STATE MINING CORPN. LTD AT VILLAGE-TIKAR	4.9
886	Madhya Pradesh	8-36/1991-FC	RENEWAL OF QUARRY LEASE FOR FARSHI STONE	217.063
887	Madhya Pradesh	8C/11/2002-FCW	DIVERSION OF 0.950 MINING LEASE IN F/O NITIN KUMAR JAIN	0.95
888	Madhya Pradesh	8C/9/2002-FCW	DIVERSION OF 0.950 HA. REVENUE FOREST LAND MINING LEASE IN F/O OF ANIL KUMAR JAIN	0.95
889	Madhya Pradesh	6-MPC017/2005-BHO	SAND MINING BY SHRI RAVINDRA KUMAR DUBEY AT VILL. SEWADHA	0.975
890	Madhya Pradesh	578/1998	RENEWAL OF MINING LEASE IN F/O M/S FRANT LINE MINERALS RESOURCES, BHOPAL	3.75
891	Madhya Pradesh	8-13/1993-FC	MINING LEASE TO M/S NCL (DUDHICHUA PROJECT)	194.78
892	Madhya Pradesh	6-MPC003/2006-BHO	RENEWAL OF SURFACE RIGHT IN F/O WCL IN PATHAKHEDA REGION OF PK-2 MINES (COAL MINING).	4.943

893	Madhya Pradesh	8-MPA051/2006-FCD	PROSPECTING OF TOPOGRAPHICAL SURVEY OF COAL BY MADHYA PRADESH STATE MINING CORPORATION LTD. (COAL MINING)	2786.58
894	Madhya Pradesh	8-MPA060/2006-FCD	PROSPECTING OF COAL MINING IN COMPARTMANT NO. 385-390 IN CHHATRSHAL BLOCK IN FAVOUR OF CMPDI SINGROLI (COAL MINING)	1223.75
895	Madhya Pradesh	8-MHA059/2005-FCD	BLOCK-B, GORBI PROJECT IN FAVOUR OF M/S NORTHER COALFIELD LIMITED (COAL MINING)	447
896	Madhya Pradesh	8-MPA102/2006-FCD	TOPOGRAPHIC SURVEY AND MARKING OF THE BOUNDARY OF COAL BLOCK FOR PREPARATION OF MINE PLAN - MAHAN COAL BLOCK IN FAVOUR OF HINDLCO INDUSTRIES LIMITED. (COAL MINING)	4462
897	Madhya Pradesh	8-54/1995-FC	MINING LEASE TO M/S BLA INDUSTRIES UNDER DHARAMSTHAL COAL PROJECT (COAL MINING).	193.999
898	Madhya Pradesh	8C/43/2003-FCW	MINING IN VILLAGE KACHLAHARA IN F/O MP STATE MINING CORPORATION	37.7
899	Madhya Pradesh	598/1998	FARSI PATHAR MINING LEASE BY SHRI KVS GOPAL	2
900	Madhya Pradesh	8C/10/2003-FCW/RO	MINING LEASE IN F/O MAGANESE ORE INDIA LIMITED, BHARVELI MINES	29
901	Madhya Pradesh	8-MPA058/2005-FCD	BINA PROJECT IN FAVOUR OF M/S NORTHERN COALFIELD LIMITED (COAL MINING)	378.935
902	Madhya Pradesh	8C/33/2003-FCW	RENEWAL OF FARSHI PATHAR MINING IN FAVOUR OF SHRI DINESH KATARE	1
903	Madhya Pradesh	8C/32/2003-FCW	RENEWAL OF FARSHI PATHAR MINING IN FAVOUR OF SHRI SANJAY KATARE	1
904	Madhya Pradesh	8C/31/2003-FCW	RENEWAL OF FARSHI PATHAR MINING IN FAVOUR OF SHRI SANJAY SHUKLA	1
905	Madhya Pradesh	6-MPC022/2006-BHO	RENEWAL OF DIASPOR/PYROFLYTE IN F/O KHAJURAHO MINERAL, CHATARPUR	5
906	Madhya Pradesh	6-MPC020/2005-BHO	RENEWAL OF PYROFLITE MINING IN F/O M/S KHAJURAHO MINERAL	4.65
907	Madhya Pradesh	589/1998	RENEWAL OF MINING LEASE BY M/S. PACIFIC MINERALS	20
908	Madhya Pradesh	597/1998	FARSI PATHAR MINING LEASE BY SHRI RAMESH AJMANI	2
909	Madhya Pradesh	6-MPC014/2008-BHO	RENEWAL OF GRANITE MINING LEASE IN FAVOUR OF M.P. STATE MINING CORPORATION LTD (FORTUNE STONE LTD.)	29.036

910	Madhya Pradesh	8-MPA115/2006-FCD	RENEWAL OF UNDERGROUND COAL MINING LEASE OF WESTERN COAL FIELDS LIMITED IN NAVEGAON AREA (COAL MINING)	63.282
911	Madhya Pradesh	8-MPA113/2006-FCD	RENEWAL OF UNDERGROUND COAL MINING LEASE OF WESTERN COAL FIELDS LIMITED IN BARKUHI BLOCK (COAL MINING)	63.606
912	Madhya Pradesh	8-MPA112/2006-FCD	RENEWAL OF MINING LEASE OF WESTERN COAL FIELDS LIMITED (COAL MINING)	68.704
913	Madhya Pradesh	8-MPA081/2004-FCD	DIVERSION OF FOREST LAND FOR RENEWAL OF MINING LEASE FOR MANGANESE ORE IN SITAPATORE MINES IN FOREST COMPARTMENT NO. 786 IN FAVOUR OF MANGANESE ORE (INDIA) LIMITED	43.353
914	Madhya Pradesh	6-MPC002/2005-BHO	MANGNESE ORE MINING BY M/S MANGNESE ORE INDIA LTD. (SETAPATHORE MINES)	4.734
915	Madhya Pradesh	6-MPC025/2006-BHO	PATHAR MINING BY SHRI RAJENDRA KUMAR TAMRAKAR, DAMOH AT VILL. JAMUNIA	2
916	Madhya Pradesh	8-MPA049/2006-FCD	PROSPECTING OF BUNDER MINING LEASE IN BOXWAHO RANGE IN FAVOUR OF ACC RIO TINTO EXPLORATION LTD.	2329.75
917	Madhya Pradesh	8-51/1994-FC	URDHAN OPEN CAST MINE OF WESTERN COALFIELDS LIMITED (WCL) (COAL MINING)	78.069
918	Madhya Pradesh	435/1997	OCHRE MINING LEASE BY SHARADKUMAR BANSAL	4.6
919	Madhya Pradesh	6-MPC025/2008-BHO	RENEWAL OF RED EARTH MINING LEASE IN FAVOUR OF SWASTHIK TILES	0.364
920	Madhya Pradesh	6-MPC026/2008-BHO	RENEWAL OF STONE QUARRY MINING LEASE IN FAVOUR OF SHRI KULWANT SINGH KHANUJA	0.809
921	Madhya Pradesh	8C/16/2003-FCW/RO	OPENCAST MINING IN F/O WCL, DAMUA REGION (COAL MINING).	8.5
922	Madhya Pradesh	6-MPC049/2005-BHO	RENEWAL OF MINING LEASE IN F/O WCL, PATHAKHEDA (TAWA MINES) (COAL MINING)	2.275
923	Madhya Pradesh	6-MPC057/2008-BHO	EXTRACTION OF MINING LEASE IN SURVEY NO. PF18 IN FAVOUR OF M/S RAMRAJA SARKAR STONE (PRO. CHINTAMANI S/O SHRI NANHE LAL JAIN)	0.999
924	Madhya Pradesh	6-MPC006/2009-BHO	EXTRACTION OF OPENCAST MINING LEASE IN SURVEY NO. 475 B IN FAVOUR OF GENERAL MANAGAR, WCL (COAL MINING)	9.5
925	Madhya Pradesh	8C/36/2002-FCW	EXTRACTION OF MANGNEASE ORE IN F/O SHRI ANNIES P. TRIVEDI S/O SHRI PRAFULL J. TRIVEDI	4.959

926	Madhya Pradesh	8-MPA092/2008-FCD	ALLOCATION OF LOCAL BLOCKS FOR SASAN ULTRA MEGA POWER PROJECT (UMPP) FOR DIVERSION OF FOREST LAND FOR COAL MINING	1064.02
927	Madhya Pradesh	8-MPA091/2008-FCD	ALLOCATION OF LOCAL BLOCKS FOR SASAN ULTRA MEGA POWER PROJECT (UMPP) FOR MUHER AND MUHER AMLORI EXTENSION OF OB DUMP FOR COAL MINING (COAL MINING)	133.19
928	Madhya Pradesh	8C/23/2003-FCW/RO	MINING LEASE IN F/O M/S SINGH	0.99
929	Madhya Pradesh	6-MPC020/2009-BHO	EXTRACTION OF LATERITE IRON ORE AND BLUE DUST MINING PROJECT IN VILLAGE-JHITI, TAL.-SEHORA IN FAVOUR OF M/S PASIFIC EXPORT KATNI	20.65
930	Madhya Pradesh	6-MPC049/2008-BHO	PROSPECTING OF MINING, FOREST DIVISION KHERA MAGHOURA IN COMPTT. NO. 308 IN FAVOUR OF M/S JINDATT MINERALS PVT. LTD.	10
931	Madhya Pradesh	8-MPA085/2005-FCD	KHADIA EXPENSION PROJECT IN DIRECT FOREST DIVISION BY M/S NCL(COAL MINING)	180
932	Madhya Pradesh	6-MPC028/2009-BHO	PROSPECTING MANGANISE ORE IRON IN VILLAGE-BUDBUD, TAL.-BARASEONI KHASRA NO. 774 3 BORE HOLES PERMISSION IN FAVOUR OF M/S RASHMI CEMENT LTD.	15.217
933	Madhya Pradesh	8-MPA067/2007-FCD	DIVERSION OF FOREST LAND IN BUDGAWANA BLOCK FOR LIMESTONE MINING LEASE IN FAVOUR OF JAIPRAKASH ASSOCIATES LTD	66.949
934	Madhya Pradesh	8-MPA042/2009-FCD	DIVERSION OF 205.530 HA.FOREST LAND FOR UNDERGROUND COAL MINING IN FAVOUR OF M/S PRISM CEMENT LTD. AT SIAL GHOGRI COAL BLOCK, PARASIA IN CHINDWARA DISTRICT OF MADHYA PRADESH (COAL MINING)	205.53
935	Madhya Pradesh	6-MPC027/2010-BHO	PROSPECTING OF MINING MINRALS IN SHAHPUR RANGE, SURVEY NO. P-27 4	9.727
936	Madhya Pradesh	6-MPC006/2005-BHO	RENEWAL OF 30 YEARS LEASE FOR CONSTRUCTION OF MAGAZINE OF SURFACE RIGHT IN FAVOUR OF WCL, PATHAKHEDA REGION, BAITUL	5
937	Madhya Pradesh	8-220/1991-FC (PT)	RENEWAL OF MINING LEASE FOR DIVERSION OF 113.110 HA OF FOREST LAND FOR NAWA GAON RAJENDRA (UNDERGROUND) COAL MINES IN FAVOUR OF SECL (COAL MINING).	113.11
938	Madhya Pradesh	8-66/2010-FC	DIVERSION OF 66.359 HA FOREST LAND FOR LIMESTONE MINING IN SADHERA BLOCK NO. P-536 OF MAHAR FOREST RANGE IN FAVOUR OF M/S RELIANCE CEMENTATION PVT. LTD.	66.359

939	Madhya Pradesh	8-MPA066/2007-FCD	DIVERSION OF FOREST LAND IN MAJHIGAWAN BLOCK FOR LIMESTONE MINING LEASE IN FAVOUR OF JAIPRAKASH ASSOCIATES LIMITED	54.825
940	Madhya Pradesh	8-MPA008/2007-FCD	DIVERSION OF FOREST LAND FOR AMELIA (NORTH) COAL BLOCK IN FAVOUR OF MADHYA PRADESH STATE MINING CORPORATION LIMITED (COAL MINING)	728.75
941	Madhya Pradesh	6-MPC054/2006-BHO	EXTRACTION OF MINING LEASE IN FAVOUR OF WESTERN COAL FIELD LLTD (COAL MINING)	19.5
942	Madhya Pradesh	8-93/1998-FC (PT)	RENEWAL OF 74.018 HA. OF FOREST LAND (OUT OF 361.622 HA.) FOR DIAMOND MINING IN FAVOUR OF NATIONAL MINING DEVELOPMENT CORPORATION (NMDC), IN DISTT. PANNA, MADHYA PRADESH	74.018
943	Madhya Pradesh	8-59/2009-FC	DIVERSION OF 879.666 HA OF FOREST LAND FOR UNDERGROUND COAL MINING IN FAVOUR OF M/S JAY PRAKASH ASSOCIATES LTD (COAL MINING)	879.666
944	Madhya Pradesh	8-43/2010-FC	DIVERSION OF 201.807 HA OF FOREST LAND FOR UNDERGROUND COAL MINING IN FAVOUR OF MADHYA PRADESH STATE MINING CORP. LIMITED. (COAL MINING)	210.807
945	Madhya Pradesh	6-MPC050/2005-BHO	RENEWAL OF KAPILDHARA UNDERGROUND COAL MINES IN F/O SECL, HASDEO REGION (COAL MINING)	4.96
946	Madhya Pradesh	8-MPA006/2008-FCD	DIVERSION OF FOREST LAND FOR MAHAN COAL MINING PROJECT IN FAVOUR OF M/S MAHAN COAL LIMITED (COAL MINING)	1182.351
947	Madhya Pradesh	6-MPC051/2006-BHO	EXTRACTION OF MINOR MINERAL IN FAVOUR OF BALAJI MARBILE AND TILES	4
948	Madhya Pradesh	6-MPC053/2010-BHO	FOR PROSPECTING OF LATERITE MINING FOR 4" DIA 1 BOREHOLE OVER 17.771 HA. PROTECT FOREST IN VILLAGE-SHAHGARH, KHASRA NO. 61, SURVEY NO. 376 IN JABALPUR DISTRICT IN FAVOUR OF M/S EUROBOND INDUSTRIES PVT. LTD,	17.771
949	Madhya Pradesh	6-MPC056/2011-BHO	PROSPECTING OF MAGNEES IRON ORE MINING 4	18.086
950	Madhya Pradesh	8-112/2006-FC	DIVERSION OF 19.500 HA ADDITIONAL FOREST LAND TO WCL IN JAMAI BLOCK OF WEST CHINDWARA DIVISION.(COAL MINING)	19.5
951	Madhya Pradesh	8-113/2011-FC	DIVERSION OF 48.918 HA. OF UPPER FOREST LAND FOR INFRASTRUCTURE DEVELOPMENT FOR MOHAN COLLIERY OPEN CAST PHASE-II IN WCL, IN DISTRICT CHINDWARA, MADHYA PRADESH.(COAL MINING)	48.918

952	Madhya Pradesh	6-MPC017/2010-BHO	EXTRACTION OF IRON ORE MINING LEASE AND APPROACH ROAD IN SURVEY NO. P-308 KHERAMAJOHRA IN FAVOUR OF M/S JINDATT MINERALS	4.896
953	Madhya Pradesh	8-MPA064/2006-FCD	HALDIBARI UNDERGROUND MINING PROJECT IN HASDEV AREA BY SOUTH EASTERN COALFIELDS LIMITED (SECL) IN HASDEO AREA (COAL MINING)	120
954	Maharashtra	8-83/1981-FC	QUARRYING & REMOVAL OF BASLAT STONE	8.093
955	Maharashtra	8-428/1982-FC	STONE QUARRYING FOR SURYA IRRIGATION PROJECT	3.5
956	Maharashtra	8-487/1985-FC	STONE QUARRY LEASE	638.21
957	Maharashtra	8-196/1987-FC	QUARRY LEASE TO HR KATARIA	0.8
958	Maharashtra	8-306/1988-FC	TRADITIONAL QUARRY LEASE	4.04
959	Maharashtra	8-536/1984-FC	LEASE FOR STONE QUARRY	1.2
960	Maharashtra	8-288/1989-FC	MINING LEASE TO MHD. HUSSAIN	17.81
961	Maharashtra	8-39/1985-FC	MINING LEASE TO M/S WCL (COAL MINING).	18.44
962	Maharashtra	8-14/1990-FC	MINING LEASE TO H.M. PAWRI MINING OF KJANITA	10.12
963	Maharashtra	8-551/1988-FC	MINING LEASE TO M/S WCL (COAL MINING).	40.5
964	Maharashtra	8-28/1993-FC	68 TRADITIONAL QUARRY LEASE	9.711
965	Maharashtra	349/1995	MINING LEASE BY SHRI AR BALUCH	0.8
966	Maharashtra	357/1996	MINING LEASE BY M/S. JAYDEEP MINERALS	2.65
967	Maharashtra	346/1995	MINING LEASE BY M/SJAYDEEP MINERALS	7.7
968	Maharashtra	344/1995	MINING LEASE BY SHRI KS WEKHANDE	2.43
969	Maharashtra	451/1997	MINING LEASE OF MAGNEASE BY GUMGAON KHAPA	15.61
970	Maharashtra	8-7/1991-FC	MINING LEASE TO M/S WCL (COAL MINING).	5.66
971	Maharashtra	19/1999/MAHARASHTRA	MINING LEASE BY M/S. MUKESH STONE	1.17
972	Maharashtra	29/1999/MAHARASHTRA	MINING LEASE BY M/S. MUMBRA STONE	1.22
973	Maharashtra	28/1999/MAHARASHTRA	MINING LEASE BY M/S.BM YADAV	1.04
974	Maharashtra	25/1999/MAHARASHTRA	MINING LEASE BY M/S UMA STONE	1.52
975	Maharashtra	24/1999/MAHARASHTRA	MINING LEASE BY M/S. HARISIDDHA STONE	1.478
976	Maharashtra	23/1999/MAHARASHTRA	MINING LEASE BY M/S MAHAVIR STONE	1.21

977	Maharashtra	22/1999/MAHARASHT RA	MINING LEASE BY M/S. MANOJ STONE	1.2
978	Maharashtra	21/1999/MAHARASHT RA	MINING LEASE BY M/S. PRABHAT STONE	1.328
979	Maharashtra	20/1999/MAHARASHT RA	MINING LEASE BY M/S. RAGHUVANSH STONE	1.19
980	Maharashtra	30/1999	MINING LEASE BY M/S PATEL STONE	1.16
981	Maharashtra	34/1999/MAHARASHT RA	MINING LEASE BY M/S TRISHUL CO.	1
982	Maharashtra	525/1997	MINING LEASE BY M/S.PAVRI KYANITE	6.5589
983	Maharashtra	8-51/1999-FC	MINING LEASE TO M/S MANGANESE ORE (I) LIMITED	70.07
984	Maharashtra	361/1996	MINING LEASE BY SHRI RAMCHAND KAWALRAMANI	0.96
985	Maharashtra	8-35/2000-FC	MINING LEASE TO M/S WCL (COAL MINING).	680.78
986	Maharashtra	8-83/1999-FC	KASARSADA MINING LEASE TO M/S HINDALCO & CONSTRUCTION OF ROAD (TRANSFER FROM M/S INDAL TO M/S HINDALCO ON 03.08.2006)	106.76
987	Maharashtra	358/1996	MINING LEASE BY SHRI DP GARG	0.99
988	Maharashtra	360/1996	MINING LEASE BY SHRI AWTARSINGH SADANA	0.98
989	Maharashtra	46/2000/MAHARASHT RA	EXTRACTION OF MANGENSE MINERALS AT CHARGAON - MOIL BY M/S MANGANESE ORE INDIA LTD	0.97
990	Maharashtra	8-64/2001-FC	MINING LEASE TO MANIKGARH CEMENT	32.024
991	Maharashtra	8-57/2000-FC	MINING LEASE TO M/S WCL (COAL MINING).	26.44
992	Maharashtra	10/2001/MAHARASHT RA	FOREST LAND FOR METAL QUARRY & FOREST LAND FOR GRANT OF RENEWAL OF MINING LEASE	0.85
993	Maharashtra	24/2001/MAHARASHT RA	EXTRACTION LEASE ON THE PERMIT BASIS	0.2
994	Maharashtra	8-09/2000-FC	MINING LEASE TO M/S MANGANESE ORE (I) LIMITED	34.43
995	Maharashtra	8-29/1993-FC	RENEWAL OF TRADITIONAL STONE QUARRY	128.828
996	Maharashtra	473/1997	MINING LEASE BY M/S,PATEL BROTHERS	2.91
997	Maharashtra	472/1997	MINING LEASE BY M/S SHAH BROTHERS	0.98
998	Maharashtra	482/1997	MINING LEASE BY SHRI SHYAMLAL JASWANI	4.046
999	Maharashtra	476/1997	MINING LEASE BY M/S D176SWASTIK COMPLEX	2.02
1000	Maharashtra	475/1997	MINING LEASE BY M/SLAXMI STONES	2.42
1001	Maharashtra	470/1997	MINING LEASE BY M/S.RAJESH JAISWAL	1.45
1002	Maharashtra	359/1996	MINING LEASE BY SHRI VASANTKUMAR BETHARIA	0.99
1003	Maharashtra	353/1996	MINING LEASE BY M/S RAHUL STONE METAL	0.9

1004	Maharashtra	362/1996	MINING LEASE BY SHRI SRICHAND DASWANI	0.98
1005	Maharashtra	471/1997	MINING LEASE BY M/S SAWALA TRADERS	0.95
1006	Maharashtra	474/1997	MINING LEASE BY SHRI CHANDRAJIT SINGH BAGGA	1.61
1007	Maharashtra	369/1996	MINING LEASE BY SHRI MAHESH H KHEDIA	0.99
1008	Maharashtra	468/1997	MINING LEASE BY M/S.INDIRABAI GIRADE	3.6
1009	Maharashtra	370/1996	MINING LEASE BY SHRI NEERAJ H.KHEDIA	0.99
1010	Maharashtra	8-35/2001-FC	MINING LEASE TO M/S WESTERN COALFIELDS LIMITED FOR DURGAPUR OPENCAST MINING PROJECT (COAL MINING)	172.54
1011	Maharashtra	24/2000/MAHARASHTRA	RENEWAL OF MINING LEASE BY M/S. D.N. PAWAR	0.66
1012	Maharashtra	14/2001/MAHARASHTRA	GRANT OF EXTRACTION LEASE IN FAVOUR OF M/S HINDUSTAN STONE COMPANY	0.95
1013	Maharashtra	12/2001/MAHARASHTRA	GRANT OF MINING LEASE IN FAVOUR OF M/S SANDIP STONE	0.92
1014	Maharashtra	23/2001/MAHARASHTRA	GRANT OF MINING LEASE FOR TRADITIONAL STONE QUARRY - MUKESH & COMPANY	1
1015	Maharashtra	20/2001/MAHARASHTRA	EXTRATION IN FAVOUR OF K.M. RAO	0.4
1016	Maharashtra	2/2002/MAHARASHTRA	TRADITIONAL STONE QUARRY BY SHRI CHARANJIT SINGH BAGGA	1
1017	Maharashtra	605/1998	MINING LEASE BY M/S. MANGANESE ORE INDIA LTD	0.55
1018	Maharashtra	1/2002/MAHARASHTRA	TRADITIONAL STONE QUARRY BY M/S. PATEL BROTHERS	1
1019	Maharashtra	8-39/1999-FC	ML TO MANGANESE ORE (INDIA) LTD	59.21
1020	Maharashtra	9/2001/MAHARASHTRA	MINING LEASE FOR TRADITIONAL STONE QUARRY IN FAVOUR OF VINOD KUMAR BHASKAR	0.92
1021	Maharashtra	560/1998	MINING LEASE BY SMT. BARANBAI SITARAM KAMBLE	0.809
1022	Maharashtra	3/2002/MAHARASHTRA	RENEWAL OF 32 STONE QUARRY	12.834
1023	Maharashtra	31/2000/MAHARASHTRA	RENEWAL OF MINING LEASE BY M/S. V.M. KURDUKAR	1.11
1024	Maharashtra	465/1997	MINING LEASE BY M/S.BR AKRE	2.832
1025	Maharashtra	464/1997	MINING LEASE BY M/SSABIR STONE	1.99
1026	Maharashtra	32/2000/MAHARASHTRA	RENEWAL OF MINING LEASE BY M/S. M.A. PATIL.	1.26
1027	Maharashtra	34/2000	RENEWAL OF MINING LEASE BY M/S. SIKANDAR EBRAHIM SHAIKH	1.03

1028	Maharashtra	33/2000/MAHARASHT RA	RENEWAL OF MINING LEASE BY M/S. RAJI TAYADE & CO	0.81
1029	Maharashtra	27/2000	RENEWAL OF MINING LEASE BY M/S. SHAH IBRAHIM.	0.95
1030	Maharashtra	22/2000/MAHARASHT RA	RENEWAL OF MINING LEASE BY M/S. D.R. MHOTRE	1.06
1031	Maharashtra	35/2000/MAHARASHT RA	RENEWAL OF MINING LEASE BY M/S. H.M., SHAHA	1.72
1032	Maharashtra	8C/17/2003-FCW/RO	MINING LEASE TO M/S GAHRA MINERALS	4.63
1033	Maharashtra	8-123/2003-FC	DURGAPUR OPEN CAST MINING BY WCL (COAL MINING).	80.77
1034	Maharashtra	8-MHA093/2005-FCD	PROPOSAL FOR RENEWAL OF MINING LEASE FOR BALLARPUR COLLERY - APPLICATION FOR TWP	138.03
1035	Maharashtra	27/1999/MAHARASHT RA	MINING LEASE BY SHRI NG AJAWANI	1.42
1036	Maharashtra	26/1999/MAHARASHT RA	MINING LEASE BY SHRI GH AJWANI	1.42
1037	Maharashtra	8C/27/1999-FCW	RENEWAL OF MINING LEASE FAVOURING NG AJWANI FOR STONE QUARRY	1.42
1038	Maharashtra	28/2000/MAHARASHT RA	RENEWAL OF MINING LEASE BY M/S. RAM STONE CO,	1.08
1039	Maharashtra	25/2000/MAHARASHT RA	RENEWAL OF MINING LEASE BY M/S. MANGAL SINGH & CO.	1.47
1040	Maharashtra	21/2000/MAHARASHT RA	RENEWAL OF MINING LEASE BY M/S. PATEL QUERRIES	1.165
1041	Maharashtra	36/2000/MAHARASHT RA	RENEWAL OF MINING LEASE BY M/S. BOMBAY QUERRIES	1.29
1042	Maharashtra	26/2000/MAHARASHT RA	RENEWAL OF MINING LEASE BY M/S. RAVI STONE.	0.71
1043	Maharashtra	37/2000/MAHARASHT RA	RENEWAL OF MINING LEASE BY M/S. SANJAY STONES	1
1044	Maharashtra	8-MHA053/2005-FCD	EXTRACTION OF DURGAPUR RAYAWARI COOLLIERY (UNDERGROUND) COAL MINES, W.C.L. LTD (COAL MINING)	462.43
1045	Maharashtra	47/2000/MAHARASHT RA	EXTRACTION OF MINOR MINERALS BY M/S. SHYAMSUNDER	1.005
1046	Maharashtra	8-35/2001-FC (VOL I)	RENEWAL OF DURGAPUR OPEN CAST MINING LEASE IN FAVOUR OF M/S WESTERN COALFIELDS LIMITED (COAL MINING)	136.54
1047	Maharashtra	8-33/1999-FC	EXTRACTION OF MINOR MINERALS (STONE) FAVOURING CIDCO	138.07
1048	Maharashtra	6-MHC039/2006-BHO	RENEWAL OF MINING LEASE IN FAVOUR OF SHRI A.R.R. BALUCH	0.8

1049	Maharashtra	8-MHA031/2005-FCD	DIVERSION OF ZUDPI FOREST LAND FOR MINING IRON ORE TRANSMISSION LINE AND APPROACH ROAD TO M/S GADCHIROLI METALS AND MINERALS LIMITED (LLOYDS METALS AND ENGINEERS LIMITED)	374.9
1050	Maharashtra	40/1999	MINING LEASE BY SHRI RAMA DAJI KASBE	1
1051	Maharashtra	6-MHC009/2005-BHO	MINING OF FELDSPAR AND QUARTZ MINREAL IN FAVOUR OF M/S H.R. JOHNSON (INDIA) LTD.	4.98
1052	Maharashtra	29/2000/MAHARASHTRA	RENEWAL OF MINING LEASE BY M/S. P.S. SHENDGE	0.98
1053	Maharashtra	23/2000/MAHARASHTRA	RENEWAL OF MINING LEASE BY M/S. J.P. SHENDE	1.05
1054	Maharashtra	6-MHC046/2006-BHO	RENEWAL OF MINING LEASE IN FAVOUR OF SHRI SALIM GAFOOR	0.46
1055	Maharashtra	48/1999/MAHARASHTRA	MINING LEASE BY SHRI VK SAWALA	1.4
1056	Maharashtra	6-MHC060/2008-BHO	EXTRACTION OF IRON ORE MINING PROJECT IN FAVOUR OF M/S JAYSWAL NECO LTD.	2.61
1057	Maharashtra	6-MHC052/2008-BHO	EXTRACTION OF MINING LEASE IN FAVOUR OF SHRI RAMESH V. PHULWANI	0.8825
1058	Maharashtra	8-MHA028/2007-FCD	BELGAON UNDERGROUND COAL MINES PROJECT IN FAVOUR OF M/S SUNFLAG IRON AND STEEL COMPANY LIMITED (COAL MINING)	55.91
1059	Maharashtra	6-MHC036/2009-BHO	RENEWAL OF STONE QUARRY IN VILLAGE-PACHGAON IN FAVOUR OF SHRI M.N. SAMBRE	0.99
1060	Maharashtra	6-MHC047/2008-BHO	EXTRACTION OF MINOR MINERALS IN FAVOUR OF M/S DAGAD KAMGAR MAJDOOR SAHKARI SANSTHA	1
1061	Maharashtra	3/2001/MAHARASHTRA	EXTRACTION OF MANGANESE MINING LEASE BY M/S MANGANESE ORE INDIA LTD	5.72
1062	Maharashtra	8-023/1999-FC	MINING LEASE TO MAGANESE ORE INDIA LTD	37.82
1063	Meghalaya	8-MGA064/2007-FCD	DIVERSION OF FOREST LAND FOR LIME STONE MINING & OTHER ANCILLARY ACTIVITIES IN FAVOUR OF LAFARGE UMIAM MINING PRIVATE LIMITED (LUMPL)	116.589
1064	Meghalaya	8-58/2012-fc	DIVERSION OF 138.114 HA. OF DEEMED FOREST LAND FOR MINING OF LIMESTONE IN BLOCK-V OF M/S ADHUNIK CEMENT LIMITED, THANGSKAI VILLAGE, DISTRICT-JAINTIA HILLS, MEGHALYA.	138.114
1065	Orissa	8-201/1983-FC	MINING LEASE TO M/S BALCO	107
1066	Orissa	8-330/1983-FC	MINING LEASE TO M/S NALCO	732

1067	Orissa	8-99/1987-FC	MINING LEASE FOR LINGARAJ TO M/S SECL (COAL MINING).	186.311
1068	Orissa	8B-13/11/90-FCE	STONE QUARRY FOR SPILLWAY FOR HARIHARJORE IRRIGATION PROJECT	0.75
1069	Orissa	8-144/1989-FC.	MINING LEASE TO M/S TALCHAR COLLEIRY (SECL) (COAL MINING).	31.02
1070	Orissa	8-143/1989-FC	MINING LEASE TO M/S SECL (COAL MINING).	85.01
1071	Orissa	8-280/1989-FC	MINING LEASE TO M/S MCL FOR LAKHANPUR OPENCAST PROJECT (COAL MINING).	233.43
1072	Orissa	8-22/1991-FC	MINING LEASE TO N. PATNAIK	15.068
1073	Orissa	8B-3/5/91-FCE	GRAPHITE ORE MINING BY SRI RAMESH MEDIRATTA	0.95
1074	Orissa	8-181/1991-FC	RENEWAL OF STONE QUARRY FAVOURING N N PANDA & COMPANY	17
1075	Orissa	8-216/1992-FC	MINING LEASE TO NIRANJAN PATNAIK (NOW TARINI MINERALS PRIVATE LIMITED)	34.365
1076	Orissa	8-168/FCE	MANGANESE ML OF SUN ALLOYS & MINERALS LTD	0.453
1077	Orissa	8-132/1990-FC	MINING LEASE TO M/S SECL IN TELCHAR (COAL MINING).	193.743
1078	Orissa	8-120/1990-FC	MINING LEASE TO M/S SECL (COAL MINING).	35.152
1079	Orissa	8-144/1989-FC	MINING LEASE TO M/S TALCHAR COLLEIRY	33.925
1080	Orissa	8-178/FCE	MINING OF PYROPHILITE & QUARTZITE BY SK SAHOO	3.92
1081	Orissa	8-211/1992-FC	MINING LEASE TO MAHA NANDI COAL FIELDS LTD (COAL MINING)	21.58
1082	Orissa	8-56/1994-FC	MINING LEASE FOR LANGIBARNA MINES TO ORISSA CEMENT LTD	62.39
1083	Orissa	8-47/1993-FC	MINING OF IRON AND MANGANESE ORE IN VILLAGE GANUA IN BONAI FOREST DIVISION IN FAVOUR OF SMT MAITRI SHUKLA	54.4
1084	Orissa	8-103/1992-FC	MINING LEASE TO M/S FACOR LIMITED	187.03
1085	Orissa	8-100/1995-FC	MINING LEASE TO MISHRA LAL MINES (P) LTD	224.63
1086	Orissa	8-32/1993-FC	MINING LEASE TO JODA EAST IRON ORE MINES IN FAVOUR OF TISCO LIMITED	521.622
1087	Orissa	8-348/1989-FC	MINING LEASE FOR BHARATPUR TO M/S SECL IN TELCHAR (COAL MINING).	74.64
1088	Orissa	8-540/1989-FC	MINING LEASE TO M/S INDIRA METALS & FERRO ALLOYS LIMITED	26.62
1089	Orissa	8-78/1996-FC	MINING LEASE FOR SUKINDA CHROMITE MINES TO TISCO LTD	73.697
1090	Orissa	8-154/1997-FC	MINING LEASE TO KEYPEE ENTERPRISES	42.843
1091	Orissa	8-17/1997-FC	MINING LEASE TO SAIL IN BOLANI IRON ORE MINES	1050.15

1092	Orissa	8-236/FCE	BAGIABURU IRON MINES OF OMC LTD	17.083
1093	Orissa	8-91/1996-FC	DIVERSION OF FOREST LAND FOR THAKURANI IRON ORE AND MANGANESE MINES OF M/S. BHARAT PROCESS AND MECHANICAL ENGINEERS LTD.	382.504
1094	Orissa	8-88/1996-FC	MINING LEASE TO OMDC LTD IN BELAKUNDI IRON ORE MINES	384.54
1095	Orissa	8-118/1996-FC	MINING LEASE TO OMDC LTD	702.053
1096	Orissa	8-74/1995-FC	MINING LEASE TO M/S FACOR	113.312
1097	Orissa	8-315/FCE	GRAPHITE MINING BY M/S T.P. MINERAL INDUSTRIES	12.75
1098	Orissa	8-107/1996-FC	MINING LEASE TO K.C. PRADHAN	39.582
1099	Orissa	8-92/1997-FC	DIVERSION OF FOREST LAND FOR IRON AND MANGANESE MINES OF KOLHA-ROIDA BY M/S BHARAT PROCESS AND MECHANICAL ENGINEERS LTD.	119.502
1100	Orissa	8-011/1997-FC	MINING LEASE TO HINDUSTAN ZINC LTD	72.16
1101	Orissa	8-93/1996-FC	MINING LEASE TO BP&ME LTD	167.187
1102	Orissa	8-261/FCE	JARIBAHAL IRON MINES OF M/S PATNAIK MINERALS	3.179
1103	Orissa	8-225/FCE	KALAPARBAT IRON MINES OF BD PATNAIK	18.02
1104	Orissa	8-119/1996-FC	MINING LEASE TO SERAJUDOLINE & CO.	24.446
1105	Orissa	8-346/FCE	STONE QUARRY BY M/S N.M. PANDA, SWARNACHUDA	17
1106	Orissa	8-97/1996-FC	IRON ORE MINING LEASE TO A. ROY & B. ROY IN VILLAGES JALUHUNI, BANSAPANI, KHANDBANDHA AND BAITARNI RESERVED FOREST	111.58
1107	Orissa	8-229/FCE	DHANURJAYPUR CHROMITE MINES OF IMFA	0.339
1108	Orissa	8-333/FCE	FIRECLAY MINING BY M/S KONARK MINERALS LTD	19.5
1109	Orissa	8(21)7/99-FCE	SUKARNA QUARTZ MINS BY SARSWATI SISU	2.306
1110	Orissa	8-90/1998-FC	MINING LEASE TO K.C. PRADHAN	31.313
1111	Orissa	8-129/1997-FC	MINING LEASE TO RUNGTA MINES PVT LTD	80.94
1112	Orissa	8-23/1998-FC	MINING LEASE TO AMTC (P) LTD	227
1113	Orissa	8-57/1996-FC	MINING LEASE FOR CHHENDIPADA TO M/S MCL (COAL MINING).	24.3
1114	Orissa	8-18/1999-FC	MINING LEASE TO RUNGTA SONS (P) LTD	60.616
1115	Orissa	8-104/1991-FC	MINING LEASE FOR BELPAHAR OCP BY MCHANANDI COAL FIELDS LTD (COAL MINING)	103.52
1116	Orissa	8-88/1998-FC	MINING LEASE TO RUNGTA MINES (P) LTD	54.7
1117	Orissa	8-49/1998-FC	MINING LEASE IN JILLING LONGOLOTA MINES IN FAVOUR OF ESSEL MINING AND INDUSTRIES LTD	75.489
1118	Orissa	8-68/2000-FC	MINING LEASE FOR KALIAPANI CHROMITE MINES BY M/S JINDAL STRIPS LIMITED	22.8

1119	Orissa	8-81/1997-FC	MINING LEASE TO IDC LTD	17.483
1120	Orissa	8-15/2000-FC	MINING LEASE TO M/S OMC LIMITED IN SOUTH KALIAPANI CHROMITE MINES	306.047
1121	Orissa	8-55/2000-FC	MINING LEASE (BLOCK B) IN VILLAGE SOYABALI OF THAKURANI IRON ORE MINES IN FAVOUR OF SUNDARLAL SARDA AND MOHANLAL SARDA	865.276
1122	Orissa	8(21)6/99-FCE	STONE QUARRY PART-IV BY M/S LAXMI STONE PROD	9
1123	Orissa	8-147/1989-FC	MINING LEASE FOR SAMALESWARI OCP BY M/S MCL (COAL MINING).	22.48
1124	Orissa	8-89/1998-FC	MINING LEASE TO INDIAL ALUMINUM LTD	45.46
1125	Orissa	8-317/FCE	TALABASTA FIRECLAY MINES OF JPKP JHUNJHUNWALA	19.62
1126	Orissa	8(21)9/2001-FCE	STONE QUARRY BY M/S HENRAUX (I) PVT LIMITED	9.647
1127	Orissa	8-110/1997-FC	MINING LEASE TO OMC LTD	142.73
1128	Orissa	8-107/2000-FC	MINING LEASE TO RUNGTA MINES LTD	2.4
1129	Orissa	8-82/1997-FC	MINING LEASE TO MAHANANDI COAL FIELDS LTD, BASUNDHARA (WEST) (COAL MINING)	149.5
1130	Orissa	8-113/2000-FC	MINING LEASE TO ORISSA MINING CORPORATION LIMITED IN KURMITAR IRON ORE MINES	28.802
1131	Orissa	8-63/2001-FC	MINING LEASE TO GIRDHARILAL AGRAWAL	23.24
1132	Orissa	8-17/2001-FC	MINING LEASE TO KJS ABLUWALIA	371.192
1133	Orissa	8-298/FCE	RAIKELA IRON MINES OF SN MOHANTY	14.618
1134	Orissa	8-95/1996-FC	MINING LEASE TO ESSEL MINING INDUSTRIES (DOLOMITE)	152.229
1135	Orissa	5-ORC006/2004-BHU	TWP OVER ALREADY BROKEN UP AREA FOR MINING OF IRON AND MANGANESE ORE IN FAVOUR OF SHRI B K MOHANTY	11.565
1136	Orissa	8-43/2004-FC	ANANTHA EXTENSION OPENCAST PROJECT IN FAVOUR OF MAHANADI COAL FIELDS LIMITED (COAL MINING).	62.67
1137	Orissa	8-18/2002-FC	MINING LEASE TO MAHANANDI COAL FIELDS LTD FOR BHUBNESHWARI OCP (COAL MINING)	112.521
1138	Orissa	8-96/1996-FC	MINING LEASE TO RAMESH PRASAD SAO (R. P. SAO) FOR GUALI IRON ORE MINES IN BARBAIL TAHASIL	42.417
1139	Orissa	8-164/1997-FC	DAITARI IRON ORE PROJECT IN F/O ORISSA MINING CORPORATION LIMITED	95.6
1140	Orissa	8-255	JORURI MINES OF KMC (IRON)	6.008
1141	Orissa	8-255/FCE	JORURI IRON & MN. MINES OF KALINGA MINING CORP.	6.008

1142	Orissa	8-116/2002-FC	MINING LEASE FOR MAHAGIRI CHROMITE MINES OF M/S INDIAN CHARGE CHROME LIMITED (ICCL) IN VILLAGE KALIAPANI UNDER SUKINDA TEHSIL	2.47
1143	Orissa	8-89/1996-FC	MINING LEASE TO TATA REFRACTORIES	58.5
1144	Orissa	8-154/1997-FC II	MINING LEASE IN FAVOUR OF M/S KAYPEE ENTERPRISES FOR THAKURANI IRON ORE MINES	146.726
1145	Orissa	8(21)6/2000-FCE	KANIHA OCP IN LINGARAJ AREA OF MCL (COAL MINING)	2.307
1146	Orissa	8(21)30/2003-FCE	MINING LEASE TO MCL FOR JAGANNATH EXTENSION OCP (COAL MINING).	58.096
1147	Orissa	8-ORA070/2004-FCD	JAGANNATH EXTENSION OPENCAST PROJECT OF MAHANADI COALFIELDS LIMITED (COAL MINING).	58.096
1148	Orissa	8-128/1997-FC	MINING LEASE TO NATIONAL ENTERPRISES (IRON)	37.317
1149	Orissa	8-103/2000-FC	MINING LEASE TO DC JAIN	16.464
1150	Orissa	8(21)27/2003-FCE	IRON ORE MINING IN VILLAGE PATABEDA OF BONAI SUBDIVISION BY M/S M.G. MOHANTY	12.058
1151	Orissa	8(21)28/2003-FCE	MINING LEASE TO M/S M.G. MOHANTY OF BHUBANESWAR.	23.581
1152	Orissa	8-278/FCE	BALITA IRON MINES OF S. PRADHAN	18.347
1153	Orissa	8-86/1996-FC	RENEWAL OF MINING LEASE TO OSTAPAL CHROMITE MINES OF M/S FERRO ALLOYS CORPORATION LIMITED (FACOR)	64.354
1154	Orissa	8-40/1993-FC I	MINING LEASE TO NALCO	300
1155	Orissa	5-ORB024/2006-BHU	PROSPECTING FOR URANIUM ORE IN TODA R.F. OF BONAI FOREST DIVISION BY ATOMIC ENERGY DEPT.	0.000023
1156	Orissa	8(21)26/2003-FCE	MINING OF IRON ORE BY M/S FEEGRADE AND COMPANY IN BONAI FOREST DIVISION	39.309
1157	Orissa	8-94/2003-FC	MINING LEASE IN F/O M/S RUNGTA MINES LIMITED (IRON)	53.55
1158	Orissa	8(21)5/2000-FCE	IRON ORE MINING BY M/S RUNGTA & SONS, ORGHAT	10.8
1159	Orissa	8-24/1999-FC	MINING LEASE TO M/S AOIKATH FOR CHROMETE MINING	14.836
1160	Orissa	8-281/1989-FC	MINING LEASE FOR LILAREE OPENCAST MINING PROJECT IN FAVOUR OF M/S MAHANADI COALFIELDS LIMITED (COAL MINING).	174.9
1161	Orissa	8-135/2003-FC	MINING LEASE IN F/O M/S RUNGTA SONS (P) LIMITED (IRON)	52.742
1162	Orissa	8-248/FCE	INGANIJHARAN IRON & MN. MINES OF S. PRADHAN	15.316
1163	Orissa	8-63/1995-FC	MINING LEASE TO JINDAL STRIPS LTD (IRON)	90.505
1164	Orissa	8-ORA098/2004-FCD	RENEWAL OF MINING LEASE FOR KHANDBANDH IRON & MANGANESE MINES OF M/S TISCO LIMITED	453.15
1165	Orissa	8-41/2003-FC	MINING LEASE TO M/S GHANSHYAM MISHRA & SONS (IRON)	81

1166	Orissa	8-177/1997-FC	MINING LEASE TO S. PRADHAJI FOR KALAPARBAT IRON ORE MINES	52.002
1167	Orissa	8-ORA072/2004-FCD	BAMEBARI IRON & MANGANESE ORE MINING BY M/S TISCO LTD	145.326
1168	Orissa	8-ORA080/2004-FCD	RENEWAL OF MINING LEASE IN TIRINGPAHAR MANGANESE MINES OF M/S TISCO LIMITED	52.348
1169	Orissa	8(21)40/2004-FCE	IRON ORE MINING BY SMT. INDRANI PATNAIK IN VILLAGE UNCHABALI	35.275
1170	Orissa	8-176/1997-FC	MINING LEASE TO MAHANANDI COAL FIELDS LTD (COAL MINING).	227.89
1171	Orissa	8-ORA089/2004-FCD	RENEWAL OF MINING LEASE IN VILLAGE KAMARJODA, JODA, BANSPANI, BICHHAKUNDI AND BAITARANI RF IN FAVOUR OF M/S TISCO LIMITED	436.678
1172	Orissa	8-ORA081/2005-FCD	DIVERSION OF FOREST LAND IN GANDHAMARDAN BLOCK 'B' BY ORISSA MINING CORPORATION LIMITED	232.438
1173	Orissa	5-ORC032/2006-BHU	DIVERSION OF 8.244 HA OF DLC FOREST LAND IN VILLAGE-GONUA OF BOANI TAHASIL IN SUNDERGARH DISTRICT FOR IRON & MANGANESE ORE MINING BY SHRI PROBODH KUMAR MOHANTY.	8.244
1174	Orissa	8-32/1993-FC(VOL-II)	IRON AND MANGANESE ORE MINING IN JODA EAST IRON MINE AND MANNORA MANGANESE MINE OF M/S TISCO LTD IN KEONJHAR FOREST DIVISION FOR 2ND RENEWAL	45.465
1175	Orissa	8-ORA100/2006-FCD	DIVERSION OF FOREST LAND IN SIDHAMATH RESERVE FOREST IN FAVOUR OF DR. SAROJINI PRADHAN FOR IRON AND MANGANESE ORE MINING	85.55
1176	Orissa	8(21)3/2001-FCE	DALPAHAR IRON & MN. MINES OF RAHAS BIHAR DAS	5.7
1177	Orissa	8-34/2000-FC	MINING LEASE TO ARYAN MINING & TRADING COMPANY (P) LTD (IRON)	244.327
1178	Orissa	8-121/1997-FC	DIVERSION OF FOREST LAND FOR MINING LEASE IN FAVOUR OF M/S ORISSA MINING CORPORATION (OMC) LIMITED IN RESPECT OF ROIDA 'C' IRON AND MANGANESE MINES	96.783
1179	Orissa	8-ORA106/2005-FCD	ROIDA IRON ORE MINES IN FAVOUR OF M/S MIDEAST INTEGRATED STEELS LTD. IN SIDHAMATH RESERVED FOREST NEAR VILLAGE TONTO	51.99
1180	Orissa	8-ORA099/2005-FCD	MINING OF IRON ORE IN VILLAGE JORURI, JALAHURI & KHANDABANDHA IN FAVOUR OF M/S KALINGA MINING CORPORATION WITHIN THE MINING LEASE AREA OF 73.228 HA FOR 2ND RENEWAL OF MINING LEASE	47.214

1181	Orissa	8-81/1996-FC	KAMARDA CHROMITE MINING LEASE TO M/S B.C. MOHANTY & SONS PVT. LTD.	87.44
1182	Orissa	8-113/2000-FC VOL-I	SECOND RENEWAL MINING LEASE TO ORISSA MINING CORPORATION LIMITED IN KURMITAR IRON ORE MINES UNDER BONAI FOREST DIVISION	133.112
1183	Orissa	8(21)42/2004-FCE	IRON ORE MINING BY SH. J. N. PATNAIK IN VILLAGE BHANJAPALLI AND KOIRA	3.921
1184	Orissa	8-ORC057/2007-FCD	TEMPORARY WORKING PERMISSION IN FAVOUR OF M/S M.G. MOHANTY FOR PATABEDA IRON AND MANGANESE MINES IN BONAI FOREST DIVISION	10.361
1185	Orissa	8-ORA135/2006-FCD	GRANT OF TEMPORARY WORKING PERMISSION (TWP) BY M/S ORISSA MINING CORPORATION (OMC) LTD. OVER ALREADY BROKEN UP AREA IN DUBNA-SAKRADIHI MINES	253.229
1186	Orissa	8-ORC058/2008-FCD	APPLICATION FOR TEMPORARY WORKING PERMISSION (TWP) BY DR. SAROJINI PRADHAN IN BROKEN UP FOREST AREA IN BAITARANI R.F. IN THEIR BAITARANI IRON ORE MINING LEASE	15.045
1187	Orissa	8-ORA092/2007-FCD	APPLICATION FOR TEMPORARY WORKING PERMISSION (TWP) SUBMITTED BY M/S ORISSA MANGANESE AND MINERALS PRIVATE LIMITED FOR PATMUNDA MANGANESE ORE MINES	238.447
1188	Orissa	8-ORA093/2004-FCD	RENEWAL OF LEASE FOR MAHULSUKHA MANGANESE ORE MINES IN FAVOUR OF M/S AMTC PVT. LIMITED	227
1189	Orissa	5-ORC029/2006-BHU	DIVERSION OF 26.89 HA FOREST LAND FOR MINING OF IRON AND MANGANESE ORE IN NAIBAG AND KATUPALLI VILLAGE OF KEONJHAR DISTRICT BY SHRI TARINI PRASAD MOHANTY	26.89
1190	Orissa	8-ORC085/2007-FCD	TWP BY M/S D.R. PATTNAIK IN MURGABEDA MINING LEASE IN KEONJHAR FOREST DIVISION (IRON ORE)	25.859
1191	Orissa	8-ORA096/2007-FCD	APPLICATION FOR TEMPORARY WORKING PERMISSION (TWP) SUBMITTED BY M/S ORISSA MANGANESE AND MINERALS PRIVATE LIMITED FOR ORAHURI MANGANESE ORE MINES	4.516
1192	Orissa	8-112/1996-FC	PROPOSAL FOR TEMPORARY WORKING PERMISSION IN FAVOUR OF M/S. K.N. RAM & COMPANY OVER ALREADY BROKEN UP AREA	27.1
1193	Orissa	8-14/2004-FC	TWP IN F/O BUDHARAJA IRON & MAGANESE ORE MINES FOR ONE YEAR OVER 8.13HA ALREADY BROKEN UP FOREST AREA	8.13
1194	Orissa	8-ORA089/2008-FCD	TEMPORARY WORKING PERMISSION FOR BALANGUDA IRON & MANGANESE MINES IN VILLAGE HARMOTO ALIAS DHANURJAYPUR UNDER CHAMPUA SUB DIVISION BY M/S. ARJUN LADHA	48.773

1195	Orissa	8-147/1989-FC (PT)	MINING LEASE FOR SAMALESWARI OCP BY M/S MAHANADI COAL FIELDS LTD. (MCL) (COAL MINING)	145.82
1196	Orissa	8-ORA023/2007-FCD	IRON ORE MINING BY PENGUIN TRADING & AGENCIES IN VILLAGES RAIKELA & TANTRA IN BONAI TEHASIL (IRON ORE MINING)	3.047
1197	Orissa	8-ORA074/2004-FCD	NANDIRA UNDERGROUND COAL MINE OF TALCHER AREA OF MAHANADI COALFIELDS LIMITED (COAL MINING).	325.38
1198	Orissa	5-ORC017/2005-FCE	DIVERSION OF 35.285 HA OF FOREST LAND FOR CHROMITE MINING IN MAHAGIRI DPF IN SUKINDA TEHSIL OF CUTTACK FOREST DIVISION.	35.285
1199	Orissa	8-ORA073/2004-FCD	UNDERGROUND COAL MINING IN NATRAJ UNDERGROUND MINES IN FAVOUR OF MAHANADI COALFIELDS LIMITED (COAL MINING).	289.856
1200	Orissa	8(21)5/99-FCE	BLACKSTONE QUARRY BY M/S JS CONSTRUCTION LTD.	4.9
1201	Orissa	8-ORA104/2006-FCD	TEMPORARY WORKING PERMISSION IN SERENDA-BHADRASAHU MINES IN KEONJHAR FOREST DIVISION IN FAVOUR OF M/S ORISSA MINING CORPORATION (OMC) LIMITED	211.348
1202	Orissa	8-11/2004-FC	MINING LEASE TO M/S LAL TRADERS & AGENCIES PVT LIMITED (IRON)	117.84
1203	Orissa	8-45/2007-FC VOL	DIVERSION OF FOREST LAND FOR KJST MINES OF LATE S.N. MOHANTY BY HIS LEGAL HEIR SRI PRABODH MOHANTY	177.517
1204	Orissa	5-ORC039/2006-BHU	DIVERSION OF 15.622 HA OF FOREST LAND FOR PATABEDA IRON AND MANGANESE MINES OF M/S MG MOHANTY	15.622
1205	Orissa	5-ORC077/2007-FCE	DIVERSION OF 19.370 HA OF FOREST LAND IN VILLAGAE DEOJHAR, KULUM AND MAHADEBNAS OF BARBIL TAHASIL IN KEONJHAR DISTRICT FOR IRON ORE MINING BY M/S ADHUNIK METALIKS LTD.	19.37
1206	Orissa	8-ORA108/2008-FCD	DIVERSION OF FOREST LAND FOR TANTRA IRON ORE MINES IN VILLAGE TANTRA AND TENSA OF BONAI FOREST DIVISION IN FAVOUR OF M/S KORP RESOURCES PRIVATE LIMITED	69.041
1207	Orissa	8-17/1997-FC (PT)	DIVERSION OF 1152.58 HA OF FOREST LAND IN THE 5.10 SQ. MILES MINING LEASE OF BOLANI ORE MINES IN FAVOUR OF M/S STEEL AUTHORITY OF INDIA LTD (SAIL).	73.2
1208	Orissa	5-ORC074/2008-BHU	DIVERSION OF 33.722 HA OF FOREST LAND IN UTKAL-B COAL BLOCK FOR COAL MINING IN ANGUL DISTRICT BY M/S JINDAL STEEL & POWER LTD. (COAL MINING)	33.722

1209	Orissa	8-ORA002/2009-FCD	DIVERSION OF FOREST LAND IN VILLAGE TEHERAI AND KOIRA OF BONAI TAHASIL FOR IRON AND MANGANESE ORE MINING IN FAVOUR OF M/S BONAI INDUSTRIAL COMPANY LIMITED	82.609
1210	Orissa	8-112/1996-FC (PT)	DIVERSION OF 63.429 HA OF FOREST LAND IN VILLAGE TONTO AND SIDHAMATH RF FOR IRON AND MANGANESE ORE MINING IN BY M/S KHATAU NARBHERAM & CO. DURING 2ND RENEWAL OF MINING LEASE	63.429
1211	Orissa	8-104/1996-FC	SILJORA, GURUDA, BALDA, KALIMATI (S.G.B.K.) IRON AND MANGANESE ORE MINES IN FAVOUR OF MANGILAL RUNGTA	451.132
1212	Orissa	8-ORA097/2008-FCD	DIVERSION OF FOREST LAND FOR IRON AND MANGANESE ORE MINING BY M/S BONAI INDUSTRIAL COMPANY LIMITED IN VILLAGE NADIKASIRA AND RENGALBEDA OF BONAI TAHASIL (IRON AND MANGANESE MINING)	65.237
1213	Orissa	5-ORC059/2007-BHU	IRON ORE MINING IN NAYAGARH IRON ORE MINES BY SHRI K.C. PRADHAN.	20.31
1214	Orissa	8-55/1997-FC	RENEWAL OF MINING LEASE OF PUTULIPANI IRON ORE MINES IN FAVOUR OF M/S GANDHAMARDHAN SPONGE INDUSTRIES PRIVATE LIMITED	46.7464
1215	Orissa	8-330/1983-FC (PT-1)	DIVERSION OF 110.30 HA FOREST LAND IN 1ST RENEWAL OF MINING LEASE IN PANCHPATMALI SOUTH BLOCK FOR BAUXITE ORE IN FAVOUR OF M/S NATIONAL ALUMINIUM COMPANY LIMITED (NALCO).	110.3
1216	Orissa	5-ORC070/2008-BHU	DIVERSION OF 17.24 HA OF FOREST LAND FOR COAL MINING BY M/S MONNET ISPAT & ENERGY LTD. IN UTKAL-B2 COAL BLOCK. WIDENING OF MADHOURA-AMNOUR ROAD (68.0 TO 75.0 KM) IN SH-73.	17.24
1217	Orissa	8-104/2000-FC	MINING LEASE FOR CHROMITE MINING IN SUKRANGI CHROMITE MINES OF ORISSA MINING CORPORATION (OMC)	104.79
1218	Orissa	8-96/1996-FC(PT.)	DIVERSION OF 209.54 HA ADDITIONAL FOREST LAND IN ADDITION TO 42.417 HA OF BROKEN UP RESERVE FOREST LAND ALREADY DIVERTED EARLIER IN GUALI IRON ORE MINES IN BARBIL TAHASIL IN KEONJHAR DISTRICT, ORISSA FOR IRON ORE MINING BY SRI RAMESH PRASAD SAO DURING 2ND RENEWAL OF MINING LEASE.	251.957

1219	Orissa	8-25/2010-FC	PROPOSAL FOR DIVERSION OF 149.00 HA OF FOREST LAND IN UTKAL-C COAL BLOCK IN VILLAGE RAIJHARANA, NANDICHOR, SIMILISAHI AND GOLAGADIA UNDER CHHENDIPADA TAHSIL OF ANGUL DISTRICT FOR COAL MINING IN FAVOUR OF M/S UTKAL COAL LTD. WITHIN APPLIED MINING LEASE HOLD AREA OF 575.071 HA (COAL MINING).	149
1220	Orissa	8-ORA040/2008-FCD	COAL MINING IN VILLAGE GIRISUA JAMKHANI, MENDRA AND JHARPALAM UNDER HEMGIRI TAHSIL IN FAVOUR OF M/S BHUSAN POWER AND STEEL LIMITED (COAL MINING)	58.92
1221	Orissa	8-90/1996-FC(P.T.)	DIVERSION OF FOREST LAND OF 2341.931 HA. UNDER ML-130 OF BARSUA-TALDIH-KALTA IN FAVOUR OF M/S STEEL AUTHORITY OF INDIA LTD. (SAIL) IN BONAI FOREST DIVISION OF SUNDERGARH DISTRICT OF ORISSA DURING 2ND RML.	2341.931
1222	Orissa	8-37/2012-FC	DIVERSION OF 324.520 HA. REVENUE FOREST LAND INCLUDING SAFETY ZONE AREA OF 5.232 HA. IN MANDAKINI COAL BLOCK-A IN FAVOUR OF MANDAKINI COAL COMPANY LTD. IN ANGUL DISTRICT, ORISSA.(COAL	324.52
1223	Orissa	8-102/2010-FC	Diversion of 59.458 ha. offorest land (53.736 ha. for mining and allied activites, 4.096 ha. for maintenance of Safety Zone and 1.626 ha. already reclaimed0 in ML area of 90.143 ha. of Koira Iron Mines by M/s Essel Mining & Industries Ltd. in sundergarh distric, Orissa in 1st RML	59.458
1224	Orissa	8-56/1994-FC pt	Diversion of 62.56 ha of forest land (62.04 ha for mining and allied activities and 0.52 ha for safety zone) for mining of limestone and dolomite in lanjibera Mines by M/s OCL India Ltd. within Sundergarh Forest Division in the state of Odisha during 1st RML.	62.56
1225	Orissa	8-135/2003-FC (VOL)	DIVERSION OF 15.393 HA OF FOREST LAND IN VILLAGE SANINDUPUR AND ORAGHAT FOR IRON ORE & BAUXITE ORE MINING IN FAVOUR OF M/S RUNGTA SONS PVT. LTD.	15.393
1226	Orissa	8-68/2011-FC	DIVERSION OF 45.118 HA OF ADDITIONAL FOREST LAND AND DEEMED DLC FOREST LAND FOR MINING AND ALLIED ACTIVITIES INCLUDING 8.036 HA OF FOREST LAND FOR SAFTEY ZONE, IN ADDITION TO 39.309 HA OF FOREST LAND ALREADY DIVERTED IN NADIDIHI IRON AND MANGANESE MINES OF M/S FEEGRADE AND CO. (P) LTD. UNDER BONAI FOREST DIVISION DURING 2ND RML, IN SUNDARGARH DISTRICT, ORISSA.	45.118
1227	Orissa	5-ORC146/2012-BHU	Diversion of 6.329 ha of forest land (4.861 ha for mining and allied activities and 1.468 ha for safety zone) for mining of Chromite ore in Asurabandha Chromite Mines by M/s Real India Consultancy Ltd.	6.329

1228	Orissa	8-06/2004-FC	MINING LEASE IN F/O SHRI RUDRASEN SINDHU M/S ROHTAK ENGINEERING COMPANY (MAGANESE)	41.839
1229	Orissa	8-18/2011-FC	DIVERSION OF 64.133 HA. FOR ADDITIONAL FOREST LAND (INCLUDING 4.929 HA. FOR SAFETY ZONE) FOR IRON ORE MINING AND ALLIED ACTIVITIES IN ORAGHAT IRON MINES OF M/S RUNGTA SONS PRIVATE LTD. UNDER BONAI FOREST DIVISION, SUNDERGARH DISTRICT OF ORISSA.	64.133
1230	Orissa	8(21)12/2000-FCE	KUSUMDIHI MN. & BUXITE MINING OF M/S BONAI INDUSTRY LIMITED, SUNDERGARH	2.367
1231	Orissa	8-63/1995-FC (Pt.)	DIVERSION OF ADDITIONAL FOREST LAND OF 116.147 HA. (104.999 HA. FOR MINING AND ALLIED ACTIVITIES+ 11.148 HA. FOR MAINTENANCE OF SAFETY ZONE) IN ADDITION TO ALREADY DIVERTED FOREST AREA OF 90.505 HA. WITHIN THE MINING LEASE AREA OF 207.787 HA. IN TRB IRON ORE MINES OF M/S JINDAL STEEL & POWER LTD. IN VILLAGE TANTRA, RAIKELA AND BANDHAL IN SUNDERGARH DISTRICT, ORISSA-1ST RENEWAL OF MINING LEASE.	116.147
1232	Orissa	8-02/2013-FC	diversion of 249.968 ha of forest area in daitari extension area of m/s odisha mining corporation limited	249.9685
1233	Orissa	8-63/2011-FC	DIVERSION OF 200.465 HA OF FOREST LAND INCLUDING 4.42 HA FOR SAFETY ZONE IN MANOHARPUR COAL BLOCK OF IB-VALLEY CIALFIELDS IN SUNDERGARH DISTRICT OF ORISSA BY M/S ORISSA POWER GENERATION CORPORATION LTD. (COAL MINING)	200.465
1234	Orissa	8-88/1998-FC (PT)	DIVERSION OF 447.811 HA OF FOREST LAND (INCLUDING 44.70 HA OF REVENUE FOREST LAND ALREADY DIVERTED) IN VILLAGE-JAJANG, BANDHUABERA, JARIBAHAL AND PALASA (KA) FOR IRON ORE MINING IN FAVOUR OF M/S RUNGTA MINES LTD. 2ND RENEWAL OF MINING LEASE.	447.811
1235	Orissa	8-104/1991-FC(VOL-I)	DIVERSION OF 19.70 HA OF ADDITIONAL REVENUE FOREST LAND (16.90 HA. FOR MINING OF COAL+2.80 HA. TO BE MAINTAINED AS SAFETY ZONE) FOR COAL MINING BY M/S MAHANADI COALFIELD LTD., IN THEIR OF BELPAHAR BOPEN CAST PROJECT IN JHARSUGUDA DISTRICT, ORISSA. (COAL MINING)	19.7
1236	Orissa	8-40/1993-fc(pT-I)	Proposal for diversion of 1294.283 ha of forest land including safety zone of 25.275 ha within the mining lease area of Panchpatmali Central & North Block over 1315.363 ha during 1st RML period for bauxite mining by M/s National Aluminium Company Ltd. in Koraput District Odisha.	1294.283

1237	Orissa	8-43/1996-FC (VOL)	DIVERSION OF ADDITIONAL FOREST LAND 2.335 HA FOR CONSTRUCTION OF CONVEYOR CORRIDOR AND FORMATION OF MINES ACCESS ROAD IN BAPHLIMALLI BAUXITE MINES PROJECT IN FAVOUR OF M/S UTKAL ALUMINA INTERNATIONAL LTD.	2.335
1238	Orissa	8-48/1998-FC (PT)	DIVERSION OF 342.602 HA OF FOREST LAND (EXCLUDING 26.990 HA OF FOREST LAND OF THE LEASE ACQUIRED FOR DAITARI-BANSAPANI RAIL-LINK FROM WITHIN TOTAL 369.592 HA OF FOREST LAND IN THE LEASE) FOR MINING & ALLIED ACTIVITIES INCLUDING 65.108 HA OF SAFETY ZONE IN MINING LEASE AREA OF 456.100 HA OF JILLING LANGALOTA IRON & MANGANESE MINES BY M/S ESSEL MINING & INDUSTRIES LTD. IN KEONJHAR DISTRICT, ORISSA IN 2ND RML.	342.602
1239	Orissa	8-ORA037/2007-FC D	DIVERSION OF FOREST LAND FOR IRON ORE MINING IN FAVOUR OF M/S GEETARANI MOHANTY IN VILLAGE RAIKELA OF BONAI TAHASIL	64.148
1240	Orissa	8-51/2011-FC	DIVERSION OF 390.00 FA OF FOREST LAND IN SARKUNDA IRON AND MANGANESE MINES IN SUNDERGARH DISTRICT, ORISSA FOR IRON AND MANGANESE ORE MINING MY M/S FEEGRADE & CO. (PVT) LTD. DURING 2ND RENEWAL OF MINING LEASE.	390
1241	Orissa	8(21)39/2004-FCE	QUARTZ AND QUARTZITE MINING BY SHRI P N SAHU	3.087
1242	Orissa	8-67/2014-FC	Proposal for diversion of 68.157 ha of additional DLC forest land including 3.825 ha of safety zone over an area of 106.1127 ha in Unchabali Iron & Mn Ore Mines of Smt. Indrani Patnaik in Keonjhar district, Odisha.	68.157
1243	Orissa	5-ORB231/2014-BHU	Proposal for diversion of 4.719 ha. of forest land (Other area-4.043 ha. + Safety Zone-0.676 ha.), out of total forest land of 7.086 ha. (2.367 ha. forest land has got Stage-II approval) within the mining lease area over 52.176 ha. in village Kusumdihi, Sundargarh District of Odisha during 2nd RML by M/s Bonai Industrial Co. Ltd.	4.719

1244	Orissa	8-23/2013-FC	PROPOSAL FOR DIVERSION OF 323.09 HA OF FOREST LAND (273.68 HA WITHIN THE DULANGA COAL BLOCK AND 49.41HA OF FOREST LAND OUTSIDE THE COAL BLOCK) INCLUDING 4.94 HA OF FOREST LAND COMING WITHIN SAFETY ZONE AREA IN DULANGA COAL MINING PROJECTS SPREADS OVER REVENUE VILLAGES OF DULANGA, MAJHAPARA, MANOHARPUR, KATHAFALI, BELDHI, KHUNIJHARIA AND KHAPURIKACHHAR AND IN FAVOUR OF M/S NATIONAL THERMAL POWER CORPORATION LTD., IN SUNDERGARH FOREST DIVISION OF SUNDERGARH DISTRICT, ODISHA (COAL MINING).	323.09
1245	Orissa	8-15/2000-FC Vol.	SOUTH KALIAPANI CHROMITE MINES OF M/S. OMC LTD OVER 279.351 HA	279.351
1246	Orissa	5-ORC213/2014-BHU	Proposal for diversion of 17.473 ha. (including 1.222 ha. for Safety Zone) of Revenue Forest land in village Raikela in Sundargarh district, Odisha for Iron Ore Mining by Sri Prabodh Mohanty, Legal heir of Late S.N. Mohanty, Barbil in Bonai Forest Division (14.618 ha. during 1st RML and 0.21 ha. of fresh diversion) within the ML area of 18.315 ha.	17.473
1247	Orissa	8-28/2014-fc	Proposal for diversion of 159.18 ha of forest land including 2.51 ha towards Safety Zone for non-forestry purpose for expansion of Lajkura OCP(2.50 MTY, 3.0 MTY) of MCL, Ib Valley Area, Brajarajnagar in Jharsuguda District, Odisha State (State Serial No.426/2010, dated 17.10.2010).	159.18
1248	Punjab	9-PBB510/2005-CHA	APP.RD.RETAIL OUTLET OF IOC. LTD.	0.001657
1249	Rajasthan	8-168/1982-FC	MINING LEASE TO MADAV LAL	7
1250	Rajasthan	8-277/1983-FC	MINING LEASE TO SMT. PHOOLAN DEVI	0.3717
1251	Rajasthan	8-286/1989-FC	MINING LEASE TO M/S PYRITES PHOSPHATES & CHEMICALS LIMITED	435.62
1252	Rajasthan	8-117/1996-FC	MINING LEASE TO LAXMI SOAP STORE	8.2
1253	Rajasthan	7-RJB001/1995-LUC	M/L OF MARBLE STONE IN FAVOUR OF M/S SHRUTI MARBLES	4.01
1254	Rajasthan	8-05/1997-FC	MINING LEASE TO M/S HINDUSTAN COPPER LIMITED	161.83
1255	Rajasthan	8-07/1997-FC	MINING LEASE TO M/S HINDUSTAN COPPER LIMITED	95.51
1256	Rajasthan	8-109/1997-FC	MINING LEASE TO 3 LEASE HOLDERS	20.3078
1257	Rajasthan		M/S P. I. INDUSTRIES (NEW NAME RENEWAL OF MINING LEASE WOLKEM INDUSTRIES) UDAIPUR	28.118
1258	Rajasthan	8-67/1996-FC	MINING LEASE TO M/S P.I INDUSTRIES	54.13
1259	Rajasthan	8-98/1996-FC	MINING LEASE TO M/S WALKEN INDIA LIMITED	41.652
1260	Rajasthan	8-06/1997-FC	MINING LEASE TO M/S HINDUSTAN COPPER LIMITED	165.175

1261	Rajasthan	8-02/1997-FC	MINING LEASE IN LAKHARI CHAMAVALI MINES TO M/S ACC CEMENT WORKS	108
1262	Rajasthan	8-72/1997-FC	MINING LEASE TO M/S MODI LANIGATED KAOLING	21
1263	Rajasthan	8-143/1997-FC	MINING LEASE TO RSMDC	27.888
1264	Rajasthan	7-RJC037/1997-LUC	M/L OF MASONARY STONE IN FAVOUR OF 55 L/H	14.384
1265	Rajasthan	8-48/1997-FC	ML TO 50 MINING LEASERS	45.65
1266	Rajasthan	8-100/1998-FC	MINING LEASE TO M/S WOLKEM INDIA LIMITED	41.652
1267	Rajasthan	8-68/1997-FC	MINING LEASE TO 42 LEASE HOLDERS	59.748
1268	Rajasthan	8-23/1997-FC	MINING LEASE TO M/S LUCKY MINIMAL (P) LIMITED	40
1269	Rajasthan	8-91/1997-FC	MINING LEASE TO M/S KRISHNA MINERALS & TRADERS	24.63
1270	Rajasthan	8-152/1997-FC	MINING LEASE TO M/S ASSOCIATED SOAP STONE DIST CO (P) LIMITED	16.6
1271	Rajasthan	7-RJC008/1997-LUC	M/L OF SOAP STONE IN FAVOUR OF DHARTIDHARAN PVT. LTD.	17.83
1272	Rajasthan	8-67/1997-FC	MINING LEASE TO M/S ASSOCIATED SOAP STONE DISTRIBUTING CO (P) LIMITED	70.4
1273	Rajasthan	7-RJC081/1997-LUC	M/L OF SILICA SAND IN FAVOUR OF MAHALAXMI LTD.	12.439
1274	Rajasthan	7-RJB127/1997-LUC	M/L OF SANDSTONE IN FAVOUR OF RAJENDRA KUMAR	0.92
1275	Rajasthan	7-RJB145/1997-LUC	M/L OF SOAP STONE IN FAVOUR OF M/S ASSOCIATED SOAP STONE DISTRIBUTARIES	1.9
1276	Rajasthan	8-69/1997-FC	MINING LEASE TO M/S NALWAYA MINERALS INDIA (P) LIMITED	31.91
1277	Rajasthan	7-RJC083/1997-LUC	M/L OF IRON ORE IN FAVOUR OF NANDLAL AGGARWAL	19.6
1278	Rajasthan	7-RJB014/1998-LUC	M/L OF SOAP STONE IN FAVOUR OF NIRMAL KUMAR PATNI	4.99
1279	Rajasthan	8-47/1997-FC	MINING LEASE TO 36 MINING LEASE HOLDERS IN RISHABHDEV BLOCK	281
1280	Rajasthan	8-08/1998-FC	MINING LEASE TO K.L. GHATIWALA	104.34
1281	Rajasthan	7-RJC150/1997-LUC	M/L OF GRANITE IN FAVOUR OF 8 L/H	13.7
1282	Rajasthan	7-RJC030/1997-LUC	M/L OF WHITE CLAY IN FAVOUR OF DURGA PD.AGARWAL	5
1283	Rajasthan	7-RJC022/1997-LUC	M/L OF SILICA SAND IN FAVOUR OF OM PRAKASH SARAF	5
1284	Rajasthan	7-RJB061/1997-LUC	M/L OF SILICA SAND IN FAVOUR OF SMT. INDIRA AGGARWAL	1.194
1285	Rajasthan	7-RJC056/1997-LUC	M/L OF SOAPSTONE IN FAVOUR OF M/S INDUSTRIAL MINERAL SUPPLIERS	6
1286	Rajasthan	7-RJC016/1997-LUC	M/L OF SOAP STONE IN FAVOUR OF ASSOCIATED SOAPSTONE DISTRIBUTARIES	12.72
1287	Rajasthan		Mining mineral Silica sand near village garain	5
1288	Rajasthan		Silica sand (colloidal) Near village salempur	1.194
1289	Rajasthan		Mining mineral WHITE CLAY near village narauli	5

1290	Rajasthan		Silica sand Near village Dhoreri	8.1816
1291	Rajasthan	7-RJC011/1997-LUC	M/L OF SILICA SAND IN FAVOUR OF SHRI DURGA PRASAD AGGARWAL	8.1816
1292	Rajasthan	7-RJB041/1998-LUC	M/L OF CHEZA STONE IN FAVOUR OF SRI NANAKRAM MEENA	0.33
1293	Rajasthan	7-RJC077/1997-LUC	M/L OF SANDSTONE IN FAVOUR OF 5 L/H	7.72
1294	Rajasthan	7-RJB088/1997-LUC	M/L OF MARBLE IN FAVOUR OF 6 L/H	4.6921
1295	Rajasthan		Diversion of 4.6921 ha.of Forest Land for Mining of Marble in favour of Six Lease Holders in Banswara District-Rajasthan	4.6921
1296	Rajasthan	7-RJB120/1997-LUC	M/L FOR FIRECLAY IN FAVOUR OF R.M.GUPTA	4.7305
1297	Rajasthan	7-RJB040/1997-LUC	M/L OF SANDSTONE IN FAVOUR OF 3 L/H	3.243
1298	Rajasthan	8 B/05/1372/97/FC 769	Mining send stone in favour of three lessees	3.243
1299	Rajasthan	8-167/1997-FC	MINING LEASE TO M/S OJHA & COMPANY	32.37
1300	Rajasthan	7-RJB003/1998-LUC	M/L OF MASONARY STONE IN FAVOUR OF RAM SAHAI MEENA	0.3
1301	Rajasthan	8-71/1997-FC	MINING LEASE TO M/S NALWAYA MINERALS INDUSTRIES (P) LIMITED	31.39
1302	Rajasthan	8-73/1997-FC	MINING LEASE TO M/S K.L. GHATIWALA	41.6
1303	Rajasthan	7-RJB119/1997-LUC	M/L FOR MASONARY STONE IN FAVOUR OF M/S SHANKER INDUSTRY	2.8548
1304	Rajasthan	8-77/1997-FC	MINING LEASE TO 20 LEASE HOLDERS	26.08
1305	Rajasthan	8-74/1997-FC	MINING LEASE TO M/S RAJASTHAN BARYTES LIMITED	31
1306	Rajasthan	8-57/1998-FC	MINING LEASE TO THREE LEASERS	26.054
1307	Rajasthan	7-RJB023/1998-LUC	M/L OF MASONARY STONE IN FAVOUR OF RAGHUNATH MEENA & R S MEENA	0.595
1308	Rajasthan	8-64/1997-FC	MINING LEASE TO M/S ORIENTAL TAC PROD LIMITED	8.9087
1309	Rajasthan	7-RJB030/1998-LUC	M/L OF GRANITE IN FAVOUR OF IBRAHIM KHAN	1
1310	Rajasthan	7-RJB062/1997-LUC	M/L OF MASANORY STONE IN FAVOUR OF SATYA NARAYAN CHAMAR	2.34
1311	Rajasthan	7-RJC044/1997-LUC	M/L OF SOAP STONE IN FAVOUR OF M/S ASSOCIATED SOAPSTONE DISTRIBUTING COMPANY	6.55
1312	Rajasthan	7-RJB016/1999-LUC	M/L OF MASONARY STONE IN FAVOUR OF DEVI LAL	1.05
1313	Rajasthan	7-RJB007/1997-LUC	M/L OF GRANITE IN FAVOUR OF 2 LESSEE	4.015
1314	Rajasthan	7-RJB057/1997-LUC	M/L OF FLOURSPAR IN FAVOUR OF R S M D C	2.29
1315	Rajasthan	8-159/1997-FC	MINING LEASE TO M/S MANGILAL DADWANIA	32.37
1316	Rajasthan	7-RJB049/1997-LUC	M/L OF GRANITE IN FAVOUR OF SRI MALURAM	1.33
1317	Rajasthan	7-RJC178/1997-LUC	MINING LEASE OF SANDSTONE IN FAVOUR OF 8 L/H	5.1322

1318	Rajasthan	7-RJB029/1998-LUC	M/L OF CHEZA STONE IN FAVOUR OF CHITER GIRI	0.4
1319	Rajasthan	7-RJC121/1997-LUC	M/L OF MASANORY STONE IN FAVOUR OF 11 L/H	7.5999
1320	Rajasthan	7-RJB112/1997-LUC	M/L OF SOAPSTONE IN FAVOUR OF SRI LAXMI CHAND GUPTA	4.9616
1321	Rajasthan	7-RJB002/1999-LUC	M/L OF MESONARAY STONE IN FAVOUR OF SHRI MULCHAD	1.29
1322	Rajasthan	8-31/1996-FC	MINING LEASE TO BIRLA CEMENT WORKS	27.13
1323	Rajasthan	7-RJC129/1997-LUC	M/L FOR GRANITE IN FAVOUR OF 3 LH	6.65
1324	Rajasthan	7-RJB068/1997-LUC	M/L OF CHEZA STONE IN FAVOUR OF 2 L/H	1.5362
1325	Rajasthan	8-41/1994-FC	MINING LEASE TO M/S RAJASTHAN STATE MINES & MINERALS LIMITED	270.795
1326	Rajasthan	7-RJC034/1997-LUC	M/L FOR GRANITE IN FAVOUR OF 3 L/H	6
1327	Rajasthan	8-63/1997-FC	MINING LEASE TO M/S MODI LANIGATED KAOLING	40
1328	Rajasthan	7-RJB003/1999-LUC	M/L OF MASONARY STONE IN FAVOUR OF BHAWAR SINGH	1
1329	Rajasthan	7-RJB070/1997-LUC	M/L OF MASONARY STONE IN FAVOUR OF LABURAM	1
1330	Rajasthan	7-RJB042/1997-LUC	M/L MASONARY STONE IN FAVOUR OF JK STONE	1
1331	Rajasthan	7-RJC063/1997-LUC	M/L GRANITE IN FAVOUR OF 5 LH	9.4845
1332	Rajasthan	7-RJB031/1998-LUC	M/L OF CHEZA STONE IN FAVOUR OF MANGILAL	0.3624
1333	Rajasthan	8-130/1997-FC	MINING LEASE TO PC JAIN AND SINGHAL & SONS	21.3817
1334	Rajasthan		Diversion of 45.9056 ha.of Forest Land for Mining of Marble in Favour of 37 Lease holders in District Banswara,Rajasthan.	45.9056
1335	Rajasthan	7-RJC041/1997-LUC	M/L SOAPSTONE IN FAVOUR OF SHAH KASTOOR MAL	7.64
1336	Rajasthan	7-RJB142/1997-LUC	M/L OF GRANITE IN FAVOUR OF 2 L H	2.372
1337	Rajasthan	7-RJB001/1999-LUC	M/L OF MASONARY STONE IN FAVOUR OF RAMJI LAL NATH	0.394
1338	Rajasthan	7-RJB024/1998-LUC	M/L OF MASONARY STONE IN FAVOUR OF MOHAMMED KASIM	1.121
1339	Rajasthan	7-RJB038/1998-LUC	M/L OF SANDSTONE IN FAVOUR OF 2 L/H-	4.276
1340	Rajasthan	7-RJC132/1997-LUC	M/L OF SOAP STONE IN FAVOUR OF SH.SOHAN SINGH	9
1341	Rajasthan	7-RJB026/1997-LUC	M/L OF GRANITE IN FAVOUR OF NAGRIN GRANITE	1
1342	Rajasthan	7-RJB139/1997-LUC	M/L OF FELSPAR IN FAVOUR OF R S M D C	1.774
1343	Rajasthan	7-RJC058/1997-LUC	M/L OF FLOURSPAR IN FAVOUR OF R S M D C -A	16.44
1344	Rajasthan	7-RJB128/1997-LUC	M/L OF CHEZA STONE IN FAVOUR OF 4 L/H	3.6849
1345	Rajasthan	7-RJC137/1997-LUC	M/L OF SOAP STONE IN FAVOUR OF SUBHASH CHAND SINGHAL	10.966
1346	Rajasthan	7-RJB007/1998-LUC	M/L OF SANDSTONE IN FAVOUR OF 5 L/H-C	4.9577
1347	Rajasthan	8-120/1996-FC	MINING LEASE TO 31 LEASE HOLDERS	30.7
1348	Rajasthan	7-RJB131/1997-LUC	M/L OF SILICA SAND IN FAVOUR OF H.C.AGARWAL	4.579
1349	Rajasthan		Silics sand mine Nera gopal garh	4.579
1350	Rajasthan	7-RJB008/1999-LUC	M/L OF MARBLE STONE IN FAVOUR OF 7LH	3.401

1351	Rajasthan	7-RJB003/2000-LUC	M/L FOR SERPENTINE IN FAVOUR OF SMT.SAMRATH DEVI	2.0256
1352	Rajasthan	7-RJC046/1997-LUC	ML OF GRANITE IN FAVOUR OF 7 LH	14.478
1353	Rajasthan	7-RJC080/1997-LUC	M/L OF MASONARY STONE IN FAVOUR OF 5 L/H	5.279
1354	Rajasthan	7-RJC032/1998-LUC	M/L OF SILICA SAND IN FAVOUR OF HARISH VYAS	8.45
1355	Rajasthan	8-153/1997-FC	MINING LEASE TO ASSOCIATED SOAP STONE DISTRIBUTING CO (P) LTD	8.646
1356	Rajasthan	8-56/2000-FC	MINING LEASE TO RAJASTHAN STATE MINERAL DEV. CORP. LTD	102.6136
1357	Rajasthan	8-57/1997-FC	MINING LEASE TO UDAIPUR MINERAL DEVELOPMENT DYDICATE	641.86
1358	Rajasthan	8-70/1998-FC	MINING LEASE TO 4 LEASE HOLDERS	14.4006
1359	Rajasthan	8-70/98-FC(Pt II)	Mining send stone i favour of 4 lease holder	43.0516
1360	Rajasthan	7-RJC036/1998-LUC	M/L OF SOAPSTONE IN FAVOUR OF DHARTIDHAN PVT. LTD.	14.47
1361	Rajasthan	7-RJC012/1997-LUC	M/L OF SILICA SAND IN FAVOUR OF DURGA PRASAD AGGARWAL	6.435
1362	Rajasthan	7-RJC021/1997-LUC	M/L OF SLAB AND MASONARY STONE IN FAVOUR OF 10 L/H	8.6192
1363	Rajasthan	7-RJB078/1997-LUC	M/L OF BARYTES IN FAVOUR OF SRI RAM MINERAKS	3.789
1364	Rajasthan	7-RJB002/1997-LUC	M/L OF SAND STONE IN FAVOUR OF DEEN DAYAL SHARMA	0.97
1365	Rajasthan	7-RJB002/2000-LUC	M/L FOR CHEZA STONE IN FAVOUR OF M.R.MEENA	0.5935
1366	Rajasthan	7-RJB001/1998-LUC	M/L OF MARBLE STONE I FAVOUR OF 2 LESSEE	1.6
1367	Rajasthan	7-RJC118/1997-LUC	M/L OF SOAPSTONE IN FAVOUR OF KANTILAL SHAH	6.6
1368	Rajasthan	7-RJC002/1998-LUC	M/L OF SILICA SAND IN FAVOUR OF SMT. GEETA DEVI MITTAL	7.7456
1369	Rajasthan		Mineral silica sand near village RAMAPURA	7.7456
1370	Rajasthan	7-RJB003/2003-LUC	QUARRY FOR MASONARY STONE TO MANSI WAKAL PROJECT STAGE-I IN VILLAGE GORNA	2.5
1371	Rajasthan	8-116/1996-FC	MINING LEASE TO M/S MAHAVEER TRADING COMPANY	30.24
1372	Rajasthan	8-115A/1996-FC	MINING LEASE TO MAHAVIR TRADING CO	34.22
1373	Rajasthan	7-RJC017/1998-LUC	M/L OF SILICA SAND IN FAVOUR OF SH.P.C.MORARI	5
1374	Rajasthan	7-RJB013/1998-LUC	M/L OF MASONARY STONE IN FAVOUR OF DEVANAND	1.656
1375	Rajasthan	7-RJC125/1997-LUC	M/L OF FLOURSPAR IN FAVOUR OF R S M D C	10.54
1376	Rajasthan	7-RJB025/1998-LUC	M/L OF MASONARU STONE IN FAVOUR OF 2 L/H	1.25
1377	Rajasthan	8-145/1997-FC	MINING LEASE TO RSMDC	5.788
1378	Rajasthan	7-RJB134/1997-LUC	M/L OF SAND STONE IN FAVOUR OF SALIM	1.5372
1379	Rajasthan	8 B/RJ/05/134/1997/FC 1145	mining send stone lige Shri Mohammad salim	1.5372
1380	Rajasthan	7-RJC148/1997-LUC	M/L OF LIMESTONE IN FAVOUR OF SRI OM PRAKASH GUPTA	9.08

1381	Rajasthan	7-RJB093/1997-LUC	M/L OF MASONARY STONE IN FAVOUR OF LAXMI NARAYAN MEENA - FOR 3 L/H	2.742
1382	Rajasthan	7-RJB074/1997-LUC	M/L OF FIRECLAY IN FAVOUR OF SATISH MOHAN GUPTA	3.746
1383	Rajasthan	8-168/1997-FC	MINING LEASE TO 35 LEASE HOLDERS	38.04
1384	Rajasthan	8-66/1997-FC	MINING LEASE TO ORIENTAL TALC PRODUCTS PVT. LTD	36.6107
1385	Rajasthan	8-71/1999-FC	MINING LEASE IN F/O OF SH SHAH KASTOOR MAL	25.78
1386	Rajasthan		mining minral soap stone and silica sand near village garhi, morrah, roajoli, kamalpura and dhawan	25.78
1387	Rajasthan	7-RJC067/1997-LUC	M/L OF SILICA SAND IN FAVOUR OF SRI HANUMAN SAHAI GUPTA	5.5532
1388	Rajasthan	7-RJC065/1997-LUC	M/L OF SAND STONE IN FAVOUR OF 10 PERSON	13.0392
1389	Rajasthan	7-RJB004/1999-LUC	M/L OF MASANORY STONE IN FAVOUR OF SHRI RAM KISHOR MEENA	0.424
1390	Rajasthan	7-RJB104/1997-LUC	M/L OF MASONARY STONE IN FAVOUR OF SHRI KHEM RAM	0.5
1391	Rajasthan	8-RJC095/2004-FCD	RENEWAL OF MINING LEASE NO 7/84 IN FAVOUR OF MAHVEER TRADING COMPANY FOR MINING NEAR VILLAGE KHANDEL KI PAL	34.22
1392	Rajasthan	8-RJC094/2004-FCD	RENEWAL OF MINING LEASE NO. 6/84 IN FAVOUR OF M/S MAHAVEER TRADING COMPANY FOR SOAP STONE MINING NEAR VILLAGE BAND	30.24
1393	Rajasthan	7-RJC111/1997-LUC	M/L OF GRANITE IN FAVOUR OF 4 L/H	5.2353
1394	Rajasthan	7-RJB022/2004-LUC	MINING OF MASONRY STONE IN NIWAI TEHSIL	1.0142
1395	Rajasthan	8-26/2003-FC	MINING LEASE FOR LIME STONE IN CHAMAVALI MINES TO ACC LIMITED	100
1396	Rajasthan	7-RJB008/2004-LUC	M/L OF MASONARY STONE NIWAI RF IN FAVOUR OF 4 LEASE HOLDER	1.0142
1397	Rajasthan	8-20/2004-FC	MINING LEASE IN FAVOUR OF MANGALAM CEMENT LIMITED	139
1398	Rajasthan	7-RJB008/1998-LUC	M/L OF MASONARY STONE INFAVOUR OF VINOD K AGGARWAL	1.4945
1399	Rajasthan	8-20/1997-FC	MINING LEASE TO MODI MINERALS	12.375
1400	Rajasthan	8-RJA086/2008-FCD	PROSPECTING OF URANIUM IN RAGHUNATHGARH AREA IN FAVOUR OF M/S ATOMIC MINERAL DIRECTORATE	150
1401	Rajasthan	8-RJA085/2008-FCD	PROSPECTING OF URANIUM IN DIARA - SALADIPURA AREA IN FAVOUR OF M/S ATOMIC MINERAL DIRECTORATE	1000
1402	Rajasthan	7-RJB024/2008-LUC	PERMISSION TO CARRY DRILLING (SUB SURFACE EXPLORATORY WORK FOR UNIRARIUM over 1000 Ha)in FB-Khandela in village Saladipura in Sikar distict(0.40)	0.4
1403	Rajasthan	7-RJC123/1997-LUC	M/L OF SANDSTONE IN FAVOUR OF 5 L/H-B	5.5288

1404	Rajasthan	7-RJB003/2004-LUC	M/L OF SOAP STONE IN FAVOUR OF SHRI N. K. PATNI	4.99
1405	Rajasthan	8-68/1997-FC (PT-1)	RENEWAL OF DIVERSION OF 59.748 HA OF FOREST LAND FOR MINING OF MASONARY STONE IN FAVOUR OF 42 LEASE HOLDERS IN RANDHISAR HILL FOREST BLOCK.	59.748
1406	Rajasthan	8-65/1997-FC	DIVERSION OF 29.5548 HA (ORIGINALLY APPROVED 30.5166 HA) OF FOREST LAND FOR MINING OF DOLOMITE AND MARBLE IN FAVOUR OF M/S SUPREME MARBLE & GRANITES.	30.5116
1407	Rajasthan	8-01/1997-FC	ML TO M/S HINDUSTAN LIME LIMITED	114.94
1408	Sikkim	3-SK B 050/2005-SHI	DIVERSION OF FOREST LAND FOR TEMPORARY QUARRYING OF SAND/STONE/BOULDERS AT LACHUNG-KATAO ROAD (SHARGU PHHU CHHU) LACHUNG NORTH SIKKIM	0.0464
1409	Tamil Nadu	8-495/1982-FC	MINING LEASE TO M/S TAMIL NADU MINERALS LIMITED	16.68
1410	Tamil Nadu	8-120/1982-FC	MINING LEASE TO M/S TAMIL NADU MINERALS CORPORATION LIMITED	2.85
1411	Tamil Nadu	8-379/1982-FC	MINING LEASE TO TAMIN	1.1
1412	Tamil Nadu	F(CA)/11.1/22/RO	MINING BLACK GRANITE IN YELLEKERADA IN F/O TAMIN	16.68
1413	Tamil Nadu	8-178/1983-FC	QUARRYING OF STONES	1
1414	Tamil Nadu	F(CA)/11.1/42/RO	QUARRYING STONE FOR CONSTRUCTION OF THOPPAIR	1
1415	Tamil Nadu	F(CA)/11.1/53/RO	QUARRYING OF METAL AND RR STONE TO CONSTRUCT LOWER METTUR POWER HOUSE	2.772
1416	Tamil Nadu	8-261/1984-FC	MINING LEASE TO M/S TAMIN LTD	2
1417	Tamil Nadu	8-260/1984-FC	QUARRYING OF DRESSED GARNITE BY TAMIN	2.59
1418	Tamil Nadu	F(CA)/11.1/66/RO	RENEWAL OF ML FOR MAKING CUT AND DRESSED BLOCKS OF GRANITES BY TAMIN	5.56
1419	Tamil Nadu	F(CA)/11.1/79/RO	STONE QUARRY IN KARTHIKEYAPURAM	7.3158
1420	Tamil Nadu	F(CA)/11.1/81/RO	QUARRY OF STONES IN SANJEEVIMALAI HILLS	1
1421	Tamil Nadu	8-498/1988-FC	QUARRYING OF STONES BY JAYANTHI STONE CRUSHERS	1
1422	Tamil Nadu	8-55/1990-FC	MINING LEASE TO M/S TAMIL NADU MINERALS LIMITED	2.035
1423	Tamil Nadu	8-182/1990-FC	QUARRY LEASE TO M/S TAMIL NADU MINERALS LIMITED	2.35
1424	Tamil Nadu	8-178/1990-FC	MINING LEASE TO TAMIL NADU MINERALS LIMITED	1.1
1425	Tamil Nadu	F(CA)/11.2/2/RO/1993	MINING OF BLACK GRANITE IN F/O RVL CENTURY RURAL ROCK WORKS	0.97
1426	Tamil Nadu	F(CA)/11.2/1/RO/1991	KARADIKUTTY QUARRY	3.1
1427	Tamil Nadu	8-98/1985-FC	LIME STONE QUARRY BY ASSOCIATED CEMENT COMPANY LTD (ACC)	65.18
1428	Tamil Nadu	8-315/1985-FC	LEASE FOR STONE QUARRY	7.3158

1429	Tamil Nadu	8-376/1989-FC	MINING LEASE TO M/S INDIA CEMENT LIMITED	96.71
1430	Tamil Nadu	F(CA)/16.1/23/RO	QUARRYING OF BLACK GRANITE IN PAITHUR RF BIT-I,II,III	11.84
1431	Tamil Nadu	8-TNA016/2005-FCD	MINING LEASE IN FAVOUR OF M/S ASSOCIATED CEMENT COMPANY LIMITED (ACC) AND CONSTRUCTION OF APPROACH ROAD	1.479
1432	Tamil Nadu	F(C)A/16.1/66/TN	RENEWAL PROPOSAL FOR DIVERSION OF 2.59 HA. WITH AN ADDITIONAL AREA OF 0.77 HA. OF FOREST LAND FOR MINING OF BLACK GRANITE IN KATHIRIAPPANKOILMALAI IN BEVANUR RF BY TAMIN.	3.36
1433	Tamil Nadu	8-53/1997-FC	DIVERSION OF FOREST LAND FOR MINING OF MAGNESITE AND DUNITE IN FAVOUR OF M/S TAMIL NADU MAGNESITE LIMITED	96.34
1434	Tamil Nadu	4-TNC117/2005-BAN	RENEWAL PROPOSAL FOR DIVERSION OF FL IN PALAMALAI RF, YELLIKARADU BIT I FOR QUARRYING OPERATION BY TAMIN	5.62
1435	Tamil Nadu	4-TNB516/2008-BAN	DIVERSION OF 3.15 HA. OF FOREST LAND IN SF NO.188 OF SELURNADU, BLOCK II RF IN KOLLI HILLS, NAMAKKAL DIVISION/DISTRICT BY MALCO.	3.15
1436	Tamil Nadu	4-TNB508/2008-BAN	DIVERSION OF 1.206 HA. (1.14 HA. FOR MINING PURPOSE & 0.066 HA. FOR APPROACH ROAD) FOR MINING OF BAUXITE BY MALCO.	1.206
1437	Tamil Nadu	4-TNC118/2005-BAN	RENEWAL OF LEASE FOR DIVERSION OF FL FOR ADDITIONAL AREA IN PALAMALAI RF, ELLIKARADU BIT II IN FAVOUR OF TAMIN FOR QUARRYING OF BLACK GRANITE	12.35
1438	Telangana	F(C)A/11.1/17/RO	ML IN F/O DECCAN CEMENT	101
1439	Telangana	8-260/1985-FC	MINING LEASE FOR YELLANDU TO SCCL (COAL MINING)	963.63
1440	Telangana	8-24/1986-FC	MINING LEASE TO M/S SCCL (COAL MINING)	412.4
1441	Telangana	8-81/1986-FC	MINING LEASE TO M/S SCC BELLAMPALLY	9
1442	Telangana	F(C)A/11.1/49/RO	QUARRYING OF LIME STONE BY ACC LTD.(PROCESSED BY MINISTRY)	9
1443	Telangana	8-380/1984-FC	MINING LEASE TO M/S SCCL (MVK-6)	33.45
1444	Telangana	8-131/1990-FC	MINING LEASE TO M/S DECCAN CEMENT LIMITED	22.55
1445	Telangana	8-34/1991-FC	MINING LEASE TO M/S SINGARENI COLLIERIES LIMITED	261.31
1446	Telangana	8-52/1991-FC	MINING LEASE TO M/S ACC LIMITED	92.18
1447	Telangana	8-33/1993-FC	MINING LEASE TO M/S SCCL FOR MANUGURU OCP-II (PHASE-III) (COAL MINING)	125.9
1448	Telangana	8-69/1990-FC	MINING LEASE TO M/S SCCL	49.75
1449	Telangana	F(C)A/16.1/11/RO	RAVINDRA KHANI NO. 8 INCLINE PROJECT	6.2
1450	Telangana	8-72/1993-FC	MINING LEASE TO M/S SINGARENI COALIERIES COMPANY LIMITED (COAL MINING)	4.85

1451	Telangana	FCA/11.2/4/RO	OPENING OF NEW MINE IN RAVINDRA KHANI NO. 58 ADDITIONAL INCLINE (CASE PROCESSED BY MINISTRY)	4.85
1452	Telangana	8-35/1994-FC	MINING LEASE TO M/S NCL INDUSTRIES	46.356
1453	Telangana	8-14/1994-FC	MINING LEASE FOR MANUGURU IN FAVOUR OF M/S SCCL (COAL MINING)	104
1454	Telangana	8-08/1996-FC	MINING LEASE TO M/S SCCL FOR OPENCAST PROJECT II PHASE - III (COAL MINING)	286.25
1455	Telangana	8-11/1996-FC	MINING LEASE FOR OPEN CAST PROJECT-II IN BELLAMPALLY FOREST DIVISION TO M/S SCCL (COAL MINING)	32.7
1456	Telangana	8-44/1996-FC	MINING LEASE NO 27 TO M/S DECCAN CEMENT LIMITED	73.93
1457	Telangana	F(C)A/16.1/6/RO	MINE ENTRY AND OTHER ACTIVITIES FOR RAVINDRA KHANI NEW TECH. IN F/O SCCL (COAL MINING)	8.96
1458	Telangana	8-17/1998-FC	MINING LEASE FOR GOWTHAM KHANI OCP PHASE-II IN FAVOUR OF M/S SCCL (COAL MINING)	124
1459	Telangana	8-277/1985-FC	MINING LEASE FOR KOTHAGUEDEM TO SCCL (COAL MINING)	2338.9
1460	Telangana	8-05/1988-FC	MINING LEASE TO M/S SCCL (COAL MINING)	1790
1461	Telangana	8-113/1999-FC	MINING LEASE TO M/S SCCL (COAL MINING)	236
1462	Telangana	8-40/1999-FC	MINING LEASE TO M/S SCCL (COAL MINING)	235
1463	Telangana	F(C)A/16.1/8/RO	MINING LEASE IN F/O M/SSCCL (COAL MINING)	13.85
1464	Telangana	8-01/2000-FC	MINING LEASE TO M/S SCCL IN INDAVAM (COAL MINING)	1054.84
1465	Telangana	8-26/2000-FC	MINING LEASE TO M/S SCCL IN KAKATIYA (COAL MINING)	144
1466	Telangana	8-43/1999-FC	RENEWAL OF MINING LEASE IN COMPARTMENT NO. 540, 541, 542 & 544 OF SALVAILODDI IN FAVOUR OF M/S A.C.C. LIMITED (TRANSFER TO M/S MANCHERIAL CEMENT COMPANY PRIVATE LIMITED ON 05.12.2007)	80.44
1467	Telangana	F(C)A/16.1/39/RO	ML FOR LIME STONE QUARRY IN SY. NO. 138 COMPARTMENT NO. 502 & 503 IN ASIFABAD	13.75
1468	Telangana	8-102/2000-FC	MINING LEASE FAVORING SCCL (COAL MINING)	140.3
1469	Telangana	F(C)A/11.2/105/AP/MI	DIVERSION OF FL OF TANDUR RF FOR GOLETI - IA INCLINE UNDERGROUND MINES ENTERICS IN REBBENA (A) IN FAVOUR OF SCCL, BELLAMPALLY (COAL MINING)	4.56
1470	Telangana	8-53/2004-FC	MINING LEASE TO M/S SINGARENI COLLIERIES COMPANY LIMITED IN TADICHERLA RESERVE FOREST	250
1471	Telangana	8-129/2003-FC	MINING LEASE TO SCCL FOR SATU PALLY - I OPENCAST PROJECT (COAL MINING)	244.02
1472	Telangana	8-56/1991-FC	MINING LEASE IN FAVOUR OF M/S SINGARENI COLLIERIES COMPANY TO SSCCL	253

1473	Telangana	F(C)A/11.2/86/AP/MIN	DIVERSION OF FL FOR ML IN SY.NO.1265 OF SHAMEERPET OF FOREST BLOCK, HYDERABAD DVN. IN F/O M/S LAXMI NARASIMHA METAL INDUSTRIES.	4
1474	Telangana	8-25/2000-FC	MINING LEASE FOR KAKATIYA KHANI 9 & 9A INCLINE UNDERGROUND MINE TO M/S SCCL (COAL MINING)	431.85
1475	Telangana	FCA/16.1/70/AP/RO	REALIGNMENT OF NALLAER AT VENKATESH KHANI 7 INCLINE IN FAVOUR OF M/S SCCL (COAL MINING)	11.96
1476	Telangana	8-APA061/2005-FCD	USING FOR SURVEY AND INVESTIGATION OF URANIUM AND OTHER RELATED ATOMIC MINERALS BY DIRECTOR, ATOMIC MINERAL DIRECTORATE FOR EXPLORATION & RESEARCH, DEPARTMENT OF ATOMIC ENERGY IN RAYAVARAM AND NIDGUL RESERVE FOREST BLOCK	2000
1477	Telangana	8-87/2001-FC	MINING LEASE TO SCCL FOR SHANTI KHANI EXTENSION BLOCK (COAL MINING)	290.77
1478	Telangana	FCA/11.2/118/AP/RO	PROPOSED STONE QUARRY FOR PEDDAVAGU PROJECT	5
1479	Telangana	F(C)A/11.2/93/AP/MIN	DIVERSION OF FL FOR STONE QUARRY FOR CANAL STRUCTURES AND APPROACH ROAD OF PROPOSED PEDDAVAGU PROJECT NEAR ADA(V) ASIFABAD MANDAL.	5
1480	Telangana	F(C)A/16.1/74/AP/MIN	DIVERSION OF FL IN TANDUR RFN REBBANA RANGE FOR OCP II IN F/O M/S SCCL, BELLAMPALLY.	28.62
1481	Telangana	4-APB100/2005-BAN	DIVERSION OF FL FOR ML FOR EXTRACTION OF BLACK GRANITE IN FAVOUR OF M/S EXOTIC GRANITES & EXPORTS IN WARANGAL DIVISION.	4.916
1482	Telangana	8-APA090/2006-FCD	DIVERSION OF FOREST LAND IN KOTHAGUDEM FOREST DIVISION FOR OPEN CAST COAL MINING (OCP-II KOYAGUDEM) IN FAVOUR OF SINGARENI COLLIERIES COMPANY (COAL MINING)	231.94
1483	Telangana	8-APA109/2005-FCD	UNDERGROUND MINING OF WHICH 247 HA OF FOR SURFACE USE FOR GDK-9, VAKILPALLY BLOCK-A, 10 & 10A INCLINES IN RAMAGUNDAM - II AND OC PROJECT -I EXPANSION IN FAVOUR OF M/S SCCL (COAL MINING)	412.4
1484	Telangana	4-APB391/2007-BAN	DIVERSION OF 2.00 HA. OF FOREST LAND IN SY.NO.617 OF COMPT.NO.452 OF KAMMAMPALLY RF, ADAVISRI RAMPUR BEAT, KARIMNAGAR (EAST) DIVISION IN FAVOUR OF M/S KOLETI MINES & MINERALS INDUSTRIES.	2
1485	Telangana	4-APB388/2007-BAN	DIVERSION OF 2.00 HA. OF FOREST LAND IN SY.NO.617 OF COMPT.NO.452 OF KAMMAMPALLY RF, ADAVISRI RAMPUR BEAT, KARIMNAGAR (EAST) DIVISION FOR MINING LEASE OF IRON ORE IN FAVOUR OF M/S HARI HARA MINES & MINERALS INDUSTRIES.	2

1486	Telangana	8-APA073/2005-FCD	RENEWAL OF MANUGURU MINING LEASE OVER AN EXTENT ON 2186 INVOLVING 1312 HA OF FOREST LAND REQUEST FOR GRANT OF TWP IN FAVOUR OF SCCL	33.58
1487	Telangana	8-56/2004-FC	RENEWAL OF MINING LEASE IN F/O SCCL FOR OCP II PH III MANUGURU IN KONDAPUR/ EXT. 1 OF ASWAPURA RANGE (COAL MINING)	125.9
1488	Telangana	8-APA062/2005-FCD	MINING IN COMPARTMENT NO. 11, 12, AND 13 OF RAMAVARAM RESERVE FOREST IN KOTHAGUDEM DIVISION FOR PHASE III OF GOUTHAMI KHANI OPEN CAST PROJECT IN FAVOUR OF M/S SCCL (COAL MINING)	154.96
1489	Telangana	8-54/1991-FC	MINING LEASE IN FAVOUR OF M/S SCCL LIMITED FOR YELLANDU OCP-II (COAL MINING)	42.5
1490	Telangana	F(C)A/11.2/54/RO	CENETARY INCLINE AT YELLANDU IN F/O SCCL (COAL MINING)	4.77
1491	Telangana	8-APA007/2008-FCD	DIVERSION OF FOREST LAND FOR OPEN CAST COAL MINING (OCP-II MANAUGURU) IN PALONCHA FOREST DIVISION IN FAVOUR OF SINGARENI COLLIERIES COMPANY LIMITED (COAL MINING)	175.69
1492	Telangana	8-APA010/2005-FCD	DIVERSION OF FOREST LAND FOR GOLETI-I INCLINE UNDERGROUND MINING BLOCK IN FAVOUR OF M/S SINGARENI COLLIERIES COMPANY LIMITED (SCCL) (COAL MINING)	83.77
1493	Telangana	8-28/1994-FC (PT)	DIVERSION OF FOREST LAND FOR KHAIRAGUDA OCP IN CHOPRA RF OF BELLAMPALLI DIVISION IN FAVOUR OF SCCL (COAL MINING)	126.71
1494	Telangana	8-APA108/2005-FCD	UNDERGROUND COAL MINING FOR INDARAM EXTENSION MINING IN FAVOUR M/S SCCL (COAL MINING)	180.88
1495	Telangana	8-APA027/2007-FCD	DIVERSION OF FOREST LAND FOR OPENING OF SRIRAMPUR OPENCAST PROJECT-II AT SRIRAMPUR, INDARAM R.F. IN MANCHERIAL DIVISION IN FAVOUR OF SINGARENI COLLIERIES COMPANY LIMITED	100.82
1496	Telangana	8-APA039/2009-FCD	PROPOSAL SEEKING PERMISSION FOR SURVEY AND INVESTIGATION / DRILLING OF BORES IN CHITIAL OF WL NAGARJUN SAGAR IN FAVOUR OF AMD-DAE	5000
1497	Telangana	8-117/2002-FC	GOUTHAMI KHANI OCP MINING LEASE (PHASE-I) IN FAVOUR OF M/S SINGARENI COLLIERIES COMPANY LIMITED (COAL MINING)	161.31

1498	Telangana	8-24/1997-FC (PT)	RENEWAL OF MINING LEASE OVER AN EXTENT OF 110.00 HA OF FOREST LAND IN COMPARTMENT NO. 502, 503, 504 & 540 RALLY R. F., DEVAPUR BEAT AND SECTION, LUXETTIPET RANGE, MANCHERIAL DIVISION FOR LIME STONE MINING IN FAVOUR OF M/S A.P.M.D.C. LIMITED.	110
1499	Telangana	8-05/1988-FC (PT)	DIVERSION OF 1105 HA FOREST LAND IN FAVOUR OF M/S SINGARENI COLLIERIES COMPANY LIMITED FOR UNDERGROUND COAL MINING IN INDARAM RESERVED FOREST OF MANCHERAIL DIVERSION IN ABDHRA PRADESH, IN THIRD RENEWAL OF MINING LEASE (SCCL) (COAL MINING).	1105
1500	Telangana	8-28/1994-FC	MINING LEASE TO M/S SCCL IN KHAIRAGUDA (COAL MINING)	29.85
1501	Telangana	8-43/1999-FC (PT)	RENEWAL OF MINING LEASE TO THE EXTENT OF 80.44 HA AREA IN THE TOTAL LEASE HOLD AREA OF 80.44 HA IN FAVOUR OF M/S M.C.C. PVT. LTD.	80.44
1502	Telangana	8-APA056/2008-FCD	DIVERSION OF FOREST LAND FOR EXPANSION OF EXISTING JVR OC-I MINE (FORMERLY SATTUPALLI OCP-I) IN FAVOUR OF SINGARENI COLLIERIES COMPANY LIMITED (SCCL) (COAL MINING)	136.5
1503	Telangana	8-26/2010-FC	DIVERSION OF 202.50 HA OF RF LAND IN INDARAM RF OF MACHERIAL DIVISION FOR RAVINDRA KHANI OPEN CAST PROJECT (RK-OCP) PHASE-I IN FAVOUR OF SCCL (COAL MINING).	202.5
1504	Telangana	8-85/2010-FC	DIVERSION OF 183.11 HA OF FOREST LAND IN COMPT. NO. 26 & 27 OF SAIDULNAMA RESERVE FOREST JANAPAHAD SECTION, MIRYALAGUDA RANGE, NALGONDA DIVISION IN FAVOUR OF M/S DECCAN CEMENT LTD.	183.11
1505	Telangana	8-109/2005-FC (PT.)	PROPOSAL FOR CHANGE LAND USE FOR 186.06 HA OUT OF 412.40 HA OF FOREST LAND OF KARIMNAGAR-EAST DIVISION, DIVERTED FOR UNDER GROUND MINING, OF WHICH 247 HA SURFACE USE FOR GDK, 9, 10 & 10A INCLINES FOR MAMAGUNDAM OCP-II IN RG-III AREA, IN FAVOUR OF SCCL.(COAL MINING)	186.06
1506	Telangana	8-APA021/2009-FCD	BELLAMPALLI OC-II EXTENSION PROJECT 'B' & 'D' BLOCKS IN REBBANA AND TANDUR RFS IN FAVOUR OF SCCL (COAL MINING).	108.78
1507	Telangana	8-71/2009-FC	DIVERSION OF 477.03 HA OF FOREST LAND IN KONDAPURAM RF OF PALONCHA DIVERSION FOR KONDAPURAM UNDER GROUND MINE PROJECT MANUGURU OF COLLIERIES COMPANY LTD (SCCL).(COAL MINING)	477.03

1508	Telangana	8-71/2009-FC(VOL.)	DIVERSION OF 10.05 HA. OF FOREST LAND IN KONDAPURAM & KONDAIGUDEM RESERVED FORESTS OF PALONCHA DIVISION IN FAVOUR OF M/S. SINGARENI COLLIERY COMPANY LIMITED (SCCL) FOR DEVELOPMENT OF INFRASTRUCTURE FOR THEIR KONDAMPURAM UNDERGROUND COAL MINE PROJECT LOCATED IN KHAMMAM DISTRICT OF ANDHRA PRADESH.(COAL MINING)	10.05
1509	Tripura	8-77/1981-FC	OIL EXPLORATION BY ONGC	2.21
1510	Tripura	8-125/25-FC	OIL EXPLORATION BY ONGC	0.825
1511	Tripura	8-243/1986-FC/TRIPUR	OIL EXPLORATION BY ONGC AT TICHNA-_B	1.486
1512	Tripura	3-TR B 105/2007-SHI	DIVERSION OF FOREST LAND FOR EXPLORATORY DRILLING AT RGO#8 IN SOUTHERN FOREST DIVISION	1.33
1513	Tripura	3-TR B 076/2008-SHI	EXPLORATORY DRILLING. DSA & WASTE PIT AT LOCATION ROAT AT MOUJA RANGAPANIA IN SADAR FOREST DIVISION	4.43
1514	Tripura	3-TR B 073/2008-SHI	EXPLORATORY DRILLING, DSA AND WASTE PIT AT LOCATION ROAU (FRO#41) AT MOUJA GHILATANI IN SADAR FOREST DIVISION	1.38
1515	Tripura	3-TR B 072/2008-SHI	EXPLORATORY DRILLING, DSA & WASTE PIT AT LOCATION ROAV (FRO# 44) AT MOUJA VELUARCHAR IN SADAR FOREST DIVISION	0.91
1516	Tripura	3-TR B 095/2008-SHI	EXPLORATORY DRILLING, DSA, WASTE PIT & APPROACH ROAD AT LOCATION IAD # 11 IN SADAR FOREST DIVISION	2.5
1517	Tripura	3-TR B 112/2007-SHI	DIVERSION OF FOREST LAND FOR COMMERCIAL EXPLOITATION/EXTRACTION OF NATURAL GAS.HYDROCARBON AT BRM # 21 (BMSS) & TRANSPORTATION OF GAS THROUGH PIPELINE IN TELIAMURA FOREST DIVISION	0.809
1518	Tripura	3-TR B 063/2007-SHI	PROPOSAL FOR DIVERSION OF FOREST LAND FOR EXPLORATION OF NATURAL GAS/HYDROCARBONS AT BRM-16 (BMSC) IN TELIAMURA FOREST DIVISION	0.809
1519	Tripura	3-TR B 064/2007-SHI	PROPOSAL FOR DIVERSION OF FOREST LAND FOR EXPLORATION OF NATURAL GAS/HYDROCARBON AT BRM-12 (BMSM) IN TELIAMURA FOREST DIVISION	0.809
1520	Tripura	3-TR B 028/2009-SHI	EXPLORATORY DRILLING OF WELL, EXTRACTION & TRANSPORTATION OF HYDROCARBON AT LOCATION BMDC AT MOUJA JAMIRLONG UNDER TELIAMURA FOREST DIVISION	1.52

1521	Tripura	3-TR B 088/2009-SHI	EXPLORATION OF HYDROCARBON THROUGH DRILLING AT LOCATION BRSA AND APPROACH ROAD FOR DRILL SITE, DSA, WASTE PIT AT MOUJA BARAMURA DEBTAMURA UNDER GUMTI FOREST DIVISION	4.572
1522	Tripura	3-TR B 050/2007-SHI	PROPOSAL FOR DIVERSION OF 0.809 HA (2.00 Acres) OF LAND AND 3.181 HA OF EXCESS LAND SURRENDERED BY THE USER AGENCY FOR COMMERCIAL EXPLOITATION/EXTRACTION OF NATURAL GAS/HYDROCARBON AT BRM#1 (BRM-A) UNDER TELIAMURA FOREST DIVISION IN FAVOUR OF ONGC TRIPURA ASSET, BADHARGHAT, AGARTALA, TRIPURA.	0.809
1523	Uttar Pradesh	8-350/1987-FC	KAKRI COAL PROJECT OF M/S NORTHERN COAL FIELDS LIMITED (COAL MINING)	185.84
1524	Uttar Pradesh	8-298/1987-FC	MINING LEASE TO M/S NCL FOR DUDICHUHA & KHARIA COAL PROJECT (COAL MINING)	1305
1525	Uttar Pradesh	8-05/1994-FC	MINING LEASE TO M/S NCL FOR BINA COAL MINE (COAL MINING)	258
1526	Uttar Pradesh	7-UPC011/2004-LUC	BINA OPENCAST COALFIELD EXTENSION	21.61
1527	Uttar Pradesh	8-64/2004-FC	KRISHNASHILA OPENCAST PROJECT IN FAVOUR OF NORTHERN COALFIELDS LIMITED (COAL MINING).	235.99
1528	Uttarakhand	8-162/1983-FC	QUARRYING OF QUARTZITE STONE	2.2
1529	Uttarakhand	8-198/1982-FC	STONE QUARRYING FOR MANERIBALI PROJECT - II	2
1530	Uttarakhand	8-427/1989-FC.	MINING LEASE TO M/S PYRITES PHOSPHATE & CHEMICALS LIMITED	48.739
1531	Uttarakhand	8-36/1996-FC	MINING LEASE TO PYRITES PHOSPHATE & CHEMICALS LTD	44.34
1532	Uttarakhand	7-UTC059/1998-LUC	MINING LEASE OF BAUXITE IN ASENSA PATTI -KOTI-PAIGUL IN FAVOUR OF THDC	9.45
1533	Uttarakhand	7-UTB050/2000-LUC	DIVERSION OF F/L FOR MINING AT GRAM SAINJI	0.496
1534	Uttarakhand	7-UTC083/1998-LUC	MINING LEASE OF SOAP STONE IN FAVOUR OF N S CORPORATION JHARKOT	7.529
1535	Uttarakhand	7-UTC269/2000-LUC	RENEWAL OF MINING LEASE IN FAVOUR OF MS HIMALAYAN STONES & LIME CO. RISHIKESH	6.47
1536	Uttarakhand	8-283/1983-FC	MINING LEASE TO ALMORA MAGNESITE LTD	111.8793
1537	Uttarakhand	7-UTB155/1999-LUC	MINING OF STONE IN KOTESHWAR PATTI JALANSYU SRIKOT GANGNALI BY GMVN	1.42
1538	Uttarakhand	7-UTB156/1999-LUC	MINING OF STONE SAND IN KATANSYU DEVAD AT SRIKOT GANGNALI	1.61

1539	Uttarakhand	7-UTB244/2000-LUC	RENEWAL OF MAGNESITE / SOAP STONE MINING LEASE IN FAVOUR OF N B MINERALS CORP. AT VILLAGE DUND	2.291
1540	Uttarakhand	7-UTB151/2004-LUC	MINING OF BOULDER-BAJRI FROM ALAKNANDA RIVER BEDS	0.4
1541	Uttarakhand	7-UTC293/2000-LUC	RENEWAL OF MINING LEASE IN FAVOUR OF MS. HALDWANI STONE CO. LALKUAN.	8.9
1542	Uttarakhand	7-UTB182/2008-LUC	LEASE FOR 10 YEARS FOR COLLECTION OF BOULDERS BAJRI & SAND IN RARI KUNTI	1.54
1543	Uttarakhand	7-UTB318/2008-LUC	LIFTING OF BOULDER BAJRI AND SAND IN DIDIHAT MUWANI VILLAGE BHANDARI GAON	0.39
1544	West Bengal	8-185/1991-FC.	JAYA CLAY MINES	8.44
1545	West Bengal	8-185/1991-FC	MINING LEASE TO ARUN KUMAR BANERJEE PROP OF JAYA CLAY MINES	8.44
1546	West Bengal	8-68/1992-FC	MINING TO M/S ECL (COAL MINING).	90.3
1547	West Bengal	9-88/FCE	PARASEA OPEN CAST PROJECT OF ECL	15.5
1548	West Bengal	8-73/1996-FC	MINING LEASE TO INTEGRATED COAL MIINING (P) LTD OF CESCL (COAL MINING)	154.23
1549	West Bengal	5-WBB028/2009-BHU	DIVERSION OF 4.89 HA OF FOREST LAND FOR OPEN CAST MINES OF BENGAL EMTA COAL MINES LTD (COAL MINING)	4.89
1550	West Bengal	5-WBB066/2014-BHU	D2iversion of 4.75 ha (2.224 ha. under Durgapur FD and 2.526 ha. under Burdwan FD) of forest land in favour of ESSAR Oil Ltd. for extraction of CDM Gas through Directional as well as Horizontal drilling of wells.	4.75
1551	West Bengal	8-101/2014-FC	Proposal for diversion of 78.00 hec. of forest land in favour of Eastern Coalfields Ltd. for Jhanjra Coal-Mining Project under Durgapur Forest Division.	78
1552	ANDHRA PRADESH	F(C)A/11.2/75/AP/MIN	M&M- DIVERSION OF FL IN TADEPALLI RF, GUNTUR DISTT. FOR QUARRYING LEASE IN F/O SRI CH. TIEUPALU RENEWAL OF ML	4
1553	ANDHRA PRADESH		DIVERSION OF 3.0 HA. OF FOREST LAND IN COMPT.NO.127, KONDAVEEDU EXT. RF, GUNTUR DIVISION /DISTRICT FOR RENEWAL OF MINING LEASE FOR QUARRYING OF BUILDING STONE & ROAD METAL IN FAVOUR OF SRI K. SURESH KUMAR.	3
1554	ANDHRA PRADESH	4-APB261/2006-BAN	DIVERSION OF 2.00 HA. OF FL FOR RENEWAL OF QUARRY LEASE OF BLACK GRANITE IN COMPT.NO.222 OF CHITTAPARA RF IN FAVOUR OF SHRI V. RAMESH KUMAR, CHITTOOR (W) DVN.	2

1555	ANDHRA PRADESH	4-APB005/2014-CHN	RENEWAL OF MINING LEASE OVER AN EXTENT OF 4.05 HA., FOR STEATITE AND DOLOMITE IN COMPARTMENT NO. 593/P & 594/P OF MUTCHUKOTA RF, GOOTY RANGE, ANANTHAPUR DIVISION, IN FAVOUR OF M/S SREENIVASA MINERAL COMPANY, ANANTHAPUR.	4.05
1556	ANDHRA PRADESH	4-APC469/2008-BAN	RENEWAL OF ML FOR EXTRACTION OF IRON ORE AND RED OXIDE IN FAVOUR OF SMT. T. SUBBAMMA, VOLDURTHY IN COMPT.NO.77 OF EMBOY RF. - 9.308 HA.	9.308
1557	ANDHRA PRADESH	F(C)A/11.2/66/AP/MIN	RENEWAL OF ML IN FAVOUR OF SRI. I.P. RAMAIAH OF DHONE(V) & (M) KURNOOL DISTT. OVER AN EXTENT OF 0.99 HA. IN MADHAVARAM RF OF DHONE RANGE.	0.99
1558	ANDHRA PRADESH	4-APB899/2012-BAN	RENEWAL OF MINING LEASE FOR MICA, FELDSPHAR AND QUARTZ OVER AN EXTENT OF 4.96 HA. IN SY.NO.357 OF UTUKUR AND SY.NO.553 OF CHAGANAM VILLAGES, SYDAPURAM MANDAL, SPSR NELLORE DISTRICT IN FAVOUR OF M/S.TELLABODU COMPANY PVT.LTD.-REG.	4.96
1559	ANDHRA PRADESH		PROPOSAL FOR RENEWAL OF MINING LEASE OVER AN EXTENT OF 2.20 HA. FOR EXTRACTION OF ROAD METAL & BUILDING STONE IN SY.NO.135, PALICHERLAPADU (V), VENKATACHALAM (M), FALLS IN VADLAPUDI RF OF NELLORE RANGE & DIVISION IN FAVOUR OF SRI D.SIVAKUMAR REDDY.	2.2
1560	ANDHRA PRADESH	F(C)A/11.2/66/RO	RENEWAL OF ML IN F/O SRI I.P. RAMAIAH	0.99
1561	ANDHRA PRADESH	F(C)A/11.1/66/RO	RENEWAL OF ML IN F/O I.P. RAMAIAH FOR EXTRACTING DOLAMITE, STEATITE AND WHILE SHALE	0.99
1562	ANDHRA PRADESH	F(C)A/16.1/45/RO	RENEWAL OF ML IN SY. NO. 553 & 537 OF CHAGANAM - UTUKU RESPECTIVELY IN SYDAPURAM IN F/O AMRUTESH MINING CO.	16.19
1563	ANDHRA PRADESH	F(C)A/11.2/6/RO	RENEWAL OF QL IN SY NO.100 OF VELLIMARKA IN F/O V. RAMESH BABU	1
1564	ARUNACHAL PRADESH	8-ANA118/2006-FCD	PROPOSAL FOR RENEWAL OF MINING LEASE OF FOREST LAND AT NINGRU AREA FOR OIL EXPLORATION / EXTRACTION	54066.8
1565	BIHAR	10-252/FCE-I	1ST RENEWAL OF 4.98 HA OF FOREST LAND IN RATANPUR PF FOR STONE MINING IN FAVOUR OF SRI AJAYA JHANJHRI	4.98
1566	BIHAR	10-251/FCE-I	1ST RENEWAL OF 2.31 HA OF FOREST LAND FOR PANDANA STONE QUARRY IN FAVOUR OF SRI VIVEK JHANJHRI	2.31
1567	BIHAR	10-220/FCE	RENEWAL OF ML OF MD. ISMAIL ANSARI	1.618

1568	CHHATTISGARH	8-41/1997-FC (PT)	RENEWAL OF MINING LEASE OVER 322.368 HA OF FOREST LAND FOR BAILADILA IRON ORE PROJECT IN FAVOUR OF M/S NDMC LIMITED IN BASTAR DISTRICT OF CHHATTISGARH.	322.368
1569	CHHATTISGARH	8-CHA120/2005-FCD	RENEWAL OF MINING LEASE FOR UNDERGROUND MINING IN COMPARTMENT NO. 517-P, 522-P, 523-P AND 530-P OF DOMANHILL COLLIERY UNDER CHIRIMIRI AREA IN FAVOUR OF SECL (COAL MINING)	205.888
1570	CHHATTISGARH	8-CHA119/2005-FCD	RENEWAL OF MINING LEASE FOR UNDERGROUND MINING IN COMPARTMENT NO. 493-P TO 499-P OF KOREA COLLIERY UNDER CHIRIMIRI AREA IN FAVOUR OF SECL (COAL MINING)	370.142
1571	CHHATTISGARH	8-CHA118/2005-FCD	RENEWAL OF MINING LEASE FOR UNDERGROUND MINING IN COMPARTMENT NO. 469, 517, 518, 519, 497, 501 OF NORTH CHIRIMIRI COLLIERY UNDER CHIRIMIRI AREA IN FAVOUR OF SECL (COAL MINING)	550
1572	CHHATTISGARH	8-CHA117/2005-FCD	RENEWAL OF MINING LEASE FOR UNDERGROUND MINING IN COMPARTMENT NO. 500-P TO 502-P OF WEST CHIRIMIRI COLLIERY UNDER CHIRIMIRI AREA IN FAVOUR OF SECL (COAL MINING)	170.352
1573	CHHATTISGARH	8-CHA116/2005-FCD	RENEWAL OF MINING LEASE FOR UNDERGROUND MINING IN KOREA FOREST DIVISION IN COMPARTMENT NO. 501-P TO 503-P, 513-P TO 516-P FAVORING SECL (CHIRIMIRI AREA, BAIKANTH PUR) (COAL MINING)	1253.905
1574	CHHATTISGARH		FOREST CLEARANCE FOR RENEWAL OF MINING LEASE OVER 322.368 HA OF FOREST LAND FOR BAILADILA IRON ORE MINE, DEPOSIT-14 MINING LEASE, KIRANDUL DANTEWADA FOREST DIVISION, SOUTH BASTAR DANTEWADA DISTRICT, CHHATTISGARH IN FAVOUR OF M/S. NMDC LIMITED	322.368
1575	CHHATTISGARH		FOREST CLEARANCE FOR RENEWAL OF MINING LEASE OVER 506.742 HA OF FOREST LAND FOR BAILADILA IRON ORE MINE, DEPOSIT-14 NMZ, KIRANDUL DANTEWADA FOREST DIVISION, SOUTH BASTAR DANTEWADA DISTRICT, CHHATTISGARH IN FAVOUR OF M/S. NMDC LIMITED	506.742
1576	CHHATTISGARH	6-CHC069/2006-BHO	RENEWAL OF OPEN CAST MINING LEASE IN F/O SECL (COAL MINING)	33.84
1577	CHHATTISGARH	8-CHA008/2006-FCD	RENEWAL OF DIVESION OF 33.84 HA OF BROKEN UP FORET LAND (OUT OF TOTAL 424.429) HA OF FOREST LAND IN LEASE AREA) IN RESPECT OF DEEPIKA EXPANSION OPEN CAST MINING PROJECT IN FAVOUR OF M/S. SECL. (COAL MINING)	424.429

1578	CHHATTISGARH	8-CHA001/2006-FCD	RENEWAL OF MINING LEASE OF KATKONA COLLIERY IN FAVOUR OF M/S SECL (COAL MINING)	549.94
1579	CHHATTISGARH	422/1997-ROBHO	RENEWAL OF MINING LEASE BY SECL (COAL MINING).	14
1580	CHHATTISGARH	409/1997-ROBHO	RENEWAL OF MINING LEASE BY BHILAI STEEL PLANT	20
1581	GOA	4-GOC531/2008-BAN	RENEWAL OF ML UNDER TC NO.29/51 IN SULCORNA(V) OF QUEPEM(T) IN FAVOUR OF SHRI PRASHANT N. NAIQUE, LEGAL HEIR OF SHRI DAMU S.NAIQUE æ 12.48 HA.	12.48
1582	GOA	8-19/1995-FC (PT)	RENEWAL OF MINING LEASE COVERING 34.170 HA OF FOREST AREA (TOTAL AREA 53.89 HA) UNDER TC NO. 39/56 IN VILLAGE MALPONA OF SATTARI TALUKA FOR MINING OF IRON ORE OVER ALREADY BROKEN UP AREA OF 13.565 HA IN FAVOUR OF M/S V. M. SALGAOCAR BROTHERS PRIVATE LIMITED.	34.171
1583	GOA	4-GOC826/2011-BAN	RENEWAL OF DEEMED MINING LEASE UNDER T.C.NO.28/52 IN FAVOUR OF M/S SHANTILAL KHUSHALDAS & BROS. PVT. LTD., MARGAO, GOA.- SOUTH GOA FOREST DIVISION/DISTRICT- 13.154 HA.	13.154
1584	GOA	F(C)A/11.1/13/GOA	RENEWAL OF MINING LEASE UNDER T.C.NO.7/50 IN VILLAGE DUDAL OF SANGUEM TALUKA IN FAVOUR OF M/S V.S. DEMPO & CO. PVT. LTD.	32.727
1585	GOA	F(C)A/11.2/32/GOA/MIN	RENEWAL OF LEASE FOR THE EXTRACTION OF LATERITE STONES ON GOVT. FOREST LAND SITUATED AT ANTORIEN OF SANGUEM (T) OF SHRI GAJANAND TILU NAIK.	1.58
1586	GOA	8-42/1996-FC (PT..)	DIVERSION OF 81.40 HA OF FOREST LAND (ALREADY BROKEN UP AREA 15.4175 HA AND AREA TO BE BROKEN UP 21.7250 HA) FOR RENEWAL OF MINING LEASE UNDER T. C. NO. 38/52 IN FAVOUR OF M/S HIRU BOMBO GAUNS IN SOUTH GOA DISTRICT OF GOA	81.4
1587	GOA	F(C)A/16.1/30/RO/GOA	RENEWAL OF DEEMED ML NO 18/1955 OF V.M. SALGOAKAR & BROS LTD.	4.4
1588	GOA	F(C)A/16.1/10/RO/GOA	RENEWAL OF ML CAJUMOL TC NO. 26/1995 OF M/S SESA GOA LIMITED	3.5
1589	GOA	F(C)A/16.1/8/RO/GOA	RENEWAL OF ML NO. 6/57 OF SRI ATCHUTA V.S. VELINGARKAR	16.56
1590	GOA	F(C)A/16.1/5/RO/GOA	RENEWAL OF QUARRY LEASE OF GAJANANA INDSUTRIES	5.363
1591	GOA	F(C)A/16.1/3/RO/GOA	RENEWAL OF ML NO. 10 OF 1951 IN F/O HYDER KHAN	71.89
1592	GOA	F(C)A/11.2/1/RO-GOA	RENEWAL OF DEEMED ML NO 141/1953 OF ORIENT GOA P. LTD.	2.765
1593	GOA	8-547/1989-FC	RENEWAL OF DEEMED ML NO 53.52&100/53	53.57

1594	GUJARAT	8-65/1992-FC	RENEWAL OF MINING LEASE OF FOREST LAND FOR MANUFACTURE OF SALT IN FAVOUR OF M/S KAMDAR SALT AND CHEMICAL INDUSTRIES	60.7
1595	GUJARAT	6-GJC056/2014-BHO	DIVERSION OF 19.30 HA OF RESERVED FOREST LAND FOR RENEWAL OF MINING LEASE AT MAHELAN, SAJIVAV AND KADVAL, TA.SHAHERA, DIST. PANCHMAHAL IN FAVOUR OF MANAGER, ALEMBIC GLASS INDUSTRY LTD., VADODARA DISTRICT OF GUJARAT	19.3
1596	HIMACHAL PRADESH		DIVERSION OF 172.30 HA OF FOREST LAND IN FAVOUR OF CCI LTD. FOR THE RENEWAL OF MINING LEASE OF MANAL LIMESTONE MINE WITHIN THE JURISDICTION OF POANTA FOREST DIVISION DISTT. SIRMOUR HP	172.3
1597	HIMACHAL PRADESH		DIVERSION OF 4.0350 HA OF FOREST LAND IE CLUBBING THE 2.00 OF FOREST LAND (FOR WHICH A RENEWAL CASE WAS SUBMITTED), APPROVED BY GOI VIDE LETTER NO. HPB 791/2005-CHA/9429 DATED 24-10-2008, AND CURRENT PROPOSAL FOR THE DIVERSION OF 2.0350 HA. FOR MINING LEASE IN FAVOUR OF SMT. RUMA DEVI PROP: M/S RUMA STONE CRUSHER VILLAGE PARCHHU PO SAJAOPIPLU, TEHSIL SARKAGHAT, WITHIN JURISDICTION OF JOGINDER NAGAR DIVISION DISTT. MANDI	4.035
1598	HIMACHAL PRADESH	9-HPB199/2011-CHA	PERMISSION FOR RENEWAL OF EXISTING MINING LEASE & STONE CRUSHER OVER AN AREA OF FORST LAND IN FAVOUR OF SHRI SACHIN SOOD S/O LATE SHRI ASHOK KUMAR SOOD M/S HIMALAYAN STONE CRUSHER FOR STONE CRUSHER AND QUARRY R/S VILLAGE CHUHABAG PO KHANERI	0.93
1599	HIMACHAL PRADESH		RENEWAL CASE OF MINING LEASE OVER AN AREA OF MEASURING 0.16 HA OF FOREST LAND IN FAVOUR OF M/S GIAN CHAND & COMPANY VILLAGE LECH, PO GRHRA TEHSIL & DISTT. CHAMBA FOR FURTHER FIVE YEARS TIME PERIOD WITHIN JURISDICTION OF CHAMBA DIVISION	0.16
1600	HIMACHAL PRADESH	9-1390/02-RO	RENEWAL OF LEASE OF STONE CRUSHER ATMOHAL SURAIN VILL. TAROLI.	0.8
1601	HIMACHAL PRADESH	9-369/97-RO	RENEWAL OF MINING LEASE IN F/O JALAMSINGH FAUZI R/O VILL.& P.O.SATAUNPAONTA.	4.3
1602	JHARKHAND	5-JHC173/2010-BHU	DIVERSIN OF 9.915 HA OF FOREST LAND FOR RENEWAL OF LIME STONE MINE BY M/S LEMOS CEMENT LTD.	9.915

1603	JHARKHAND	8-113/1990-FC (PT)	RENEWAL OF DIVERSION OF 49.97 HA OF FOREST LAND FOR URIMARI OPEN CAST MINING PROJECT IN FAVOUR OF M/S CENTRAL COALFIELDS LIMITED (CCL) (COAL MINING).	49.97
1604	JHARKHAND	5-JHC183/2010-BHU	DIVERSION OF 19.56 HA OF FOREST LAND FOR RENEWAL OF BAUXITE MINE OF M/S HINDALCO	19.56
1605	JHARKHAND	8-70/2009-FC	DIVERSION & RENEWAL OF 153.036 HA OF FOREST LAND OF AJITABURU MINIG LEASE (TOTAL AREA 323.749 HA) FOR IRON ORE MINING LEASE OF M/S SAIL MANOHARPUR GROUP OF CHIRIA MINE	323.749
1606	JHARKHAND	5-JHC122/2009-BHU	DIVERSION OF 38.537 HA OF FOREST LAND FOR RENEWAL OF KARAMPADA IRON MINES OF M/S SINGHBHUM MINERALS COMPANY.	38.537
1607	JHARKHAND	8-171/1997-FC (PT)	RENEWAL OF DIVERSION OF 33.40 HA (TOTAL LEASE AREA 609.554) OF FOREST LAND FOR SUKRILUTUBURU IRON ORE LEASE IN FAVOUR OF M/S SAIL.	33.4
1608	JHARKHAND	8-65/1993-FC (PT)	DIVERSION OF 184.80 (INCLUDING 36.90 HA OF FOREST LAND FOR SURFACE RIGHT) HA OF FOREST LAND FOR RENEWAL OF MINING LEASE OF RAKHA CHAPRI PROJECT IN FAVOUR OF M/S HINDUSTAN COPPER LIMITED (HCL).	184.8
1609	JHARKHAND	5-JHC172/2010-BHU	DIVERSION OF 30.43 HA OF FOREST LAND FOR RENEWAL OF JHILINGBURU-II GUA IRON ORE MINE OF M/S SAIL (IISCO)	30.43
1610	JHARKHAND	8-JHA100/2005-FCD	RENEWAL OF BUDHABURU (MCLELLAN) LEASE OF MANOHARPUR ORE MINES OF M/S IISCO (SAIL) FOR TEMPORARY WORKING PERMISSION	559.81
1611	JHARKHAND	5-JHC185/2010-BHU	DIVERSION OF 9.687 HA OF FOREST LAND FOR RENEWAL OF SOSOPI IRON ORE MINING BY SHRI KHUSHAL ARJUNA RATHORE.	9.687
1612	JHARKHAND	8-38/2000-FC	DIVERSION OF FOREST LAND FOR RENEWAL OF MINING LEASE FOR IRON AND MANGANESE IN FAVOUR OF M/S RAMESWAR JUTE MILLS IN SARANDA FOREST DIVISION	23.233
1613	JHARKHAND	5-JHC258/2014-BHU	DIVERSION OF 13.96 HA OF FOREST LAND FOR RENEWAL OF MINING LEASE OF GHATKURI IRON ORE MINES OVER 149.7343 HA OF FOREST LAND IN FAVOUR OF NIRMAL KUMAR & PRADEEP KUMAR UNDER SARANDA FOREST DIVISION OF WEST SINGHBHUM DISTRICT OF JHARKHAND.	13.96
1614	JHARKHAND	5-JHB055/2008-BHU	DIVERSION OF 3.45 HA OF FOREST LAND FOR RENEWAL OF MINING LEASE AT PAKHAR BY HINDALCO INDUSTRIES LTD.	3.45

1615	JHARKHAND	8-126/1990-FC (PT.)	RENEWAL OF 99.69 HA OF FOREST LAND FOR SAUNDA 'D' OCP/UG IN FAVOUR OF M/S CENTRAL COAL FIELD LIMITED (CCL) IN HAZARUBAGH DISTRICT OF JHARKHAND (COAL MINING).	99.69
1616	JHARKHAND	12(21)3/2001-FCE	RENEWAL OF ML IN FAVOUR OF BHUBANESWARI TIWARI	2.02
1617	JHARKHAND	12(21)2/2001-FCE	RENEWAL OF ML OF M/S BAJRANG STONE WORKS	0.9
1618	JHARKHAND	10-192/FCE	RENEWAL OF KARAMPADA IRON ML OF SINGHBHUM MINERALS	18.975
1619	JHARKHAND	10-189/FCE	RENEWAL OF TALI GRAPHITE PROJECT OF BSMDC	7.85
1620	JHARKHAND	10-154/FCE	RENEWAL OF MINING LEASE OF SAIL	0.66
1621	JHARKHAND	10-144/FCE	RENEWAL OF MINING LEASE OF JHILINGBURU MINING LEASE OF GUA IRON ORE MINES OF IISCO (SAIL)	16
1622	KARNATAKA	4-KRC675/2010-BAN	DIVERSION OF 10.52 HA. OF FOREST LAND FOR RENEWAL OF M.L.NO.1611 FOR MINING OF IRON ORE IN R.M. BLOCK, SANDUR TALUK, BELLARY DISTRICT AND 1.00 HA. OF FOREST LAND FOR APPROACH ROAD (TOTAL- 11.52 HA) IN FAVOUR OF M/S SHREE MARKETING CORPORATION, BELLARY.	11.52
1623	KARNATAKA	4-KRC166/2006-BAN	RENEWAL OF ML IN LAKKIHALLY(V), HOSADURGA TALUK FOR EXTRACTION OF IRON ORE IN F/O M/S BALAJI PRODUCE CO.	10
1624	KARNATAKA	4-KRC258/2006-BAN	DIVERSION OF 12.00 HA. OF FOREST LAND FOR EXTRACTION OF IRON ORE FOR RENEWAL OF M.L NO.670 IN FAVOUR OF N. RATNAIAH IN VITTALAPURA(V).	11.5
1625	KARNATAKA	8-406/1982-FC	RENEWAL OF QUARRY LEASE TO SM NARAYANSWAMY	10
1626	KARNATAKA	8-46/1996-FC (VOL-1)	RENEWAL OF MINING LEASE 2365 - DIVERSION OF 125.58 HA OF FOREST LAND IN TRANAGAR VILLAGE, D.M. BLOCK, SANDUR RANGE, BELLARY FOREST DIVISION IN FAVOUR OF M/S TUNGABHADRA MINERALS PVT. LTD.	125.58
1627	KARNATAKA	4-KRC343/2007-BAN	RENEWAL OF ML NO.1893 OF SRI. ALLUM BASAVARAJ FOR IRON ORE MINE OVER AN AREA OF 21.86 HA. IN JAMBUNATHANAHALLY(V), HOSPET(T)	21.86
1628	KARNATAKA		DIVERSION OF 18.46 HA. OF FOREST LAND FOR RENEWAL OF MINING LEASE NO. 2160 AND 3.33 HA. FOR APPROACH ROAD FOR A TOTAL AREA OF 21.79 HA. IN R. M. BLOCK, SANDUR RANGE, BELLARY DIVISION	21.79
1629	KARNATAKA		DIVERSION OF 49.31 HA. OF FOREST LAND IN NEB RANGE, NEAR KARIGANUR, SANDUR TALUK, BELLARY DISTRICT FOR RENEWAL OF M. L. NO. 2587 IN FAVOUR OF M/S. P. VENGGANNA SETTY & BROS., HOSPET IN BELLARY DISTRICT.	49.31

1630	KARNATAKA	8-124/1992-FC	RENEWAL OF KUMSI MINING LEASE IN FAVOUR OF MYSORE MINERALS LIMITED	89
1631	KARNATAKA	8-73/2014-FC	DIVERSION OF 115.08 HA. OF FOREST LAND FOR RENEWAL OF MINING LEASE NO.2075/1799 TO AN EXTENT OF 114.84 HA. FOR IRON ORE MINING AND OTHER ALLIED ACTIVITIES AND 0.24 HA. FOR APPROACH ROAD IN SY.NO.192 OF KARIGANUR VILLAGE, HOSPET RESERVE FOREST, HOSPET TALUK, BELLARY DISTRICT	115.08
1632	KARNATAKA	8-286/1988-FC PT	DIVERSION OF FOREST LAND TO AN EXTENT OF 59.36 HA. FOR MINING OF IRON ORE AND OTHER ALLIED ACTIVITIES (FOR RENEWAL OF MINING LEASE NO.2141) AND 1.20 HA. FOR APPROACH ROAD, TOTALING 60.56 HA. OF FOREST LAND IN R. M. BLOCK, SANDUR TALUK, BELLARY DISTRICT	60.56
1633	KARNATAKA	8-77/2013-FC	DIVERSION OF 109.17 HA OF FOREST LAND FOR RENEWAL OF MINING LEASE NO.2346 TO AN EXTENT OF 103.73 HA FOR MINING AND OTHER ALLIED ACTIVITIES AND 5.44 HA FOR APPROACH ROADS OUTSIDE THE MINING LEASE AREA LOCATED AT BEDARA BOMMANAHALLI AND OTHER VILLAGES IN NIRTHADI RESERVE FOREST, HOLAKERE RANGE, CHITRADURGA DIVISION, KARNATAKA IN F/O MINERAL ENTERPRISES LIMITED	109.17
1634	KARNATAKA	FCA/11.2/284/KAR/MIN	RENEWAL OF MINING LEASE NO. 1713 IN SURVEY NO. 68 OF GAVALI VILLAGE IN FAVOUR OF SRI V.P. DESAI	4.74
1635	KARNATAKA	4-KRC241/2006-BAN	DIVERSION OF 20.23 HA. OF FL FOR RENEWAL OF ML NO.988 FOR EXTRACTION OF IRON ORE MINES IN KARADIKOLA(V) IN NE BLOCK, SANDUR(T) IN F/O M/S VEEYAM (P) LTD, BELLARY DT.	20.23
1636	KARNATAKA		DIVERSION OF 18.22 HA. FOREST LAND FOR RENEWAL OF MINING LEASE NO.2514 IN RAJAPURA VILLAGE D.M.BLOCK, SANDUR TALUK, BALLARY DISTRICT IN FAVOUR OF M/S. K.M. PARVATHAMMA MINES, BALLARY.	18.22
1637	KARNATAKA	F(C)A/16.1/77/RO	RENEWAL OF ML (MANGANESE ORE) IN F/O D.N. ENTERPRISES	12
1638	KARNATAKA	F(C)A/16.1/76/RO/KAR	RENEWAL OF ML NO. 1826 (MANGANESE ORE) IN F/O GOEL BROS.	8
1639	KARNATAKA	F(C)A/16.1/65/RO/KAR	RENEWAL OF ML NO. 1496 (IRON ORE) AT NEB RANGE IN F/O M/S LIBBI MINEALS	14.98
1640	KARNATAKA	F(C)A/16.1/63/RO/KAR	RENEWAL OF ML (IRON ORE) IN F/O SRI N. RATNAIAH	12
1641	KARNATAKA	F(C)A/16.1/57/RO/KAR	RENEWAL OF ML (IRON ORE) IN F/O MR. ALLUM KARIBASAPPA	6.02

1642	KARNATAKA	F(C)A/11.2/3/RO	RENEWAL OF ML IN FAVOUR OF SRI V.N.K. MENON FOR REMOVAL OF IRON	1.62
1643	KARNATAKA	F(C)A/11.2/2/RO//KAR	RENEWAL OF ML IN F/O EASTER MINING CO.	0.9
1644	MADHYA PRADESH	8-482/1985-FC	RENEWAL OF FLAG STONE QUARRY	30.1
1645	MADHYA PRADESH	8-398/1985-FC	RENEWAL OS STONE QUARRY	2.628
1646	MADHYA PRADESH	8-397/1985-FC	RENEWAL OS STONE QUARRY	4.047
1647	MADHYA PRADESH	8-396/1985-FC	RENEWAL OF LEASE FOR FLAG STONE QUARRY	180
1648	MADHYA PRADESH	8-395/1985-FC	RENEWAL OF LEASE FOR FLAG STONE QUARRY	43.683
1649	MADHYA PRADESH	8-MPA146/2006-FCD	RENEWAL OF MINING LEASE IN JAMUNA KOTMA IN FAVOUR OF M/S SOUTH EASTERN COALFIELDS LIMITED (SECL) (COAL MINING).	48.3
1650	MADHYA PRADESH	8-MPA145/2006-FCD	RENEWAL OF MINING LEASE FOR RAJNAGAR RO / UNDER GROUND COAL MINING PROJECT IN ANUP NAGAR IN FAVOUR OF CGM HASDEO REGION OF SOUTH EASTERN COALFIELDS LIMITED (SECL) (COAL MINING).	502
1651	MADHYA PRADESH	8-365/1985-FC	RENEWAL OF STONE QUARRY	0.809
1652	MADHYA PRADESH	8-364/1985-FC	RENEWAL OF STONE QUARRY	30
1653	MADHYA PRADESH	8-360/1985-FC	RENEWAL OF QUARRY LEASE	1.699
1654	MADHYA PRADESH	8-359/1985-FC	RENEWAL OF QUARRY LEASE	12.71
1655	MADHYA PRADESH	8-357/1985-FC	RENEWAL OF QUARRY LEASE	60
1656	MADHYA PRADESH	8-356/1985-FC	RENEWAL OF STONE QUARRY	41.957
1657	MADHYA PRADESH	8-389/1985-FC	RENEWAL OF STONE QUARRY	2
1658	MADHYA PRADESH	8-388/1985-FC	RENEWAL OF STONE QUARRY	2.023
1659	MADHYA PRADESH	6-MPC071/2006-BHO	RENEWAL OF OPEN CAST MINING LEASE IN F/O SECL (COAL MINING).	4.181
1660	MADHYA PRADESH	6-MPC070/2006-BHO	RENEWAL OF MINING LEASE IN HASDEO AREA IN F/O SECL	6.375
1661	MADHYA PRADESH	8-353/1985-FC	RENEWAL OF QUARRY LEASE	2
1662	MADHYA PRADESH	8-352/1985-FC	RENEWAL OF QUARRY LEASE	1.214
1663	MADHYA PRADESH	8-351/1985-FC	RENEWAL OF QUARRY LEASE	4
1664	MADHYA PRADESH	8-349/1985-FC	RENEWAL OF QUARRY LEASE	6.01
1665	MADHYA PRADESH	8-347/1985-FC	RENEWAL OF QUARRY LEASE	3.032
1666	MADHYA PRADESH	8-346/1985-FC	RENEWAL OF QUARRY LEASE	7.843
1667	MADHYA PRADESH	8-MPA029/2005-FCD	RENEWAL OF TIRODI MINE OF MANGANESE ORE INDIA LIMITED	115.473
1668	MADHYA PRADESH		DIVERSION OF 4.206 HA FOREST LAND SURFACE LAND(RENEWAL) OF KAPILDHARAU.G. MINE.	4.206

1669	MADHYA PRADESH	6-MPC056/2006-BHO	RENEWAL OF MINING LEASE IN FAVOUR OF WCL (COAL MINING).	10.772
1670	MADHYA PRADESH		PROPOSAL FOR RENEWAL UNDER FC ACT 1980 OF 82.8 HECTARE TOTAL FOREST LAND FOR UNDER GROUND MINING WITHIN THE MINING LEASE (FORMING PART OF PRESENT MINING LEASE 376.641 HECTARE AND 1464.763 HECTARE UNDER MCR 1960) APPLIED FOR RENEWAL IN FORM "J" OF JAMUNA UNDER GROUND MINE, JAMUNA KOTMA AREA, SOUTH EASTERN COAL FIELDS LIMITED IN ANUPPUR DISTT. M.P.	82.8
1671	MADHYA PRADESH	8-MPA114/2006-FCD	RENEWAL OF MINING LEASE IN COMPARTMENT NO. 717 IN FAVOUR OF M/S WESTERN COALFIELDS LIMITED (WCL) (COAL MINING)	657.367
1672	MADHYA PRADESH		PROPOSAL FOR LEASE RENEWAL - DIASPORE AND PYROPHYLLITE.	12
1673	MADHYA PRADESH	8-MPA102/2004-FCD	RENEWAL OF SURFACE RIGHT FOR SHOBHAPUR MINES IN FAVOUR OF WESTERN COALFIELDS LIMITED (COAL MINING).	90
1674	MADHYA PRADESH	6-MPC045/2009-BHO	RENEWAL OF OPEN CAST MINING IN SURVEY NO. 268 (OUT OF 69.17 HA) IN FAVOUR OF CHIEF GENERAL MANAGER S.E.C.L (COAL MINING)	25.262
1675	MADHYA PRADESH	8-430/1985-FC	RENEWAL OF STONE QUARRY	6.337
1676	MADHYA PRADESH	8-429/1985-FC	RENEWAL OF STONE QUARRY	0.405
1677	MADHYA PRADESH	8-427/1985-FC	RENEWAL OF STONE QUARRY	8.655
1678	MADHYA PRADESH	8-426/1985-FC	RENEWAL OF STONE QUARRY	1.215
1679	MADHYA PRADESH	8-425/1985-FC	RENEWAL OF STONE QUARRY	2.025
1680	MADHYA PRADESH	8-424/1985-FC	RENEWAL OF STONE QUARRY	1.418
1681	MADHYA PRADESH	8-370/1985-FC	RENEWAL OF STONE QUARRY	1.111
1682	MADHYA PRADESH	8-423/1985-FC	RENEWAL OF STONE QUARRY	1.215
1683	MADHYA PRADESH		APPLICATION FOR SEEKING DIVERSION OF 3.75 HECT. OF FOREST LAND FOR NON-FOREST USE I.E.OPENCAST MINING OF RED OCHRE AND IRON ORE MINERAL UNDER RENEWAL OF MINING LEASE.	3.75
1684	MADHYA PRADESH	6-MPC011/2005-BHO	RENEWAL OF MANGNESE LEASE IN FAVOUR OF M/S A.P. TRIVEDI	2.452
1685	MADHYA PRADESH	8-470/1985-FC	RENEWAL OF FLAG STONE QUARRY	1.924

1686	MADHYA PRADESH		PROPOSAL FOR RENEWAL OF 255.736 HECTARE FOREST LAND FOR UNDER GROUND MINING AND 68.979 HECTARE FOREST LAND FOR PRE-ESTABLISHED SURFACE INFRACTURE OF JAMUNA UG MINE, JAMUNA 9/10 MINE, BHADRA 7/8 MINE OF JMUNA KOTMA AREA, SOUTH EASTERN COAL FIELDS LIMITED IN ANUPPUR DISTT. M.P.	324.715
1687	MADHYA PRADESH	8-160/1984-FC	RENEWAL OF FLAG STONE QUARRY	6.07
1688	MADHYA PRADESH	8-156/1984-FC	RENEWAL OF FLAG STONE QUARRY	5.878
1689	MADHYA PRADESH	8-152/1984-FC	RENEWAL OF FLAG STONE QUARRY	6.973
1690	MADHYA PRADESH	8-461/1985-FC	RENEWAL OF FLAG STONE QUARRY	2.023
1691	MADHYA PRADESH	8-460/1985-FC	RENEWAL OF FLAG STONE QUARRY	8.55
1692	MADHYA PRADESH	8-459/1985-FC	RENEWAL OF FLAG STONE QUARRY	30
1693	MADHYA PRADESH	8-458/1985-FC	RENEWAL OF FLAG STONE QUARRY	2.816
1694	MADHYA PRADESH	8-455/1985-FC	RENEWAL OF FLAG STONE QUARRY	1.62
1695	MADHYA PRADESH	6-MPC009/2011-BHO	RENEWAL OF MINING LESASE IN FOREST COMPTT. NO. GOVINDGARH, SURVEY NO. 23 IN VILLAGE-TEEKAR IN FAVOUR OF SMT. KIRANDEVI VERMA W/O LATE SHRI RAMDAS VERMA	2
1696	MADHYA PRADESH	6-MPC044/2009-BHO	RENEWAL OF MINING LEASE, CONSTRUCTION HOUSE AND HOSPITAL IN SURVEY NO. 79 SILPARI (OUT OF 121.967 HA RESEVED FOREST LAND) IN FAVOUR OF CHIEF GENERAL MANAGAR SECL(COAL)	32.453
1697	MADHYA PRADESH	8C/2/2003-FCW/BHOPAL	RENEWAL OF DIASPHORE/ PYROPHYLITE MINING LEASE IN F/O EASTERN MINERALS, JHANSI	12
1698	MADHYA PRADESH	8C/1/2003-FCW/BHOPAL	RENEWAL OF CLAY MINING OF M/S TRISHUL TILES, BAGRA	4
1699	MADHYA PRADESH	29/2001	RENEWAL OF MINING LEASE TO M/S. LACHHILAL & SONS	17.88
1700	MADHYA PRADESH	7/2000/M.P	RENEWAL OF PYROPHILITE & DIASPORE MINERALS BY SHRI IMTIYAZ KHAN	0.99
1701	MADHYA PRADESH	577/1998	RENEWAL OF MINING LEASE BY SHRI HIRALAL RAMESHWAR PRASAD	17.73
1702	MADHYA PRADESH	544/1998	RENEWAL OF MINING LEASE BY SHRI RAGHURAJ SINGH	5
1703	MADHYA PRADESH	543/1998	RENEWAL OF MINING LEASE BY SHRI RAGHURAJ SINGH	1
1704	MADHYA PRADESH	542/1998	RENEWAL OF MINING LEASE BY M/S. TAPTI MARBLE AND GRANIDE	0.352
1705	MADHYA PRADESH	523/1997	RENEWAL OF MARBILE TILES MINING LEASE BY SHRI ASHUTOSH TIWARI	1

1706	MADHYA PRADESH	321/1995	RENEWAL OF PHIROPHYLITE AND DAISPORE BY SHRI SHRICHAND PRATAP TIWARI	4
1707	MADHYA PRADESH	309/1995	RENEWAL OF FARSI PATHAR MINING LEASE BY SHRI LALJI PANDEY	0.999
1708	MADHYA PRADESH	300/1995	RENEWAL OF DOLOMITE MINING LEASE BY SHRI SAIYED SAMI RAZA	1.174
1709	MADHYA PRADESH	264/1994	RENEWAL OF MINING LEASE BY SHRI GURUDEEP SINGH BHATIA	0.425
1710	MADHYA PRADESH	257/1994	RENEWAL OF MINING LEASE BY M/S. MAIHAR CEMENT COMPANY	2.374
1711	MADHYA PRADESH	231/1994	RENEWAL OF DOLOMITE SOAP STONE BY M/S. M.P. LIME WORKS	1.33
1712	MADHYA PRADESH	219/1994	RENEWAL OF BAUXITE MINING LEASE BY M/S. BANSAL KHANIJ UDYOG	12
1713	MADHYA PRADESH	214/1994	RENEWAL OF MININ LEASE BY SHRI SHEORATANLAL G.C.AGRAWAL	12.48
1714	MADHYA PRADESH	201/1994	RENEWAL OF SURFACE RIGHT BY SECL JHAGARKHAND	9.158
1715	MADHYA PRADESH	31/1993	RENEWAL OF LIME STONE BY M/S. RACHO CEMENT LTD	8
1716	MADHYA PRADESH	29/1993	RENEWAL OF STONE QUARRY LEASE	6
1717	MADHYA PRADESH	28/1993	RENEWAL OF STONE QUARRY	17.12
1718	MADHYA PRADESH	27/1993	RENEWAL OF STONE QUARRY	12.62
1719	MADHYA PRADESH	26/1993	RENEWAL OF FIRE CLAY IN FAVOUR OF M/S. SHARABHAI	8.094
1720	MADHYA PRADESH	25/1993	RENEWAL OF FARSI PATHAR MINING LEASE	6.07
1721	MADHYA PRADESH	23/1993	RENEWAL OF COMMERCIAL SOFT STONE QUARRY	10
1722	MADHYA PRADESH	22/1993	RENEWAL OF MINING LEASE	7.782
1723	MADHYA PRADESH	21/1993	RENEWAL OF MINING LEASE	7.5
1724	MADHYA PRADESH	20/1993	RENEWAL OF BHILAI COMMERCIAL STONE QUARRY	10
1725	MADHYA PRADESH	19/1993	RENEWAL OF STONE QUARRY	15
1726	MADHYA PRADESH	173/1993	RENEWAL OF STONE QUARRY LEASE AT BURHANPUR	0.9
1727	MADHYA PRADESH	172/1993	RENEWAL OF STONE QUARRYAT BURHANPUR	0.9
1728	MADHYA PRADESH	14/1993	RENEWAL OF MINING LEASE	8.901
1729	MADHYA PRADESH	13/1993	RENEWAL OF MINING LEASE	8.05
1730	MADHYA PRADESH	Dec-93	RENEWAL OF MINING LEASE	10.92
1731	MAHARASHTRA		DIVERSIION OF 0.63 HA. ZUDPI JUNGLE LAND FOR RENEWAL OF STONE QUARRY IN NAGPUR DISTT. OF MAHARASHTRA	0.63
1732	MAHARASHTRA	6-MHC038/2010-BHO	RENEWAL OF STONE QUARRY AT VILLAGE-KHAPRI RAJA IN SURVEY NO. 76/2 IN FAVOUR OF SHRI D.P. GARG	0.36

1733	MAHARASHTRA	6-MHC011/2010-BHO	RENEWAL OF STONE QUARRY, EXTRACTION OF MINOR MINERALS IN FAVOUR OF SHRI VIKAS ANANDRAO PATIL, DIRECTOR, WAGHJAI STONE QUARRY	0.98
1734	MAHARASHTRA	6-MHC010/2010-BHO	RENEWAL OF STONE QUARRY, EXTRACTION OF MINOR MINERALS IN FAVOUR OF SHRI YUVRAJ A.PAWOR, DIRECTOR, ABHAY STONE QUARRY, ABAYCHLWADI	0.9898
1735	MAHARASHTRA	6-MHC009/2010-BHO	RENEWAL OF STONE QUARRY, MINOR MINERALS PROJECT IN FAVOUR OF SHRI SHANKAR L. POWER, DIRECTOR, RENUKA STONE QUARRY, VARAE	0.5
1736	MAHARASHTRA		RENEWAL OF STONE QUARRIES 0.36	0.36
1737	MAHARASHTRA	6-MHC008/2010-BHO	RENEWAL OF STONE QUARRY MINOR MINERALS PROJECT IN FAVOUR OF SHRI ASHISH ANANDRAO THROAT, DIRECTOR, MAHALAXMI STONE QUARRY JAKHINWADI	0.5
1738	MAHARASHTRA	8-309/1988-FC	RENEWAL OF STONE QUARRY	1.21
1739	MAHARASHTRA	8-121/1992-FC	RENEWAL OF QUARRY LEASE	69.23
1740	MAHARASHTRA	8-43/1993-FC	RENEWAL OF TRADITIONAL STONE QUARRY	25
1741	MAHARASHTRA	8-143/1986-FC	RENEWAL OF QUARRY FAVOURING RAMKHAN KAMGAR SEHKARI SAMITI	1.2
1742	MAHARASHTRA	8C/39/2003-FCW	RENEWAL OF BUXITE MINING BY M/S INDIAN ALUMINUM CO. LTD.	16
1743	MAHARASHTRA	17/2001/MAHARASHT RA	LEASE RENEWAL OF IN FAVOUR OF R.C. MISSION	18.62
1744	MAHARASHTRA	38/2000/MAHARASHT RA	RENEWAL OF MINING LEASE BY PWD	2
1745	MAHARASHTRA	30/2000/MAHARASHT RA	RENEWAL OF MINING LEASE BY M/S. VIJAY TRADERS	1.03
1746	ORISSA		DIVERSION OF 0.339 HA OF FOREST LAND FOR RENEWAL OF DHANURJAYAPUR CHROMITE MINES OF M/S IMFA LTD IN KEONJHAR DISTRICT	0.339
1747	ORISSA		PROPOSAL FOR DIVERSION (RENEWAL) OF 34.365 HA. OF FOREST LAND IN THAKURANI RF UNDER CHAMPUA SUB- DIVISION FOR DEOJHAR IRON ORE MINING BY M/S TARINI MINERALS (P) LTD. DURING 1ST RML	34.365
1748	ORISSA		SUPLEMENTAERY RENEWAL OF MINING LEASE OF TALCHER COLLIERY	33.925
1749	ORISSA	5-ORC136/2011-BHU	DIVERSION OF 18.053 HA OF FOREST LAND FOR RENEWAL OF BAUXITE & MANGANESE MINING BY M/S RUNGTA SONS (P) LTD.	18.053

1750	ORISSA	8-107/2000-FC (PT)	PROPOSAL FOR DIVERSION OF PART OF 33.799 HA (I.E. 17.879 HA) OF FOREST LAND FOR RENEWAL OF MINING LEASE FOR MINING MANGANESE ORE IN FAVOUR OF RUNGTA MINES LTD.	33.799
1751	ORISSA		RENEWAL OF MINING LEASE OF DEULABEDA COLLIERY (UG)	35.152
1752	ORISSA		RENEWAL OF MINING LEASE OF TALCHER COLLIERY UG	193.743
1753	ORISSA	5-ORC 147/2012-BHU	DIVERSION OF 28.324 HA OF FOREST LAND (INCLUDING 2.685 HA OF SAFETY ZONE) IN VILLAGE KUSUMDIHIAND KAMANDO IN SUNDARGARH DISTRICT OF ODISHA FOR MANGANESE ORE MINING BY ORISSA MANGANESE & MINERALS (P) LTD. DURING 3RD RENEWAL OF MINING LEASE PERIOD.	28.324
1754	ORISSA	5-ORC120/2011-BHU	DIVERSION OF 35.63 HA OF FOREST LAND FOR 3RD RENEWAL OF MANGANESE ORE MINING BY M/S OMM LTD.	35.63
1755	ORISSA	8(21)4/2000-FCE	RENEWAL OF DHARMAMUNDA GRAPHITE ML	3.526
1756	ORISSA	8-254/FCE	RENEWAL OF LIMESTONE & DOLOMITE MINES, R. LAL	1.343
1757	RAJASTHAN	8-26/2003-FC(PT.II)	RENEWAL OF 208. HA OF FOREST LAND FOR MINING LIME STONE IN FAVOUR OF ACC LIMITED DISTRICT BUNDI, RAJASTHAN	208
1758	RAJASTHAN	8-7/1997-FC PT	RENEWAL OF DIVERSION OF 95.81 HA OF FOREST LAND FOR MINING OF COPPER CHANDIMARI COPPER PROJECT IN FAVOUR OF HINDUSTAN COPPER LIMITED, RAJASTHAN.	95.81
1759	RAJASTHAN	7-RJC050/1998-LUC	RENEWAL OF M/L FOR SANDSTONE IN FAVOUR OF 2LH	10.3056
1760	RAJASTHAN	7-RJC023/2009-LUC	LEASE RENEWAL OF LIMESTONE VILLAGE RAMPURA	19.4224
1761	RAJASTHAN	7-RJB181/1997-LUC	RENEWAL OF M.L. FOR MASONARY STONE IN FAVOUR OF 2 LH	2.06
1762	RAJASTHAN	7-RJC016/2011-LUC	RENEWAL PROPOSAL FOR MINING BIRAMSAR TEHSIL RATANGARH IN FAVOUR OF 18 LEASE HOLDERS	24.08
1763	RAJASTHAN	8-98/2013-FC	RENEWAL OF DIVERSION OF 165.175 HA OF FOREST LAND FOR MINING OF COPPER FOR KHETRI COPPER MINE IN FAVOUR OF HINDUSTAN COPPER LIMITED, RAJASTHAN	165.17
1764	RAJASTHAN		RENEWAL OF DIVERSION OF 165.175 HA OF FOREST LAND FOR MINING OF COPPER FOR KHETRI COPPER MINE IN FAVOUR OF HINDUSTAN COPPER LIMITED, RAJASTHAN	165.175
1765	RAJASTHAN		BHINAI KHERA CHINA CLAY, SILICA AND SOAPSTONE MINE, M.L.NO. 20/83 (RENEWAL M.L. NO. 60/02) NEAR VILLAGE BHINAI KHERA TEH. MANDALGARH DISTT. BHILWARA STATE OVER AN AREA OF 32.37 HA. OPENCAST SEMI MECHANIZED MINE FAVOUR OF M/S DEEDWANIYA & SONS	32.37
1766	RAJASTHAN	7-RJB175/1997-LUC	RENEWAL OF LEASE FOR MASONARY STONE IN FAVOUR OF MANGALRAM MEENA	0.5

1767	RAJASTHAN	7-RJC172/1997-LUC	RENEWAL OF LEASE FOR MASNSOARY STONE IN FAVOUR OF 15 LESSEE	10.005
1768	RAJASTHAN	7-RJC171/1997-LUC	RENEWAL OF LEASE OF MASONARY STONE IN FAVOUR OF 11 L/H	12.24
1769	RAJASTHAN	7-RJC168/1997-LUC	RENEWAL OF MINING LEASE OF MASONARY STONE IN FAVOUR OF 26 L/H AT NAHARGARH	10.2125
1770	RAJASTHAN	7-RJB174/1997-LUC	RENEWAL OF LEASE OF MASONARY STONE IN FAVOUR OF SHRI RAM PRSKASH SINGHAAL	1.5
1771	RAJASTHAN	7-RJB173/1997-LUC	RENEWAL OF LEASE FOR MASONARY STONE IN FAVOUR OF 18 L/H	4.6522
1772	RAJASTHAN	7-RJB170/1997-LUC	RENEWAL OF MINING LEASE FOR MASONARY STONE IN FAVOUR OF 14 L/H	2.613
1773	RAJASTHAN	7-RJB169/1997-LUC	RENEWAL OF MINING LEASE OF MASONARY STONE IN FAVOUR OF KULBHUSHAN JAIN	0.5
1774	RAJASTHAN	7-RJB183/1997-LUC	RENEWAL OF MINING LEASE FOR SERPENTINE IN FAVOUR OF MEETHA LAL BAFNA	1
1775	RAJASTHAN	8-62/2001-FC	RENEWAL OF MINING LEASE TO RAJASTHAN STATE MINERAL DEVELOPMENT CORPORATION LIMITED	60.503
1776	RAJASTHAN	7-RJC038/1999-LUC	RENEWAL OF MINING LEASE IN FAVOUR OF VS PRASAD FOR SAND STONE	17.8
1777	RAJASTHAN	7-RJB039/1999-LUC	RENEWAL OF MINING LEASE IN FAVOUR OF DP AGARWAL FOR SILICA SAND	4.59
1778	TAMIL NADU	4-TNB649/2009-BAN	DIVERSION OF 4.10 HA. OF FOREST LAND IN ARIYUR NADU RF IN KOLLI HILLS, NAMAKKAL FOREST DIVISION/DISTRICT FOR RENEWAL OF BAUXITE MINING LEASE BY MADRAS ALUMINIUM COMPANY LIMITED.	4.1
1779	TELANGANA		RENEWAL OF MINING LEASE OF 1174.18 HA OF FOREST LAND IN KOTHAGUEM FOREST DIVISION OF KHAMMAM CIRCLE FOR UNDERGROUND MINING IN FAVOUR OF SCCL	1174.18
1780	TELANGANA		RENEWAL OF 100 HA OF FOREST LAND FOR MINING OF LIMESTONE IN FAVOUR OF APMDC(TSMDC) IN DEVAPUR, MANCHERIAL DIVISION, ADILABAD DISTRICT	100
1781	TELANGANA	8-260/1985-FC PT	RENEWAL OF YELLANDU MINING LEASE OVER A REDUCED EXTENT OF 124.96 HA OF FOREST LAND IN KOHAGUEM FOREST DIVISION, KHAMMAM DISTRICT, IN FAVOUR OF SCCL.	124.96
1782	TELANGANA	8-216/1985-FC PT I	2ND RENEWAL OF TANDUR MINING LEASE OVER A REDUCED EXTENT OF 4902 HA. (18.92 SQ MILES) OF FOREST LAND IN BELLAMPALLI FOREST DIVISION, ADILABAD DISTRICT.	4902

1783	UTTARAKHAND		PROPOSAL TO OBTAIN PRIOR APPROVAL OF THE CENTRAL GOVERNMENT UNDER THE FOREST (CONSERVATION) ACT, 1980 FOR RENEWAL OF APPROVAL ACCORDED FOR RENEWAL OF APPROVAL ACCORDED FOR COLLECTION OF MINOR MINERALS FROM 35.356 HA OF FOREST LAND LOCATED IN RIVER BED OF MALAN RIVER IN LANSDOWNE FOREST DIVISION IN PAURI GARHWAL DISTRICT OF UTTARAKH	35.356
1784	UTTARAKHAND	7-UTB088/1998-LUC	RENEWAL OF LEASE FOR MINING IN KOTHI GHADSAL VILLAGE IN FAVOUR OF MS. JAGANNATH ARORA & OTHERS	4.005
1785	UTTARAKHAND	7-UTC089/1998-LUC	RENEWAL OF MINING LEASE IN FAVOUR OF MS HIMALAYAN STONE & LIME CO. IN VILLAGE DUBADDA PATTI SUKLANA	7.64
1786	WEST BENGAL	8-68/1992-FC PT	RENEWAL OF MINING LEASE OVER 90.30 HA OF FOREST LAND FOR JHANJRA COAL MINING PROJECT OF ECL UNDER DURGAPUR FOREST DIVISION	90.3
1787	Jharkhand	8-01/2016-FC	Jaduguda uranium mines	134.424
1788	Jharkhand		Langraparas Stone Quarry	1.21
1789	Madhya Pradesh		MAIHAR CEMENT LIME STONE MINES	163.898
1790	Orissa		Putulipani Iron Ore Mines	92.488
1791	Orissa	8-31/2015-FC	Dalpahar Iron and Manganese Mine, Baitarani Reserve Forest, Champua Range, Keonjhar	101.171
1792	Orissa		Daitari Iron Ore Mines	841.9325
1793	Orissa	8-29/2015-FC	Proposal for diversion of balance forest land over 79.252 ha during 1st RML of Panchapatmali South Block Mining lease over 528.262 ha in Koraput Dist. of Odisha by M/S National Aluminium Company Ltd.	79.252
1794	Orissa		Katasai Manganese Mine	70.76
1795	Orissa		Siljora-Kalimati Manganese & Iron Mines	148.409